

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

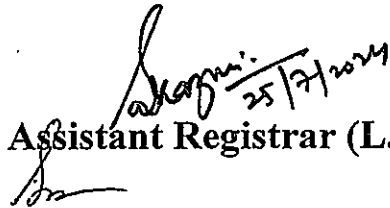
No: — 1403/01/2024/IRG/LP Dated 01/00/24.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Safi Ur Rehman
S/O Reyaz Ahmad Bhat
R/O Nowshera, Mandi Bal, Tehsil Srinagar (Eidgah), District Srinagar.

Vide Notification No. 690 of 2022/RG/LP Dated: 30.05.2022 has been declared as Absolute/Final.

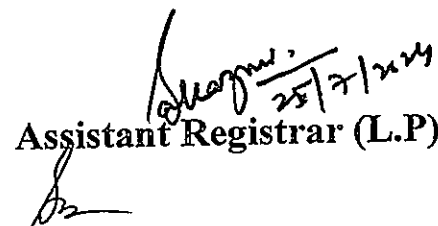
By Order


 Assistant Registrar (L.P)

No: — 29626-34 /RG/LP Dated: 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Safi Ur Rehman, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

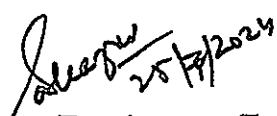
No: 1404 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ummar Rashid Shagoo
S/O Abdul Rashid Shagoo
R/O Delina Ghat Tehsil & District Baramulla

Vide Notification No. 721 of 2022/RG/LP Dated: 30.05.2022 has been declared as Absolute/Final.

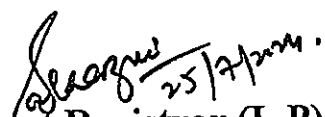
By Order


Assistant Registrar (L.P)

No: 29634-41 - /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ummar Rashid Shagoo, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1405 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdul Hameed Malik
S/O Abdul Khaliq Malik
R/O Hundi, Nowshera, Teshil Boniyar, District Baramulla.

Vide Notification No. 906 of 2022/RG/LP Dated: 27.07.2022 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)
25/7/2024.

No: 29642-49 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla .
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abdul Hameed Malik , Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)
25/7/2024.

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1407 of 2024 /RG/LP **Dated** 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kaneez Fatima Khan
D/O Javaid Ahmad Khan
R/O Dangerpora, Tehsil & District Anantnag

Vide Notification No. 606 of 2022/RG/LP Dated: 27.05.2022 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 29650-65 /RG/LP **Dated:** 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kaneez Fatima Khan, Advocate**
for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

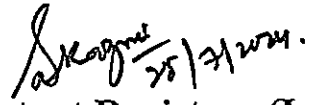
No: 1400 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Suhail Yasin
S/O Mohd Yasin Mir
R/O Lastan 81 (1), Tehsil Pantha Chowk, District Srinagar.

Vide Notification No. 607 of 2022/RG/LP Dated: 27.05.2022 has been declared as Absolute/Final.

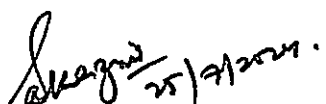
By Order


Assistant Registrar (L.P)

No: 29665-73 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mir Suhail Yasin, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1409 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Suraya Hayat
D/O Mohmad Hayat Shangroo
R/O Markoot, Tehsil Gurez, District Bandipora.

Vide Notification No. 701 of 2022/RG/LP Dated: 30.05.2022 has been declared as Absolute/Final.

By Order

Shangroo 25/7/2024
 Assistant Registrar (L.P)

No: 29674-01 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Suraya Hayat, Advocate**
 for information and necessary action.

Shangroo 25/7/2024
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

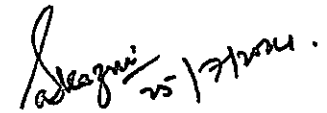
No: 1410 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Afrooza Rashid
D/O Ab Rashid Lone
R/O Ganjipora, Batwina, Tehsil Wakura, District Ganderbal.

Vide Notification No. 60 of 2023/RG/LP Dated:10.02.2023 has been declared as Absolute/Final.

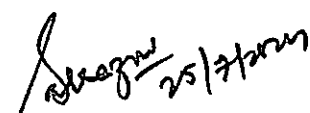
By Order


Assistant Registrar (L.P)

No: 29602-09 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Afrooza Rashid, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1411 of 2024 /RG/LP **Dated** 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aanisa Mushtaq
D/O Mushtaq Ahmad Shah
R/O Maidan-e-Chogal, Tehsil Handwara, District Kupwara.

Vide Notification No. 64 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

S. K. Agni
25/1/2024.
Assistant Registrar (L.P)

No: 29690-79 /RG/LP **Dated:** 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aanisa Mushtaq, Advocate**
.....for information and necessary action.

S. K. Agni
25/1/2024.
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1412 of 2024 /RG/LP **Dated** 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aabid Hamid
S/O Abdul Hamid Pandit
R/O Uthoora Near Jamia Masjid, Tehsil & District Pulwama.

Vide Notification No. 67 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 29698-705 /RG/LP **Dated:** 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aabid Hamid, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1406 of 2024 /RG/LP **Dated** 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aijaz Ahmad Bhat
S/O Abdul Ahad Bhat
R/O Village Hardushoora, Tehsil Kunzer, District Baramulla.

Vide Notification No. 525 of 2022/RG/LP Dated: 27.05.2022 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 29730-37 /RG/LP **Dated:** 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aijaz Ahmad Bhat**, Advocate
for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1406 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fiza Hilal
D/O Hilal Ahmad Shokli
R/O Kralateng, Mattan Chowk, Tehsil & District Anantnag.

Vide Notification No. 934 of 2022/RG/LP Dated: 27.07.2022
 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 29650-57 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Fiza Hilal, Advocate**
 for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1413 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aadil Mushtaq
S/O Mushtaq Ahmad Mir
R/O Manzagam, Tehsil Damhal Hanjipora, District Kulgam.

Vide Notification No. 71 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

S. K. G. 25/7/2024.
Assistant Registrar (L.P)
[Signature]

No: 29706-13 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aadil Mushtaq, Advocate**
.....for information and necessary action.

S. K. G. 25/7/2024.
Assistant Registrar (L.P)
[Signature]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1414 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Afroza Akhtar
D/O Manzoor Ahmad Mir
R/O Shahoo- Sachan, Tehsil Pahloo, District Kulgam.

Vide Notification No. 72 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

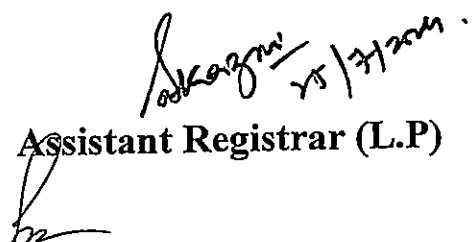
By Order


 Assistant Registrar (L.P)

No: 29714-21 /RG/LP **Dated:** 01/08/24

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1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Afroza Akhtar, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

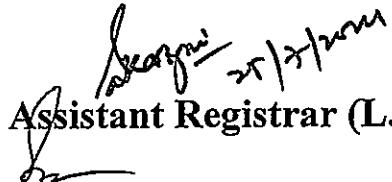
No: 1415 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bushra Bashir Zargar
D/O Bashir Ahmad Zargar
R/O Shaheen Mohalla Baghwanpora, Noorbagh, Tehsil Eidgah, District Srinagar.

Vide Notification No. 84 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

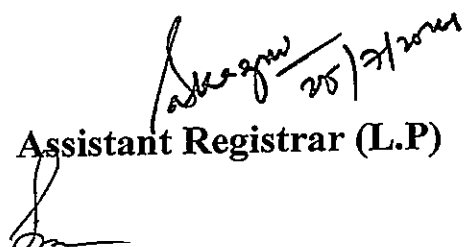
By Order


 Assistant Registrar (L.P)

No: 2972-29 /RG/LP **Dated:** 01/08/24

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bushra Bashir Zargar, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1417 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amir Ahmad Bhat
S/O Mohammad Afzal Bhat
R/O Ajas Bazipora, Tehsil Ajas, District Bandipora

Vide Notification No. 07 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

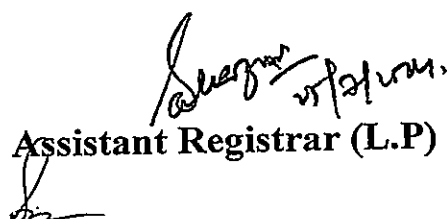
By Order


 Assistant Registrar (L.P)

No: 29730-45 /RG/LP **Dated:** 01/08/24

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1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Amir Ahmad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1410 of 2024 /RG/LP **Dated** 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Lateef Bhat
S/O Mohammad Lateef Bhat
R/O Koil, Tehsil & District Pulwama.

Vide Notification No. 1077 of 2022/RG/LP Dated: 28.07.2022
 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 29746-53 /RG/LP **Dated:** 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zahid Lateef Bhat, Advocate**
for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

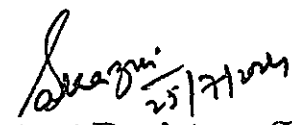
No: 1419 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rabiya Javeed
D/O Javeed Ahmad Rather
R/O Delina Ratherpora, Tehsil & District Baramulla.

Vide Notification No. 1004 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

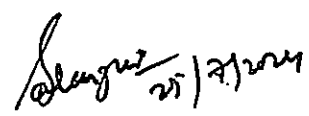
By Order


Assistant Registrar (L.P)


No: 29754-61 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rabiya Javeed, Advocate**
for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1420 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Naseerul Akbar
S/O Mohammad Akbar Khwaja
R/O Nowlari, Malik Mohalla, Tehsil Pattan, District Baramulla.

Vide Notification No. 215 of 2023/RG/LP Dt: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

[Circular Stamp]

No: 29762-69 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Naseerul Akbar, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

[Circular Stamp]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

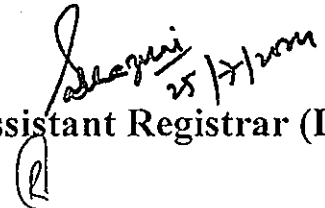
No: 1421 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nassir Hussain Khan
S/O Ashaq Hussain Khan
R/O Devi Angan, Hawal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 216 of 2023/RG/LP Dt: 13.02.2023 has been declared as Absolute/Final.

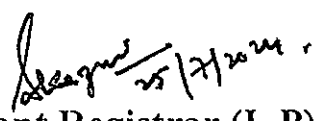
By Order


Assistant Registrar (L.P)

No: 29770-77 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nassir Hussain Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

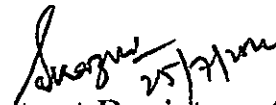
No: 1422 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Syed Nabiela Marauf
D/O Muzaffar Marauf Shah Peerzada
R/O Housing Colony Ompora, Tehsil & District Budgam.

Vide Notification No. 272 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

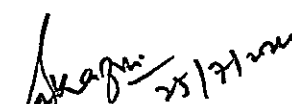
By Order


Assistant Registrar (L.P)

No: 29778-85 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Syed Nabiela Marauf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1423 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nausheen Ayub
D/O Mohammad Ayub Dar
R/O Ompora Dar Mohalla, Tehsil & District Budgam.

Vide Notification No. 229 of 2023/RG/LP Dt: 13.02.2023 has been declared as Absolute/Final.

By Order

S. Azam
25/7/24
Assistant Registrar (L.P)

No: 29786-93 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nausheen Ayub, Advocate**
.....for information and necessary action.

S. Azam
25/7/24
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1424 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muzamil Amin Sofi
S/O Mohammad Amin Sofi
R/O Bachi- Darwaza, Makhdoom Sahib, Tehsil Khanyar, District Srinagar.

Vide Notification No. 202 of 2023/RG/LP Dated: 13.02.2023
has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 29794-801 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muzamil Amin Sofi, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

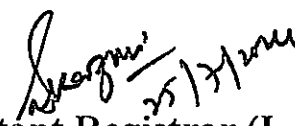
No: 1425 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Riyaz Ahmad Wani
S/O Ghulam Hassan Wani
R/O Lone Mohalla Branwar, Tehsil Chadoora, District Budgam.

Vide Notification No. 265 of 2023/RG/LP Dt: 13.02.2023 has been declared as Absolute/Final.

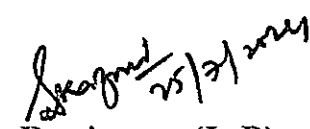
By Order


Assistant Registrar (L.P.)

No: 29002-09 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Riyaz Ahmad Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1426 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sheefa Nisar
D/O Nisar Ahmed Kuchai
R/O Ramzana Colony, Rangpora, Ellahi Bagh, Tehsil Eidgah, District Srinagar.

Vide Notification No. 277 of 2023/RG/LP Dt: 14.02.2023 has been declared as Absolute/Final.

By Order

Adarsh
25/7/2024
Assistant Registrar (L.P)

No: 29010-17 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sheefa Nisar, Advocate**
.....for information and necessary action.

Adarsh
25/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

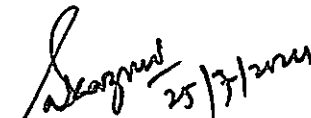
No: 1427 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Mehraj Bhat
S/O Mehraj Ud Din Bhat
R/O Watapora, Bhat Mohalla near BN Gazi Masjid, Tehsil & District
Bandipora.

Vide Notification No. 280 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

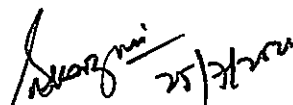
By Order


Assistant Registrar (L.P)

No: 29018-25 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Mehraj Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

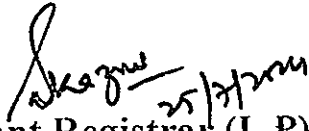
No: 428 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shogufta Farooq Wani
D/O Farooq Ahmad Wani
R/O Bismillah Colony Sogam Lolab, Tehsil Sogam, District Kupwara.

Vide Notification No. 285 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

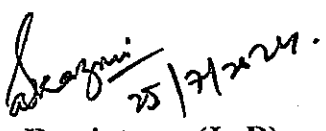
By Order


Assistant Registrar (L.P)

No: 29050-57 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shogufta Farooq Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

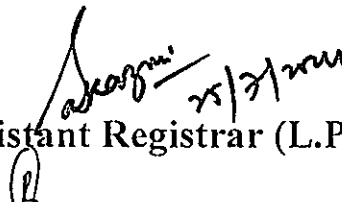
No: 1429 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Henna Zargar
D/O Adil Hussain Zargar
R/O HIG Colony, Bemina, Tehsil Shalteng, District Srinagar.

Vide Notification No. 113 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

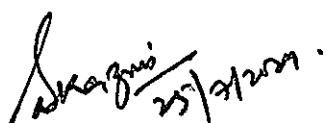
By Order


 Assistant Registrar (L.P)

No: 29058-65 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Henna Zargar, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

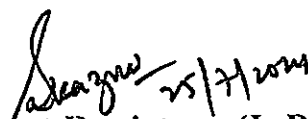
No: 1430 of 2024 /RG/LP Dated 01/00/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Husaib Amin
S/O Mohd Amin Reshi
R/O Asthal, Reshi Mohalla, Tehsil & District Kulgam.

Vide Notification No. 114 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

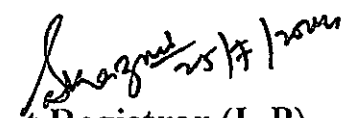
By Order


Assistant Registrar (L.P)

No: 29066-73 /RG/LP Dated: 01/00/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Husaib Amin, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1431 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Humira Hamid
D/O Ab Hamid Shairgojri
R/O Sadder Bazar, Dobhi Mohalla, Tehsil Mattan, District Anantnag.

Vide Notification No. 118 of 2023/RG/LP Dt: 10.02.2023 has been declared as Absolute/Final.

By Order

[Signature] 25/7/2024
Assistant Registrar (L.P)

(R)

No: 29074-81 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Humira Hamid, Advocate**
.....for information and necessary action.

[Signature] 25/7/2024.
Assistant Registrar (L.P)

(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

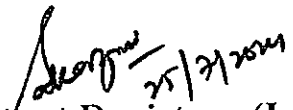
No: 1432 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Hashmat Rasool
S/O Ghulam Rasool Bhat
R/O Ishber Gupt Ganga, Tehsil North, District Srinagar.

Vide Notification No. 119 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

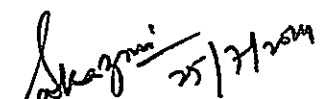
By Order


Assistant Registrar (L.P)

No: 29882-89 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Hashmat Rasool, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1433 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Nisar Khan
S/O Nisar Ahmad Khan
R/O Sarnal, New Qazi Bagh, Tehsil & District Anantnag.

Vide Notification No. 99 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

S. Razvi
26/7/2024
Assistant Registrar (L.P)
R

No: 29890-97 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Danish Nisar Khan, Advocate
.....for information and necessary action.

S. Razvi
26/7/2024
Assistant Registrar (L.P)
R

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

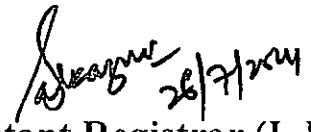
No: 1434 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Farhat Manzoor
D/O Manzoor Ahmad Mangral
R/O Rawathpora Delina, Tehsil & District Baramulla.

Vide Notification No. 105 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

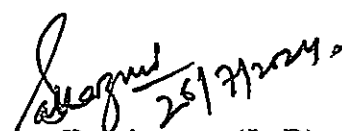

Assistant Registrar (L.P)

(R)

No: 29898-905 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Farhat Manzoor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

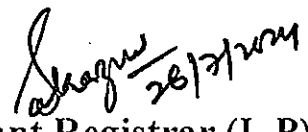
No: 1435 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Fasil Iqbal Ganie
S/O Muhammad Iqbal Ganie
R/O New Colony Near Gujjar Pati, Sogam, Tehsil Lolab, District Kupwara.

Vide Notification No. 107 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

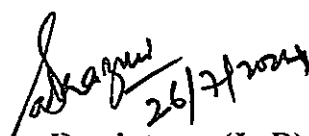
By Order


Assistant Registrar (L.P)

No: 29906-13 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Fasil Iqbal Ganie, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

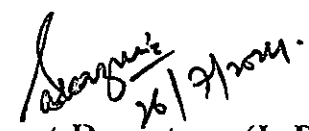
No: 1436 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ahtisham Bashir
D/O Bashir Ahmad Shah
R/O Devalgam, Bagander, Tehsil Kokernag, District Anantnag.

Vide Notification No. 1002 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

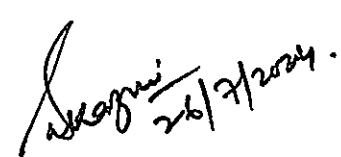
By Order


Assistant Registrar (L.P.)
(2)

No: 29914-21 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Ahtisham Bashir, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)
(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1437 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sadaf Shabir

D/O Shabir Ahmad Budroo

R/O Mohalla Jadeed near General Bus Stand, Tehsil & District Baramulla.

Vide Notification No. 299 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 29922-29 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sadaf Shabir, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

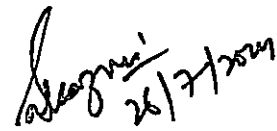
No: 1438 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Hanan Hussain
S/O Sheikh Muhammad Hussain
R/O Kralapora (Kanthbagh), Tehsil B.K. Pora, District Budgam.

Vide Notification No. 298 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

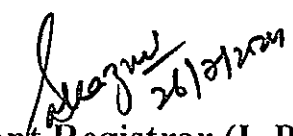
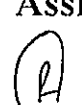
By Order


Assistant Registrar (L.P)

No: 29930 - 37 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Hanan Hussain, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

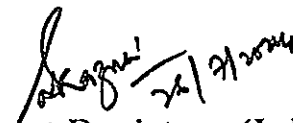
No: 1439 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Jan
D/O Mohd Yousuf Wani
R/O Adhard Siligam, Thokerpora, Tehsil Pahalgam, District Anantnag.

Vide Notification No. 1906 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

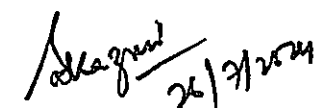
By Order


Assistant Registrar (L.P)

No: 29930-45/RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Jan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

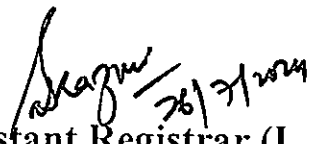
No: 1440 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jahangir Ayub
S/O Mohammad Ayub Parray
R/O Haigam Khoie, Parray Mohalla, Tehsil Khoie, District Baramulla.

Vide Notification No. 1911 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

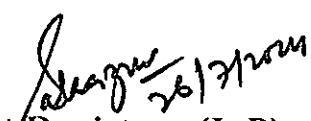
By Order


Assistant Registrar (L.P.)


No: 29946-53 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Jahangir Ayub, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

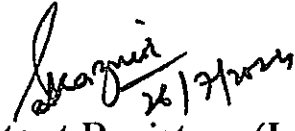
No: 1441 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Pir Naseer Ahmad
S/O Sh. Pir Abdul Majid Shah
R/O Bagathpora, Tehsil Handwara, District Kupwara.

Vide Notification No. 1877 of 2023/RG/LP Dated: 08.09.2023 has been declared as Absolute/Final.

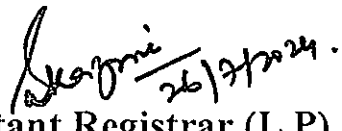
By Order


Assistant Registrar (L.P)


No: 29954-61 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Pir Naseer Ahmad, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1442 of 2024/RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rifat Ajaz
D/O Ajaz Ahmad Wani
R/O Zadoora Hastikhud, Tehsil & District Pulwama.

Vide Notification No. 268 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)
[Initials]

No: 29962-70 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rifat Ajaz , Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)
[Initials]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1443 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kulsuma Maqbool
D/O Mohammad Maqbool Bhat
R/O Repora, Tehsil Lar, District Ganderbal.

Vide Notification No. 152 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

S. K. G. 26/7/2024
Assistant Registrar (L.P)
(A)

No: 29971-78 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kulsuma Maqbool, Advocate**
.....for information and necessary action.

S. K. G. 26/7/2024
Assistant Registrar (L.P)
(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1444 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ikrah Ashraf
D/O Mohammad Ashraf Bhat
R/O Dardsun, Tehsil Kralpora, District Kupwara.

Vide Notification No. 129 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

S. K. G. 26/7/2024
Assistant Registrar (L.P)

No: 29979-86 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ikrah Ashraf, Advocate**
.....for information and necessary action.

S. K. G. 26/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1445 of 2024/RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irham Javeed
S/O Sheikh Javeed Ahmad
R/O Sheikh Mohalla Saloora, Tehsil & District Ganderbal.

Vide Notification No. 137 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

Signature
Assistant Registrar (L.P)

No: 29906-93 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Irham Javeed, Advocate**
.....for information and necessary action.

Signature
Assistant Registrar (L.P)

(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1446 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irshad Nazir Parray
S/O Nazir Ahmad Parray
R/O Bemina Housing Colony, Tehsil Central Shalteng, District Srinagar.

Vide Notification No. 124 of 2023/RG/LP Dated: 10.02.2023
has been declared as Absolute/Final.

By Order

[Signature]
26/7/2024
Assistant Registrar (L.P)

No: 29994-30002 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Irshad Nazir Parray, Advocate
.....for information and necessary action.

[Signature]
26/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1440 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Munaza Shafi
D/O Mohammad Shafi Dar
R/O Fatehpura, Tehsil & District Anantnag.

Vide Notification No. 168 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

S. Shafi 28/7/2024
Assistant Registrar (L.P)

No: 30011-10 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Munaza Shafi, Advocate**
.....for information and necessary action.

S. Shafi 28/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1449 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Manan Nazir
S/O Nazir Ahmad Hajam
R/O Tulbagh, Namblabal, Tehsil Pampore, District Pulwama.

Vide Notification No. 171 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30019-26 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Manan Nazir, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1450 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Moien Ul Islam
S/O Ab Majeed Raina
R/O Hib-Dangerpora, Rafiabab, Tehsil Watergam, District Baramulla.

Vide Notification No. 172 of 2023/RG/LP Dated: 13.02.2023
has been declared as Absolute/Final.

By Order

[Signature] 26/7/2024
Assistant Registrar (L.P)

No: 30027-34 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Moien Ul Islam, Advocate**
.....for information and necessary action.

[Signature] 26/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1451 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

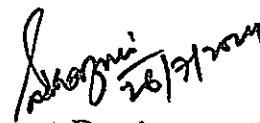
Mr. Mohammad Altaf Mir

S/O Gulam Qadir Mir

R/O Takiya, Magam, Pati, Tangpora (Watnard), Tehsil Kokernag, District Anantnag.

Vide Notification No. 186 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

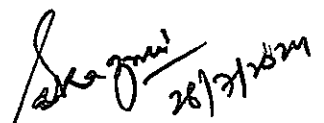
By Order


Assistant Registrar (L.P.)

No: 30035-42 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Altaf Mir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1452 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mohsina Aara
D/O Abdul Majid Bhat
R/O Eid Gah Basti Botingoo, Tehsil Dangerpora, District Baramulla.

Vide Notification No. 197 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30043-50 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mohsina Aara, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1453 of 2024 /RG/LP Dated 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Khalida Akhter
D/O Manzoor Ahmad Mir
R/O Shahoo- Sachan, Tehsil Pahloo, District Kulgam.

Vide Notification No. 165 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature] 26/7/2024.
Assistant Registrar (L.P)

No: 30051-50 /RG/LP Dated: 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khalida Akhter, Advocate**
.....for information and necessary action.

[Signature] 26/7/2024.
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1454 of 2024 /RG/LP Dated 2-08-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Muntaha Bashir
D/O Bashir Ahmad Khan
R/O Ali Jaan Road, Tehsil Eidgah, District Srinagar.

Vide Notification No. 169 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature] 26/7/2024.
Assistant Registrar (L.P)

(A)

No: 30072-76 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Muntaha Bashir, Advocate**
.....for information and necessary action.

[Signature] 26/7/2024.
Assistant Registrar (L.P)

(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

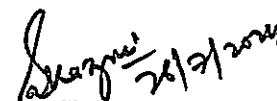
No: 1455 of 2024 /RG/LP Dated 2-08-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehak Syeed
D/O Mohamad Syeed Sheikh
R/O Butyar Aali Kadal, Nawakadal, Tehsil Khaniyar, District Srinagar.

Vide Notification No. 173 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

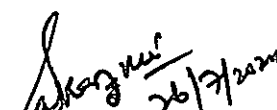
By Order


Assistant Registrar (L.P.)
(R)

No: 30077-83 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Mehak Syeed, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)
(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

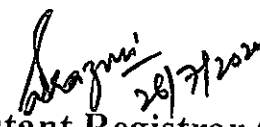
No: 1456 of 2024 /RG/LP Dated 2-08-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Murad Ali
S/O Ghulam Nabi Shah
R/O Sirsyed Abad, Sector 2A, H.No.35, Bemina, Tehsil Central Shalteng,
District Srinagar.

Vide Notification No. 195 of 2023/RG/LP Dated: 13.02.2023
has been declared as Absolute/Final.

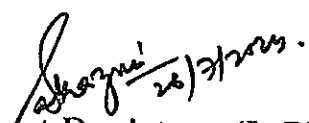
By Order


Assistant Registrar (L.P.)


No: 30084-96 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Murad Ali, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1457 of 2024 /RG/LP Dated _____

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Manzoor
D/O Manzoor Ahmad Lone
R/O Ushkara, Tehsil & District Baramulla.

Vide Notification No. 142 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

[Signature] 26/7/2024
Assistant Registrar (L.P)

No: 30091-96 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Manzoor, Advocate**
.....for information and necessary action.

[Signature] 26/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

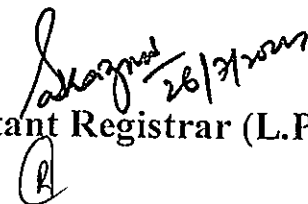
No: 1458 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Faiza Rashid
D/O Abdul Rashid Ashaie
R/O Aali Kadal, Batyar, Tehsil & District Srinagar.

Vide Notification No. 932 of 2022/RG/LP Dated: 27.07.2022 has been declared as Absolute/Final.

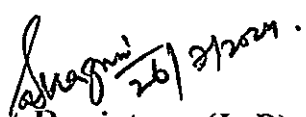
By Order


Assistant Registrar (L.P)

No: 30097-104 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Faiza Rashid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

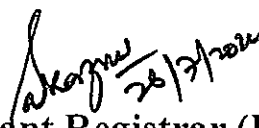
No: 1459 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Huzaif Ashraf
S/O Mohammad Ashraf Khanpori
R/O 331, Sector-C, Gulbahar Colony, Hyderpora, Tehsil Srinagar South,
District Srinagar.

Vide Notification No. 86 of 2022/RG/LP Dated: 24.02.2022
has been declared as Absolute/Final.

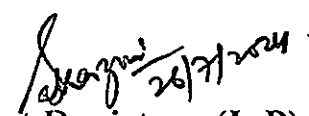
By Order


Assistant Registrar (L.P.)


No: 30105-11- /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Huzaif Ashraf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1460 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehreen Altaf
D/O Altaf Ahmad Wani
R/O H.No. 1552, Dalgate near C.D.Hospital, Drugjan, Tehsil South, District Srinagar.

Vide Notification No. 75 of 2022/RG/LP Dated: 24.02.2022 has been declared as Absolute/Final.

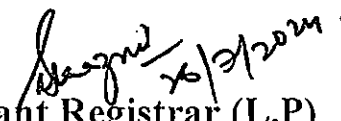
By Order


Assistant Registrar (L.P)

No: 30112-18 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehreen Altaf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

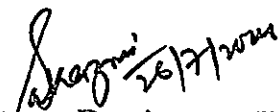
No: 1461 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asiya Salim
D/O Mohammad Salim Sofi
R/O New Qazibagh, Tehsil & District Anantnag.

Vide Notification No. 09 of 2023/RG/LP Dated: 10.02.2023
has been declared as Absolute/Final.

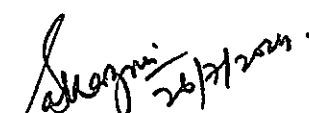
By Order


Assistant Registrar (L.P)


No: 30119-26 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Asiya Salim, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1462 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Reyaz Ahmad Beig
S/O Ab. Gaffar Beig
R/O Beigh Mohalla Warsan, Tehsil Kralpora, District Kupwara.

Vide Notification No. 1001 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30127-34 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Reyaz Ahmad Beig, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

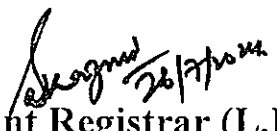
No: 1463 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Humira Iqbal
D/O Mohd Iqbal Najar
R/O Takiya, Behram Shah, Tehsil & District Anantnag.

Vide Notification No. 117 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order

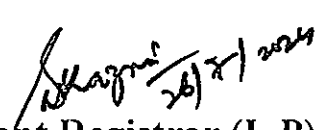

Assistant Registrar (L.P)

(2)

No: 30135-42 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Humira Iqbal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1464 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Ahmad
D/O Gulam Ahmad Bhat
R/O Hanghaa Mawar, Eidgah Mohalla, Tehsil Langate, District Kupwara.

Vide Notification No. 1905 of 2023/RG/LP Dated: 11.09.2023
has been declared as Absolute/Final.

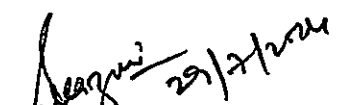
By Order


Assistant Registrar (L.P.)

No: 30143-49 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Ishrat Ahmad, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1465 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

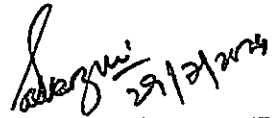
Ms. Rehana Akhter

D/O Mohammad Shaban Bhat

R/O Baghat Mohalla, Duroo, Sopore, Tehsil Dangerpora, District Baramulla.

Vide Notification No. 1007 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

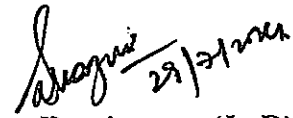
By Order


Assistant Registrar (L.P)

No: 30150-56 /RG/LP Dated: 28-5-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rehana Akhter, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

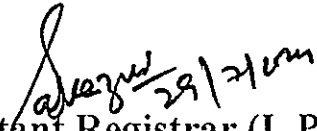
No: 1466 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahnawaz Ahmad Sheikh
S/O Bashir Ahmad Sheikh
R/O Waskura, Tehsil Wakura, District Ganderbal.

Vide Notification No. 1020 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

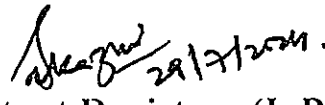
By Order


Assistant Registrar (L.P.)


No: 30157-64 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahnawaz Ahmad Sheikh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

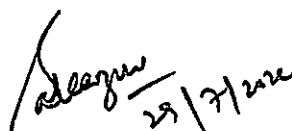
No: 1467 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zulikha Bano
D/O Ahmed Shah
R/O Bogdang, Tehsil Nubra, District Leh, UT- Ladakh.

Vide Notification No. 525 of 2021/RG/LP Dated: 31.03.2021 has been declared as Absolute/Final.

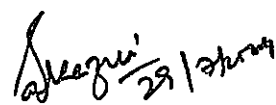
By Order


Assistant Registrar (L.P)

No: 30165-73 /RG/LP Dated: 2-5-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Leh.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Leh.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zulikha Bano, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1468 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Minhaj Majeed Sheikh
S/O Ab Majeed Sheikh
R/O Dardpora Kralpaora, District Kupwara.

Vide Notification No. 1303 of 2021/RG/LP Dated: 16.11.2021 has been declared as Absolute/Final.

By Order

Signature
Assistant Registrar (L.P)

No: 30174-80 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Minhaj Majeed Sheikh, Advocate**
.....for information and necessary action.

Signature
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

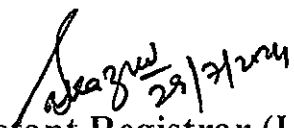
No: 1469 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Idrees Ahmad Wani
S/O Abdul Samad Wani
R/O Mitrigam, Tehsil & District Pulwama.

Vide Notification No. 1892 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

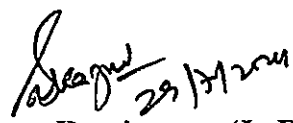
By Order


Assistant Registrar (L.P.)

No: 30181-86 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Idrees Ahmad Wani, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1470 of 2024 /RG/LP Dated 2-8-2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ediyana Manzoor
D/O Manzoor Ahmad Bhat
R/O Nandapora Khanabal, Tehsil & District Anantnag.

Vide Notification No. 1882 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
29/7/2024
Assistant Registrar (L.P)

No: 30187-94 /RG/LP Dated: 2-8-2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Ediyana Manzoor, Advocate
.....for information and necessary action.

[Signature]
29/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1471 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aisha Ameen
D/O Mohammad Ameen Najar
R/O Watergam, Panchayat Colony, Tehsil Wagoora, District Baramulla.

Vide Notification No. 1861 of 2023/RG/LP Dt: 08.09.2023 has been declared as Absolute/Final.

By Order

Asleagui 29/7/2024
Assistant Registrar (L.P)

No 30195-202 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aisha Ameen, Advocate**
.....for information and necessary action.

Asleagui 29/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

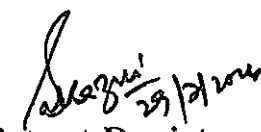
No: 1472 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abid Bashir
S/O Bashir Ahmad
R/O Nawagabra, Kundlan, Tangdhar, Tehsil Karnah, District Kupwara.

Vide Notification No. 1857 of 2023/RG/LP Dated: 08.09.2023 has been declared as Absolute/Final.

By Order

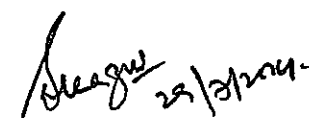

Assistant Registrar (L.P.)

(A)

No: 30203-09 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abid Bashir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

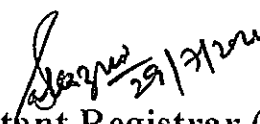
No: 1473 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sharief Ud Din Khan
S/O Saif Ud Din Khan
R/O Doulatpora Dungdara, Makdam Mohalla, Tehsil Kreeri, District Baramulla.

Vide Notification No. 2027 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

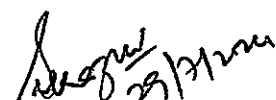
By Order


Assistant Registrar (L.P)


No: 30216-16 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sharief Ud Din Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1474 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sanobar Farooq
D/O Farooq Ahmad
R/O Ladhoo, Tehsil Pampore, District Pulwama.

Vide Notification No. 1995 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30217-23 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Sanobar Farooq, Advocate
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1475 of 2024 /RG/LP Dated 2-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rasikh Rasool Bhat
S/O Ghulam Rasool Bhat
R/O Ahgam Rajwar, Handwara, Tehsil Zachaldara, District Kupwara.

Vide Notification No. 1976 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30524-36 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rasikh Rasool Bhat, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1476 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rasikh Rasool Bhat
S/O Ghulam Rasool Bhat
R/O Ahgam Rajwar, Handwara, Tehsil Zachaldara, District Kupwara.

Vide Notification No. 1976 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30231-36 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rasikh Rasool Bhat, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1477 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazaqat Lateef
D/O Lateef Ahmad Thoker
R/O Trichal, Tehsil & District Pulwama.

Vide Notification No. 1939 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

[Initials]

No: 30237-43 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazaqat Lateef, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

[Initials]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1478 of 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mir Naira Nissar
D/O Nissar Ahmad Mir
R/O Arigam, Jamia Masjid Mohalla, Tehsil Khansahab, District Budgam.

Vide Notification No. 1938 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

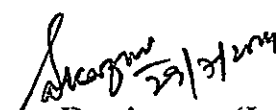
By Order


Assistant Registrar (L.P.)


No: 30244-50 /RG/LP **Dated:** 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mir Naira Nissar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1479 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Musaib Naseer Bhat
S/O Naseer Ahmad Bhat
R/O Upper Sathu Barbarshah, Tehsil Khas, District Srinagar.

Vide Notification No. 1919 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30281-56/RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Musaib Naseer Bhat, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1480 ch 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mahvishan Manzoor
D/O Manzoor Ahmad Wani
R/O Nownagri, Tehsil & District Pulwama

Vide Notification No. 1914 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

By Order

S. Aggarwal
29/7/2024
Assistant Registrar (L.P)

No: 30257-64 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mahvishan Manzoor, Advocate**
.....for information and necessary action.

S. Aggarwal
29/7/2024
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1481 of 2024/RG/LP Dated 2-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

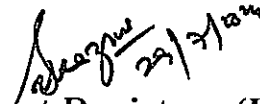
Ms. Falak Zahoor

D/O Zahoor Ahmad

R/O Kani Kadal Chotta Bazar, Tehsil Srinagar South, District Srinagar.

Vide Notification No. 2256 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

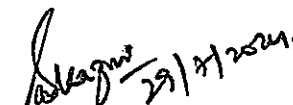
By Order


 Assistant Registrar (L.P)

No: 30265-72 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Falak Zahoor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1482 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Farah Farooq
D/O Mohammad Farooq
R/O Gulshan Colony Pandach, Tehsil & District Ganderbal.

Vide Notification No. 2258 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30274-79/RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Farah Farooq, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1483 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Furkan Akram
S/O Mohd Akram Mir
R/O Hunipora Chati Nehama, Tehsil & District Pulwama.

Vide Notification No. 2257 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

(2)

No: 30280-86 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Furkan Akram, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

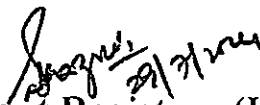
No: 1484 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ferooz Ahmad Mantoo
S/O Javeed Ahmad Mantoo
R/O Trahpoo Achabal, Tehsil & District Anantnag.

Vide Notification No. 2254 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

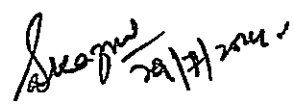
By Order


Assistant Registrar (L.P)

No: 30287-93/RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ferooz Ahmad Mantoo, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1485 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hafsa Sajad
D/O Raja Sajad
R/O Nambla, Tehsil Uri, District Baramulla.

Vide Notification No. 2264 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order

Sajad 28/2/2024
Assistant Registrar (L.P)
R

No: 30704-303 /RG/LP Dated: 2-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hafsa Sajad, Advocate**
.....for information and necessary action.

Sajad 28/2/2024
Assistant Registrar (L.P)
R

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

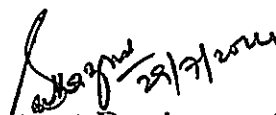
No: 1486 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Hakeem Tehjud Hussain
S/O Hakeem Nisar Hussain
R/O Baghwanpora Lal Bazar, Tehsil Eidgah, District Srinagar.

Vide Notification No. 2265 of 2023 RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

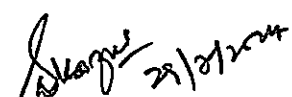
By Order


Assistant Registrar (L.P)

No: 30304-12 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Hakeem Tehjud Hussain, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

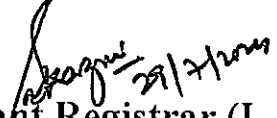
No: 1487 of 2024/RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Isma Farooq
D/O Farooq Ahmad Maliyar
R/O Diaroo, Tehsil Keegam, District Shopian.

Vide Notification No. 2269 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

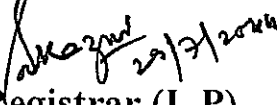
By Order


Assistant Registrar (L.P)

No: 30313-19 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Isma Farooq, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

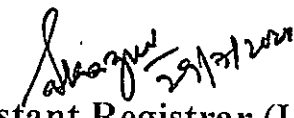
No: 1488 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ishfaq Majeed Wani
S/O Abdul Majeed Wani
R/O Tarhama Tangmarg, Tehsil Kowarhama, District Baramulla.

Vide Notification No. 2271 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

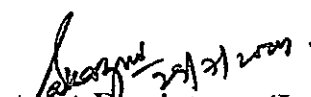
By Order


 Assistant Registrar (L.P)

No: 30320-26 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ishfaq Majeed Wani, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

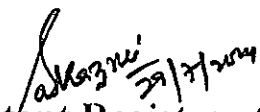
No: 1489 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Qadir
D/O Gulam Qadir Sofi
R/O Saloor, Tehsil & District Ganderbal.

Vide Notification No. 2272 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

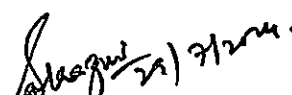
By Order


Assistant Registrar (L.P)

No: 30327-34 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Qadir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

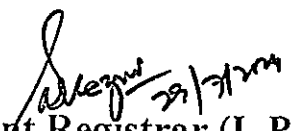
No: 1490 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Irfa Jan
D/O Gulam Nabi Najar
R/O Kalwal Mohalla, Rainawari, Tehsil Khanya, District Srinagar.

Vide Notification No. 2273 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

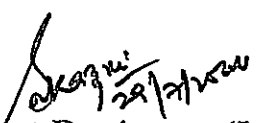
By Order


 Assistant Registrar (L.P.)
 (12)

No: 30325-49 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Irfa Jan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)
 (12)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1491 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ifra Showkat
D/O Showkat Ahmad Malik
R/O Lasjan Malik Mohalla, Tehsil Pantha Chowk, District Sriangar.

Vide Notification No. 2274 of 2023/RG/LP Dt: 30.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 30343-50 /RG/LP Dated: 2-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ifra Showkat, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1492 of 2024 /RG/LP(A) Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ifra Showkat

D/O Showkat Ahmad Malik

R/O Lasjan Malik Mohalla, Tehsil Pantha Chowk, District Sriangar.

Vide Notification No. 2274 of 2023/RG/LP Dt: 30.09.2023 has been declared as Absolute/Final.

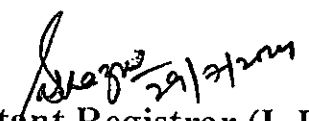
By Order


Assistant Registrar (L.P.)


No: 30440-47 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Ifra Showkat, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1493 of 2024 /RG/LP Dated 2-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Asif Bashir Wani
S/O Bashir Ahmad Wani
R/O Yamrach , Tehsil Yaripora, District Kulgam.

Vide Notification No. 2141 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

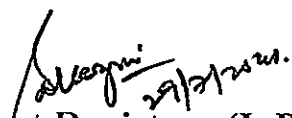
By Order


Assistant Registrar (L.P)

No: 30448-55 /RG/LP Dated: 02/8/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Asif Bashir Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

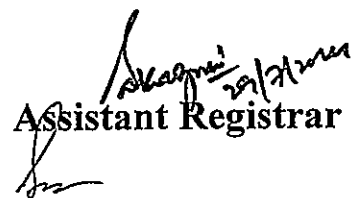
No: 1494 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Afreen Sarwar
 D/O Gh. Sarwar Shah
 R/O 663, Umer Coloney Near BSNL Exchange, Tehsil & District Srinagar.

Vide Notification No. 2142 of 2023/RG/LP Dated: 28.09.2023
 has been declared as Absolute/Final.

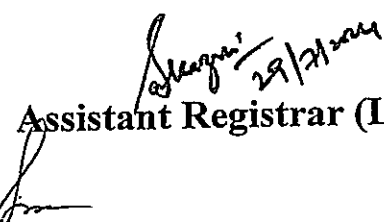
By Order


 Assistant Registrar (L.P)

No: 30456-63 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Afreen Sarwar, Advocate
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

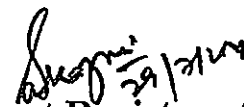
No: 1495 of 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asloub Tariq
D/O Tariq Ahmad Beigh
R/O Shahi Mohalla, Awanta Bhawan Soura, Tehsil Eidgah, District Srinagar.

Vide Notification No. 2143 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

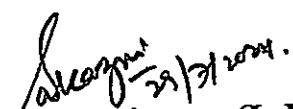
By Order


 Assistant Registrar (L.P)

No: 30464-71 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Asloub Tariq, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1496 of 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Arshia Javid
D/O Javid Zargar
R/O Firdous Colony Buchpora, Tehsil Eidgah, District Srinagar.

Vide Notification No. 2144 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 30472-79 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Arshia Javid, Advocate**
for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1497 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Areeba Ahad
D/o Abdul Ahad Bhat
R/o Baghwanpora Bar Bar Shah Al Saboor Masjid, Tehsil Srinagar South
District Srinagar.

Vide Notification No. 2145 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30480-87 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Areeba Ahad, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

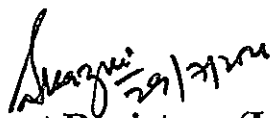
No: 1498 ab 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Anjum Bashir
D/O Bashir Ahmad Parray
R/O Friends Colony HMT, Tehsil Central Shalteng, District Srinagar.

Vide Notification No. 2147 of 2023/RG/LP Dt: 28.09.2023 has been declared as Absolute/Final.

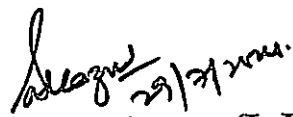
By Order


 Assistant Registrar (L.P)

No: 30488-95 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Anjum Bashir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1499 of 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Akhter
D/O Manzoor Ahmad Mir
R/O Peerbagh, Baghwanpora, Tehsil Chanapora Natipora, District Srinagar.

Vide Notification No. 2155 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

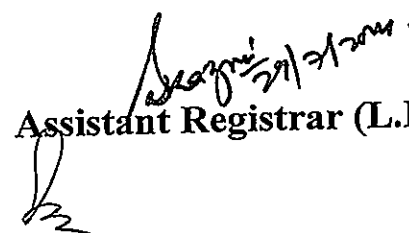
By Order


 Assistant Registrar (L.P)

No: 30496-503 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bisma Akhter, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1500 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bhat Snober Mohammad
D/O Ghulam Mohammad Bhat
R/O Sulkoot, Kupwara, Tehsil & District Kupwara.

Vide Notification No. 2248 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30504-11 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bhat Snober Mohammad, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1501-2024 /RG/LP Dated 27-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Eravia Manzoor
D/O Manzoor Ahmad
R/O Housing Colony Bemina, Tehsil Central Shalteng, District Srinagar.

Vide Notification No. 2260 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

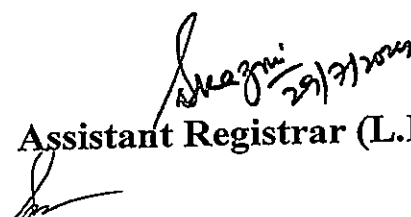
By Order


 Assistant Registrar (L.P)

No: 30519-26 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Eravia Manzoor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

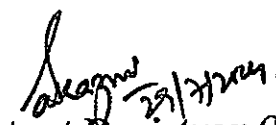
No: 1502 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Arfa Aslam Khan
D/O Mohammad Aslam Khan
R/O Botshah Mohalla, Lal Bazar, Tehsil Eidgah, District Sriangar.

Vide Notification No. 2137 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

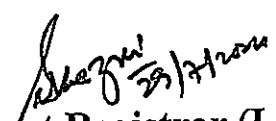
By Order


 Assistant Registrar (L.P)

No: 30527-34 /RG/LP Dated: 2/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Arfa Aslam Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1503 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Junaid Tahir
S/O Mohd Tahir
R/O Pran Bhawan, Mattan, Anantnag.

Vide Notification No. 1607 Dated : 11.03.2020 has been declared as Absolute/Final.

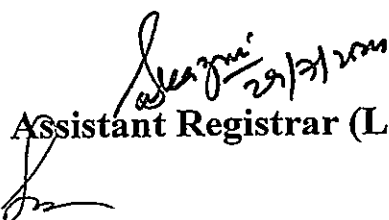
By Order


 Assistant Registrar (L.P)

No: 30536-43 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Junaid Tahir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1504 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ayaz Ahmad Shah
S/O Farooq Ahmad Shah
R/O Khurhama, Lolab, Village Takiya, Tehsil Lalpora, District Kupwara.

Vide Notification No. 2809 of 2023/RG/LP Dated: 26.12.2023 has been declared as Absolute/Final.

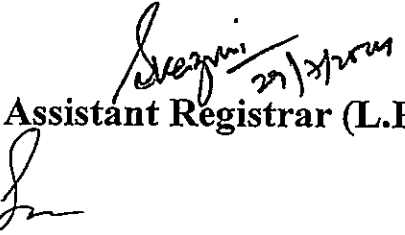
By Order


 Assistant Registrar (L.P)

No: 30544-51 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ayaz Ahmad Shah, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 30505 of 2024 /RG/LP Dated 2-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Waseem Akram
S/O Mohammad Akram Bhat
R/O Gariend Khured, Gousia Colony, Tehsil & District Budgam.

Vide Notification No. 2079 of 2023/RG/LP Dated: 13.09.2023 has been declared as Absolute/Final.

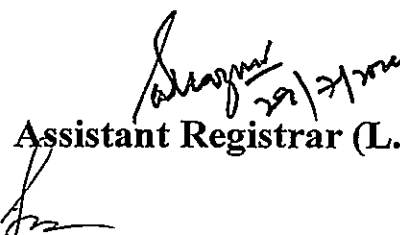
By Order


 Assistant Registrar (L.P.)

No: 30552-59 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Waseem Akram, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1506 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Azhar Showkat
S/O Showkat Ahmad Malik
R/O Chopra Lane, Shivpora, Tehsil & District Srinagar.

Vide Notification No. 2810 of 2023/RG/LP Dated: 26.12.2023 has been declared as Absolute/Final.

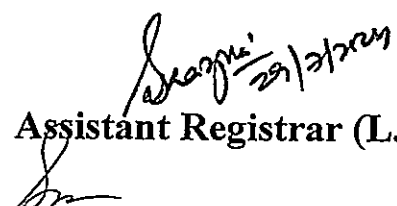
By Order


Assistant Registrar (L.P)

No: 30560-67 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Azhar Showkat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

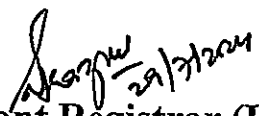
No: 1507 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Anjum
D/O Ab Rashid Mir
R/O Kalmoona, Tehsil Tarathpora, District Kupwara.

Vide Notification No. 2895 of 2023/RG/LP Dated: 28.12.2023 has been declared as Absolute/Final.

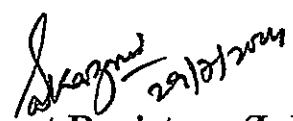
By Order


Assistant Registrar (L.P)

No: 30568-75 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Anjum, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1508 of 2024 /RG/LP **Dated** 02/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aijaz Ahmad Sheikh
S/O Sh. Abdul Rashid Sheikh
R/O Surigam Lolab, Tehsil Lalpora, District Kupwara

Vide Notification No. 2813 of 2023/RG/LP Dated: 26.12.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 30576-83 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aijaz Ahmad Sheikh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

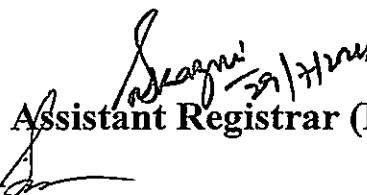
No: 1509 of 2024 /RG/LP Dated 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Seerat Binti Qadir
D/O Ghulam Qadir Rather
R/O Buchroo, Tehsil Chadoora, District Budgam.

Vide Notification No. 2230 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

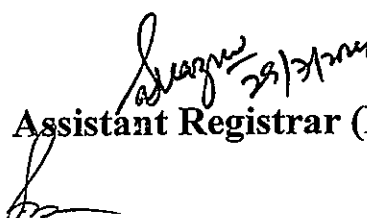
By Order


 Assistant Registrar (L.P)

No: 30584-91 /RG/LP Dated: 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Seerat Binti Qadir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

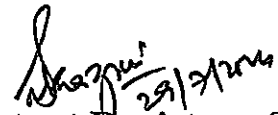
No: 1510 of 2024 /RG/LP **Dated** 2-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Hameed
S/O Ab Hameed Shah
R/O Aastan Mohalla, Ramnagri, Tehsil & District Shopian.

Vide Notification No. 2232 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

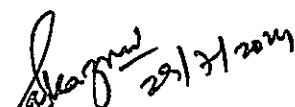
By Order


 Assistant Registrar (L.P)

No: 30592-98 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahid Hameed, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1511 of 2024 /RG/LP **Dated** 02/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saima Jan
D/O Ghulam Mohmad Mir
R/O Guzhama Ganderbal, Tehsil Wakura, District Ganderbal.

Vide Notification No. 2181 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

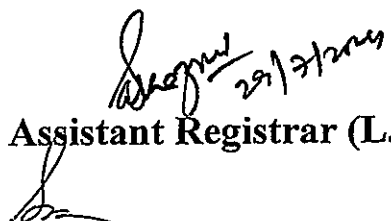
By Order


Assistant Registrar (L.P)

No: 30599-606 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saima Jan, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

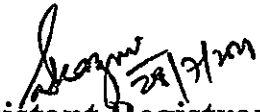
No: 1512 of 2024 /RG/LP **Dated** 02/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sumaiya Mushtaq
D/O Mushtaq Ahmad Hajam
R/O Achabal, Sopore, Tehsil Watergam, District Baramulla.

Vide Notification No. 2201 of 2023 RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

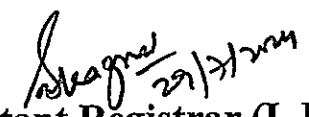
By Order


 Assistant Registrar (L.P)

No: 30607-14 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sumaiya Mushtaq, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1513 of 2024 /RG/LP **Dated** 02/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Abbas Bin Mohd
S/O Gh.Mohd Sheikh
R/O Wadwan, Budgam, Tehsil Narbal, District Budgam.

Vide Notification No. 2182 of 2023/RG/LP Dated: 28.09.2023
 has been declared as Absolute/Final.

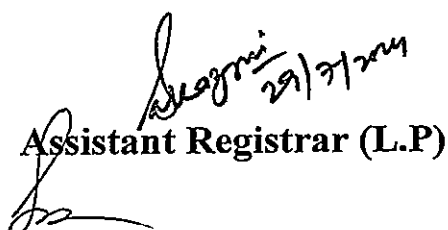
By Order


 Assistant Registrar (L.P)

No: 30615-22 /RG/LP **Dated:** 02/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Abbas Bin Mohd, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1513 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Syed Zurain Qayoom Bukhari
D/O Syed Abdul Qayoom Bukhari
R/O Rawalpura, Mehboob-Abad Colony, JK Lane, House No.16, Tehsil Chanapora, District Srinagar.

Vide Notification No. 2223 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30673-80 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Syed Zurain Qayoom Bukhari, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1515 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Aaqif Muhammad
S/O Syed Gh. Muhammad
R/O Pachhar, Tehsil Rajpora, District Pulwama.

Vide Notification No. 2220 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

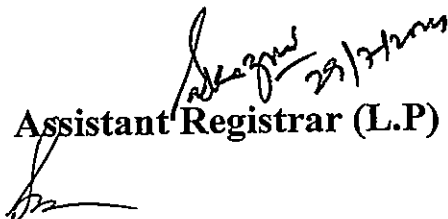
By Order


 Assistant Registrar (L.P)

No: 30689-96 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Aaqif Muhammad, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

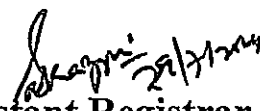
No: 1516 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Souood Sajad
S/O Sajad Ahmad Bhat
R/O Bilal Colony, K.P. Road, Krangsoo, Tehsil & District Anantnag.

Vide Notification No. 2189 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

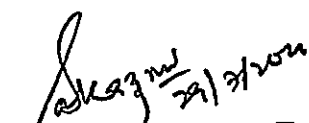
By Order


 Assistant Registrar (L.P)

No: 30697-704 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Souood Sajad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1514 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shaheem Hussain
S/O Sheikh Mohammad Hussain
R/O Palpora, Dialgam, Tehsil & District Anantnag.

Vide Notification No. 2222 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

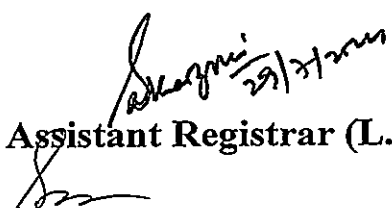
By Order


 Assistant Registrar (L.P)

No: 30681-88 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shaheem Hussain, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

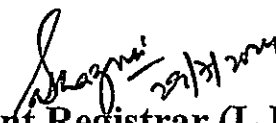
No: 1517 affgony /RG/LP **Dated** 07/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahee Maqbool
S/O Mohammad Maqbool Bhat
R/O Panzgam, Tehsil Kralpora, District Kupwara.

Vide Notification No. 2195 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

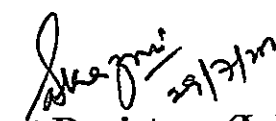
By Order


 Assistant Registrar (L.P)

No: 20705-12 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahee Maqbool, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1518 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rafia Bano
D/O Ghulam Ahmad Dar
R/O Darmahama Mantrigam, Tehsil & District Bandipora.

Vide Notification No. 2193 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

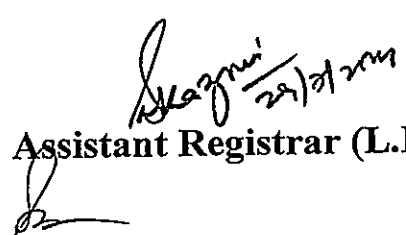
By Order


 Assistant Registrar (L.P)

No: 30713-20 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rafia Bano, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1519 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rabia Nazir
D/O Nazir Ahmad Bhat
R/O Astan Mohalla Nehalpora, Tehsil Pattan, District Baramulla.

Vide Notification No. 2192 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order

S. Agnani
 Assistant Registrar (L.P)

No: 30721-28 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rabia Nazir, Advocate**
for information and necessary action.

S. Agnani
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1590 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rahila Gul
D/O Ghulam Mohammad Khawaja
R/O Naganari, Boniyar, Tehsil Boniyar, District Baramulla.

Vide Notification No. 2191 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30729-36 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rahila Gul, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1447 of 2024 /RG/LP **Dated** 01/08/24

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Saheem Ahmad
S/O Riyaz Ahmad
R/o Mustafa Abad Zainakote, HMT, Tehsil Shalteng, District Srinagar.

Vide Notification No. 2228 of 2023 RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30003 -10 /RG/LP **Dated:** 01/08/24

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Saheem Ahmad, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

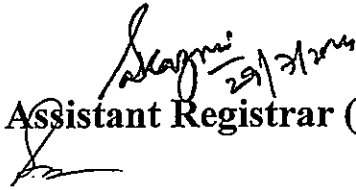
No: 1521 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Diyanah Fayaz
D/O Fayaz Ahmad
R/O Kursoo Padshahi Bagh, Naikpora, South Srinagar, Srinagar.

Vide Notification No. 1286 of 2021/RG/LP Dated: 16.11.2021 has been declared as Absolute/Final.

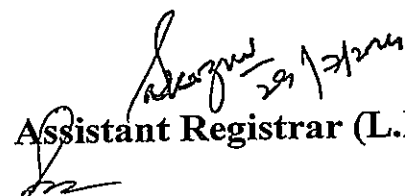
By Order


 Assistant Registrar (L.P)

No: 30737 - 44 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Diyanah Fayaz, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

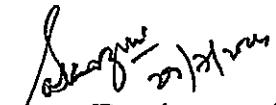
No: 1522 of 2024 /RG/LP **Dated** 03/08/2024 .

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Irtiqa Hassan
D/O Ghulam Hassan Gojree
R/O Daribal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2834 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

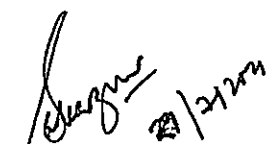
By Order


Assistant Registrar (L.P)

No: 30745-52 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Irtiqa Hassan, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

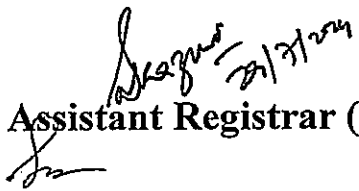
No: 1523 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Khalida Gulzar
D/O Gulzar Ahmad Malik
R/O Hardu Dehruna Tehsil Dooru, District Anantnag.

Vide Notification No. 2837 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30753-60 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khalida Gulzar, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

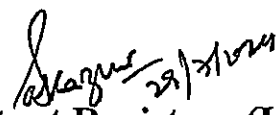
No: 1524 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehvish Ali
D/O Layakat Ali Sudan
R/O Bijhama, Toheed Mohala, Tehsil Boniyar, District Baramulla.

Vide Notification No. 2842 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

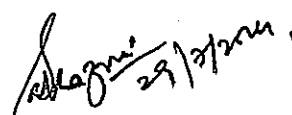
By Order


 Assistant Registrar (L.P)

No: 30761-68 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehvish Ali, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1525 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Azhar Akbar
S/O Muhammad Akbar Mir
R/O Darpora Lolab, Dhooni Mohalla, Tehsil Lalpora, District Kupwara.

Vide Notification No. 2846 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

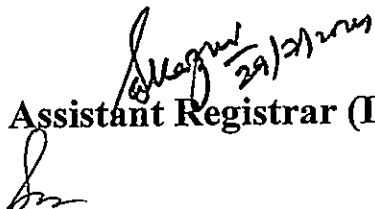
By Order


 Assistant Registrar (L.P)

No: 30769-76 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mir Azhar Akbar, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

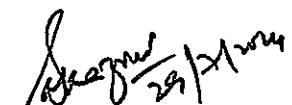
No: 1526 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muzamil Aslam
S/O Mohd Aslam Sudan
R/O Uranbhousa, Tehsil Boniyar, District Baramulla.

Vide Notification No. 2859 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

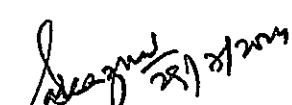
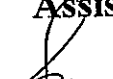
By Order


Assistant Registrar (L.P)


No: 30777-84 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muzamil Aslam, Advocate**
 for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

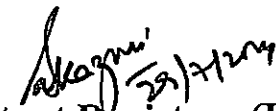
No: 1527 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mehjoor Ul Islam
S/O Ghulam Nabi Magry
R/O Nawa Gabra, Magar Pati, Tehsil Karnah, District Kupwara.

Vide Notification No. 2891 of 2023/RG/LP Dated: 28.12.2023 has been declared as Absolute/Final.

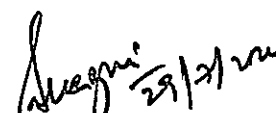
By Order


 Assistant Registrar (L.P)

No: 30785-92 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mehjoor Ul Islam, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

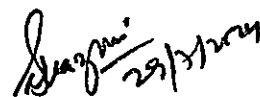
No: 1528 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Newsheen Hassan Mir
D/O Ghulam Hassan Mir
R/O Ushkara Rangwar, Tehsil & District Baramulla.

Vide Notification No. 2896 of 2023/RG/LP Dated: 28.12.2023 has been declared as Absolute/Final.

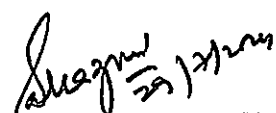
By Order


Assistant Registrar (L.P)

No: 30793-800 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Newsheen Hassan Mir, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

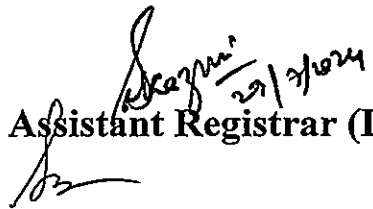
No: 1589 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Salman Ishaq
S/O Mohammad Ishaq Mir
R/O Tak Mohalla, Hergam, Tehsil & District Shopian.

Vide Notification No. 294 of 2023/RG/LP Dated: 14.02.2023
 has been declared as Absolute/Final.

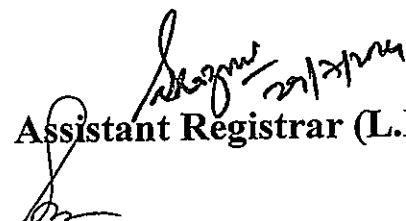
By Order


 Assistant Registrar (L.P)

No: 30801-08 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Salman Ishaq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

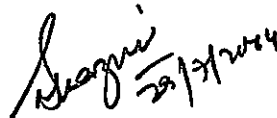
No: 1530 of 2024 **/RG/LP** **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aanisha Noor
D/O Noor Mohammad Bhat
R/O Qammarwari, Tehsil Central Shalteng, District Srinagar.

Vide Notification No. 2818 of 2023/RG/LP Dated: 26.12.2023 has been declared as Absolute/Final.

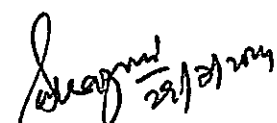
By Order


 Assistant Registrar (L.P)

No: 30809-16 **/RG/LP** **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aanisha Noor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

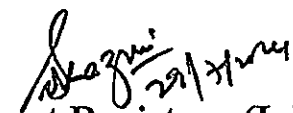
No: 1531 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Bashir
D/O Bashir Ahmad Zargar
R/O Chandoosa, Tehsil Wagoora, District Baramulla.

Vide Notification No. 2821 of 2023/RG/LP Dated: 26.12.2023 has been declared as Absolute/Final.

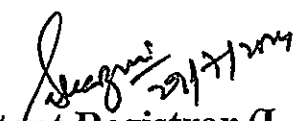
By Order


Assistant Registrar (L.P)

No: 30817-24 /RG/LP Dated: 03/08/2024

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1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bisma Bashir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

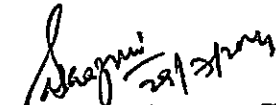
No: 1532 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bilquees Yousuf
D/O Mohammad Yousuf Wani
R/O Mominabad, Ashajipora, Tehsil & District Anantnag.

Vide Notification No. 2823 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

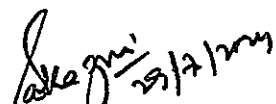
By Order


 Assistant Registrar (L.P.)


No: 30825-32 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bilquees Yousuf, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

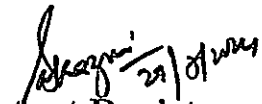
No: 1533 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Fazieel Ahmad Bhat
S/O Mohammad Shafi Bhat
R/O Budshahnagar, Stadium Colony, Natipora, Tehsil Chanapora, District Srinagar.

Vide Notification No. 2828 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

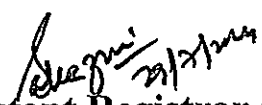
By Order


 Assistant Registrar (L.P.)

No: 30833-40 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Fazieel Ahmad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

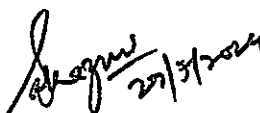
No: 1534 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fatima Bashir
D/O Bashir Ahmad Baba
R/O Janbazpora, Tehsil & District Baramulla.

Vide Notification No. 2829 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

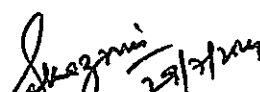
By Order


 Assistant Registrar (L.P.)

No: 30841-48 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Fatima Bashir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1159 of 2024 /RG/LP Dated 25-07-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muneeb Yousuf
S/O Sh. Mohammad Yousuf Wani
R/O Brinty Batapora, Ehsan Abad, Maghdampora, Tehsil & District Anantnag.

Vide Notification No. 208 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

By Order

S. Kazmi
25/7/2024.
Assistant Registrar (L.P)
SK

No: 27557-64 /RG/LP Dated: 25-07-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muneeb Yousuf, Advocate**
.....for information and necessary action.

S. Kazmi
25/7/2024.
Assistant Registrar (L.P)
SK

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1535 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Gowhar Ayoub
D/O Mohammad Ayoub
R/O Kandizal, Eidgah Colony, Tehsil Kakapora, District Pulwama.

Vide Notification No. 2830 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

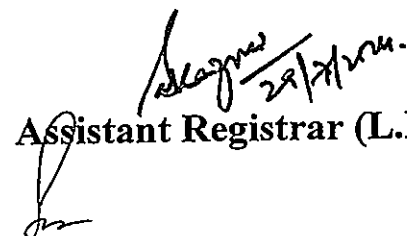
By Order


 Assistant Registrar (L.P)

No: 30849-56 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Gowhar Ayoub, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1536 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Haroon Khursheed Magray
S/O Khursheed Ahmad Magray
R/O Lalan, Tehsil & District Anantnag.

Vide Notification No. 2831 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30857-64 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Haroon Khursheed Magray, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

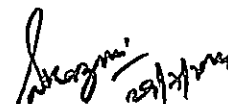
No: 1537 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shugufta Bhat
D/O Gh Mohammad Bhat
R/O Zaripora, Trigam, Tehsil Sumbal Sonawari, District Bandipora.

Vide Notification No. 2575 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 30865-72 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shugufta Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1538 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Safa Shafi
D/O Mohammad Shafi Mir
R/O Dolipora, Tehsil Kreeri, District Baramulla.

Vide Notification No. 2576 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

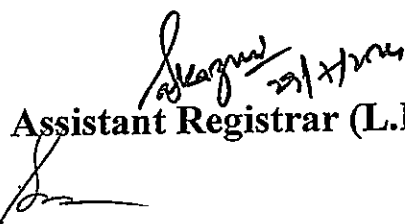
By Order


 Assistant Registrar (L.P)

No: 30873-80 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Safa Shafi, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

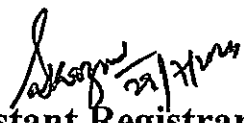
No: 1539 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tajamul Nabi Dar
S/O Ghulam Nabi Dar
R/O Hardu Ichloo, Lothipora, Tehsil Tangmarg, District Baramulla.

Vide Notification No. 2577 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

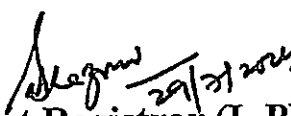
By Order


 Assistant Registrar (L.P)

No: 30881-88 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tajamul Nabi Dar, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

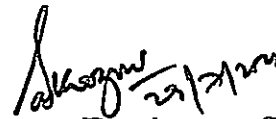
No: 1540 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Umer Alam
S/O Mohd Alam Khan
R/O Bimyar, Tehsil Boniyar, District Baramulla.

Vide Notification No. 2579 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

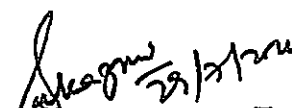
By Order


 Assistant Registrar (L.P)

No: 30889-96 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Umer Alam, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

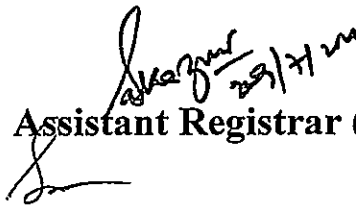
No: 1541 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ubaid Siddiqi
S/O Nissar Ahmad Siddiqi
R/O Jawahar Nagar, Tehsil South, District Srinagar.

Vide Notification No. 2580 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

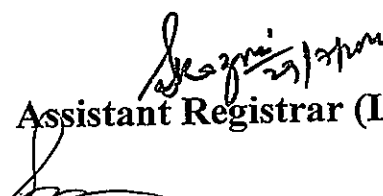
By Order


 Assistant Registrar (L.P)

No: 30897-904 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ubaid Siddiqi, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1542 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zaman Irshad Parry
S/O Irshad Ahmad Parry
R/O Bongam Kulgam, Opp. Police Station, Tehsil & District Kulgam.

Vide Notification No. 464 of 2021/RG/LP Dated: 26.03.2021
 has been declared as Absolute/Final.

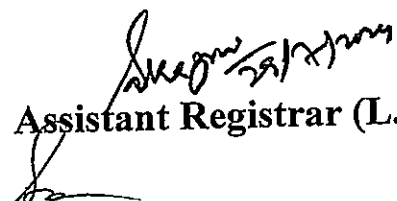
By Order


 Assistant Registrar (L.P)

No: 30905-12 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zaman Irshad Parry, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

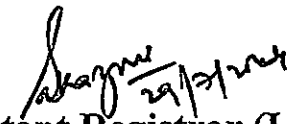
No: 1543 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Bilal Ahmad Bhat
S/O Noor Mohammad Bhat
R/O Gundjehangir, Batapora, Tehsil Hajin, District Bandipora.

Vide Notification No. 79 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

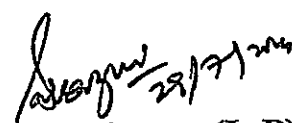
By Order


 Assistant Registrar (L.P)

No: 30913-20 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Bilal Ahmad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1544 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nuzhat Bashir
D/O Bashir Ahmad Bhat
R/O Aloosa, Tehsil Aloosa, District Bandipora.

Vide Notification No. 2564 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

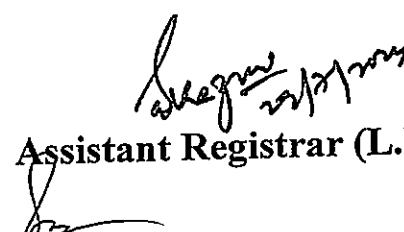
By Order


 Assistant Registrar (L.P)

No: 30921-28 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nuzhat Bashir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1545 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asmat Majeed
D/O Abdul Majeed Khan
R/O Gousia Colony, Noor Bagh, Tehsil Sopore, District Baramulla.

Vide Notification No. 77 of 2023/RG/LP Dt: 10.02.2023
 has been declared as Absolute/Final.

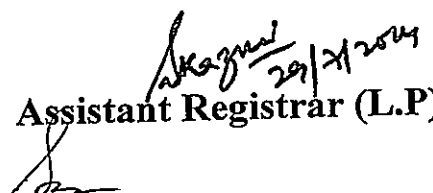
By Order


 Assistant Registrar (L.P)

No: 30929-36 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Asmat Majeed, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1546 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hadeeka Amin
D/O Muhammad Amin Hakeem
R/O Baghi Sunder Payeen Chattabal, Tehsil Srinagar South, District Srinagar.

Vide Notification No. 121 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 30937-44 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hadeeka Amin, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1547 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bareeka Riyaz
D/O Riyaz Ahmad Yatoo
R/O S.K Colony, Sector-1, Qamarwari, Tehsil Shalteng (Central), District Srinagar.

Vide Notification No. 86 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

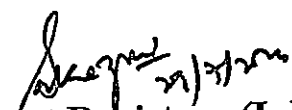
By Order


 Assistant Registrar (L.P)

No: 30945-52 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bareeka Riyaz, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

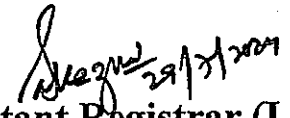
No: 1548 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Ishfaq Majeed
S/O Ab Majeed Sheikh
R/O Manzgam, Kulgam, Tehsil D.H. Pora, District Kulgam.

Vide Notification No. 90 of 2022/RG/LP Dated: 24.02.2023
 has been declared as Absolute/Final.

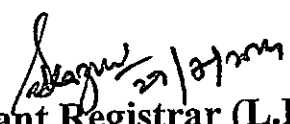
By Order


 Assistant Registrar (L.P)

No: 30953-60 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Ishfaq Majeed, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

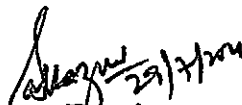
No: 1549 of 2024 /RG/LP **Dated** 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Pervaiz Ahmad Wani
S/O Mohd Ashraf Wani
R/O Wahdatpora, Wani Mohalla, Tehsil & District Baramulla.

Vide Notification No. 62 of 2022/RG/LP Dated: 23.02.2023 has been declared as Absolute/Final.

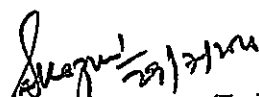
By Order


 Assistant Registrar (L.P.)

No: 30961-68 /RG/LP **Dated:** 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Pervaiz Ahmad Wani, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1550 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Taniya
D/O Eijaz Ahmad Bazaz
R/O Munawar Colony, Rawalpura, Tehsil Srinagar South, District Srinagar.

Vide Notification No. 1228 of 2023/RG/LP Dated: 05.06.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P.)

No: 30969-76 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Taniya, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

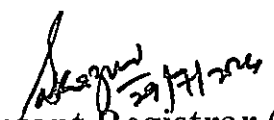
No: 1551 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Marouf Ahmad Parray
S/O Ali Mohammad Parray
R/O Nari Bal Amda Kadal, Lal Bazar, Tehsil Eidgah, District Srinagar.

Vide Notification No. 613 of 2021/RG/LP Dated: 05.07.2021
has been declared as Absolute/Final.

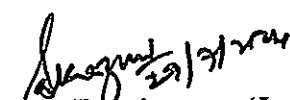
By Order


Assistant Registrar (L.P)

No: 20977-84 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Marouf Ahmad Parray, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1552 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nayeemulhaq
S/O Habibullah Mir
R/O Rawatpora, Mir Mohalla, Tehsil Kralpora, District Kupwara.

Vide Notification No. 1133 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

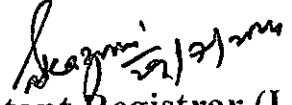
By Order


 Assistant Registrar (L.P)

No: 30985-92 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nayeemulhaq, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

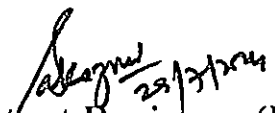
No: 1552 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Neha Kunroo
D/O Mohd Amin Kunroo
R/O House No.132, Lane No.2, Bilal Colony, Tehsil Mattan, District Anantnag.

Vide Notification No. 1126 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

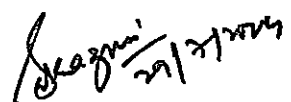
By Order


Assistant Registrar (L.P)

No: 30985-92 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Neha Kunroo, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

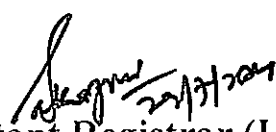
No: 1554 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Safia Jan
D/O Bashir Ahmad Rather
R/O Zaigund, Tehsil Sallar, District Anantnag.

Vide Notification No. 1121 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

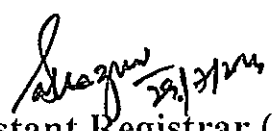
By Order


Assistant Registrar (L.P)

No: 3/00/08 /RG/LP Dated: 03/08/2024

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1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Safia Jan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

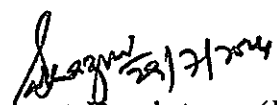
No: 1553 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Shafecq Lone
S/O Mohammad Shafi Lone
R/O Tangdar, Tehsil Karnah, District Kupwara.

Vide Notification No. 1094 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

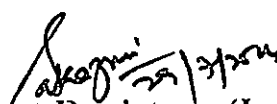
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Assistant Registrar (L.P.)
(A)

No: 30993-31000/RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Shafecq Lone, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)
(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

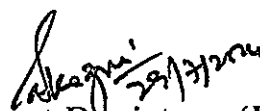
No: 1555 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Farhat Mustafa
D/O Gh. Mustafa Mir
R/O Gantamulla Bala (Mir Mohalla), Tehsil Narwah, District Baramulla.

Vide Notification No. 09 of 2022/RG/LP Dated: 23.02.2022 has been declared as Absolute/Final.

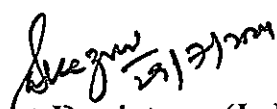
By Order


Assistant Registrar (L.P)

No: 3/009-16 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Farhat Mustafa, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

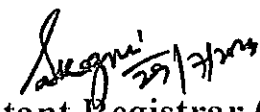
No: 1556 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bilkees Ashraf
D/O Mohammad Ashraf Sheikh
R/O Warapora Magam, Tehsil Handwara, District Kupwara.

Vide Notification No. 17 of 2022/RG/LP Dated: 23.02.2022 has been declared as Absolute/Final.

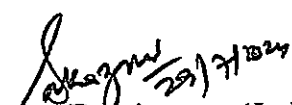
By Order


Assistant Registrar (L.P)

No: 31017-24 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bilkees Ashraf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

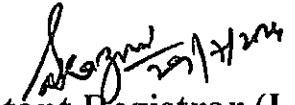
No: 1557 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bismah Ali Rather
D/O Ali Mohammad Rather
R/O Nawa Baazar, Nawakadal Gunz Khud, Tehsil Khas, District Srinagar.

Vide Notification No. 557/ 2022/RG/LP Dated: 27.05.2022 has been declared as Absolute/Final.

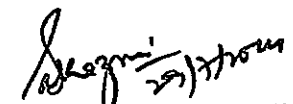
By Order


Assistant Registrar (L.P)

No: 31025-32 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bismah Ali Rather, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

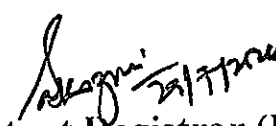
No: 1558 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tabinda Nazir
D/O Nazir Ahmad Nanda
R/O Kanli Bagh, Friends Colony, Sector 4, Tehsil & District Baramulla.

Vide Notification No. 113 of 2022/RG/LP Dated: 25.02.2022 has been declared as Absolute/Final.

By Order

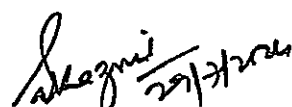

Assistant Registrar (L.P)

R

No: 31033-40 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tabinda Nazir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

R

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

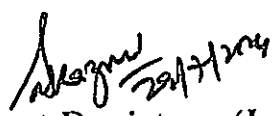
No: 1559 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shah Faizan
S/O Javid Ahmad Shah
R/O H.No.46, Housing Colony, Sanat Nagar, Tehsil Chanapora, District Srinagar.

Vide Notification No. 133 of 2022/RG/LP Dated: 25.02.2022 has been declared as Absolute/Final.

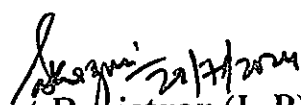
By Order


Assistant Registrar (L.P)

No: 31041-48 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shah Faizan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

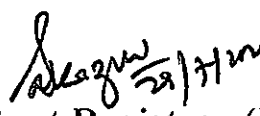
No: 1560 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sabreena Majid
D/O Ab Majid Dar
R/O Ogmuna, War Mohalla, Kunzer, Tehsil Karahuma, District Baramulla.

Vide Notification No. 120 of 2022/RG/LP Dated: 25.02.2022
has been declared as Absolute/Final.

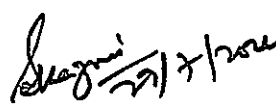
By Order


Assistant Registrar (L.P.)
(2)

No: 31049-56 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sabreena Majid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)
(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

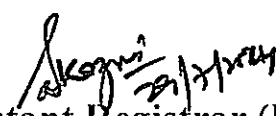
No: 1561 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Hafiz
D/O Hafiz Ullah
R/O Dharambugh Kralapora, District Budgam.

Vide Notification No. 351 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

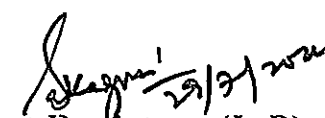
By Order


Assistant Registrar (L.P)

No: 31057-64 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Uzma Hafiz, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

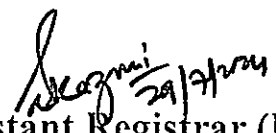
No: 1562 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Uzair Shah
S/O Nizam-Ud Din Shah
R/O Rangpora, Ellahi Bagh, Gousia Colony, Lane No.6, Tehsil Hazratbal,
District Srinagar.

Vide Notification No. 300 of 2023/RG/LP Dated: 14.02.2023
has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 31042-49 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Uzair Shah, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

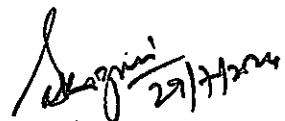
No: 1563 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nadiya Reyaz
D/O Reyaz Ahmad Wani
R/O Kanli Bagh, Baba Reshi Road, Chinari Bagh, Tehsil & District Baramulla.

Vide Notification No. 1521 of 2021/RG/LP Dated: 17.12.2021 has been declared as Absolute/Final.

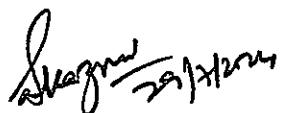
By Order


Assistant Registrar (L.P)

No: 31050-57 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nadiya Reyaz, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

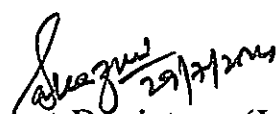
No: 1564 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehrul Nissa
D/O Ab Rashid Bhat
R/O Batergam, Tehsil & District Kupwara.

Vide Notification No. 1327 of 2021/RG/LP Dated: 16.11.2021 has been declared as Absolute/Final.

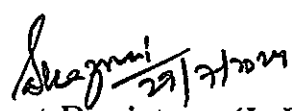
By Order


Assistant Registrar (L.P)

No: 31058-65 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Mehrul Nissa, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

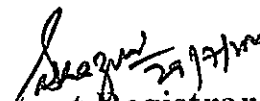
No: 1565 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Heena Kabir
D/O Kabir Ahmed
R/O Near Majid, Village Bimyar (Uri), Tehsil Boniyar, District Baramulla.

Vide Notification No. 1483 of 2021/RG Dated: 16.12.2021
has been declared as Absolute/Final.

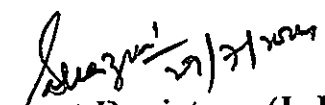
By Order


Assistant Registrar (L.P)

No: 31066-73 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Heena Kabir, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1566 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Javid Ahmad Malik
S/O Ali Mohmad Malik
R/O Mirchmar Mirgund, Tehsil Pattan, District Baramulla.

Vide Notification No. 1322 of 2021/RG Dated: 16.11.2021
has been declared as Absolute/Final.

By Order

[Signature]
Assistant Registrar (L.P)

No: 31074-81 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Javid Ahmad Malik, Advocate**
.....for information and necessary action.

[Signature]
Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

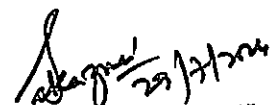
No: 1567 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shahida Farooq
D/O Farooq Ahmad Dar
R/O Malik Angan Fateh Kadal, Tehsil & District Srinagar.

Vide Notification No. 95 of 2022/RG/LP Dated: 24.02.2022
has been declared as Absolute/Final.

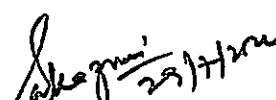
By Order


Assistant Registrar (L.P.)

No: 31082-89 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Shahida Farooq, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

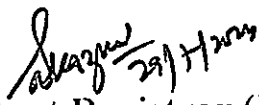
No: 1568 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Farooq Malik
S/O Farooq Ahmad Malik
R/O Tantraypora, Lassipora, Tehsil Litter, District Pulwama.

Vide Notification No. 377 of 2023/RG/LP Dated: 14.02.2023
has been declared as Absolute/Final.

By Order

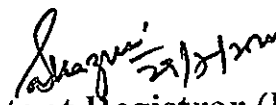

Assistant Registrar (L.P)

(1)

No: 31090-97 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Zahid Farooq Malik, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

(1)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

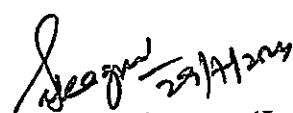
No: 1569 of 2024 /RG/LP Dated 03/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tajamull Islam Shiekh
S/O Farooq Ahmad Shiekh
R/O Khandyal, Tehsil Gurez, District Bandipora.

Vide Notification No. 345 of 2023/RG/LP Dated: 14.02.2023
has been declared as Absolute/Final.

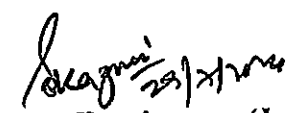
By Order


Assistant Registrar (L.P.)

No: 31098-105 /RG/LP Dated: 03/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Tajamull Islam Shiekh, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 15-29/2024 /RG/LP Dated 5-8-2024

provisional admission as an Advocate, granted under the
Advocates Act, 1961 in favour of:

Asif Hussain
Ab Gani Hajam
O Malikpora, Tehsil & District Pulwama.

Vide Notification No. 60 Dated: 22.10.2020 has been
declared as Absolute/Final.

By Order

Asif Hussain
Assistant Registrar (L.P)

No: 31106-12 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Asif Hussain, Advocate
.....for information and necessary action.

Asif Hussain
Assistant Registrar (L.P)

NOTIFICATION

No: 1571-6/2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tanveer Ahmad Wani
S/O Tariq Ahmad Wani
R/O Darpura Delina, Tehsil & District Baramulla.

Vide Notification No. 1190 Dated: 10.01.2020 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P)
[Signature]

No: 31113-29 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Tanveer Ahmad Wani, Advocate

.....for information and necessary action.

Assistant Registrar (L.P)
[Signature]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

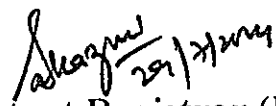
No: 1572-af/2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Adil Rasool
S/O Gh Rasool Malik
R/O Doulatpora, Malik Mohalla, Tehsil Kreeri, District Baramulla.

Vide Notification No. 563 of 2021/RG/LP Dated: 03.07.2021 has been declared as Absolute/Final.

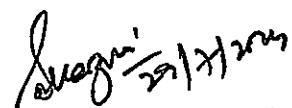
By Order


Assistant Registrar (L.P)

No: 31121-26 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Adil Rasool, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

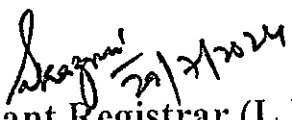
No: 1573-06/2024-1RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Misbah Hamid
D/O Ab Hamid Malik
R/O Dreygam, Kumar Mohalla, Tehsil Khansahib, District Budgam.

Vide Notification No. 1895 of 2022/RG/LP Dated: 11.11.2022 has been declared as Absolute/Final.

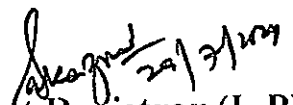
By Order


Assistant Registrar (L.P)

No: 31127-34 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam .
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Misbah Hamid, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1574-cb2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahzan Siddiqi
S/O Nisar Ahmad Siddiqi
R/O Jawahar Nagar, Tehsil South, District Srinagar.

Vide Notification No. 319 of 2023/RG/LP Dated: 14.02.2023
has been declared as Absolute/Final.

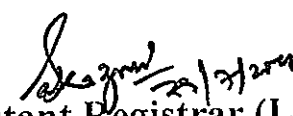
By Order


Assistant Registrar (L.P.)


No: 31135-42 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Shahzan Siddiqi, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

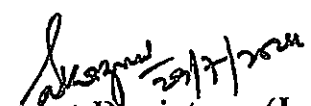
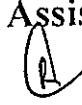
No: 1575-2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Subby Ayoub
 D/O Mohammad Ayoub Bhat
 R/O Yarhola Babapora, Tehsil Devsar, District Kulgam.

Vide Notification No. 318 of 2023/RG/LP Dated: 14.02.2023
 has been declared as Absolute/Final.

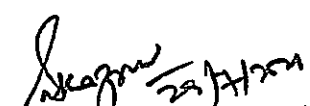
By Order


 Assistant Registrar (L.P.)


No: 31143-50 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Subby Ayoub, Advocate
for information and necessary action.


 Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

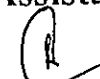
No: 1576 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mayour Mukhtar Shah
S/O Mohd Mukhtar Shah
R/O Muqam-i-Shahwali, Bunpora, Tehsil Drugmulla, District Kupwara.

Vide Notification No. 174 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

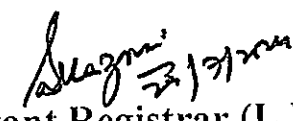
By Order


Assistant Registrar (L.P.)


No: 31151-56 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Mayour Mukhtar Shah, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

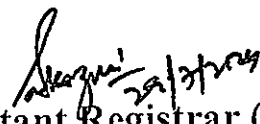
No: 1577ab-2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aafiya Altaf Kirmani
D/O Altaf Hussain
R/O Noor Bagh, Tehsil Sopore, District Baramulla.

Vide Notification No. 1798 of 2022/RG/LP Dated: 11.11.2022 has been declared as Absolute/Final.

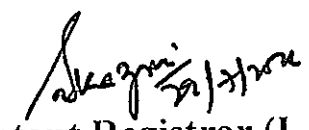
By Order


Assistant Registrar (L.P)

No: 31157-64 /RG/LP Dated: 5-8-2024.

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1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Aafiya Altaf Kirmani, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

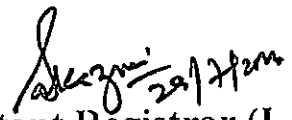
No: 1578-01/2024-1/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Asif Habib
S/O Habib Ullah Dar
R/O Khanpora, Tehsil & District Budgam.

Vide Notification No. 23 of 2022/RG/LP Dated: 23.02.2022 has been declared as Absolute/Final.

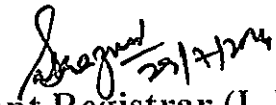
By Order


Assistant Registrar (L.P.)

No: 31155-72 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Asif Habib, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

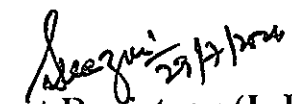
No: 1579-08/2024/REG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irfan Ahmad Malah
S/O Ali Mohammad Malah
R/O Chandapora, Tehsil & District Budgam.

Vide Notification No. 793 Dated: 19.09.2019 has been declared as Absolute/Final.

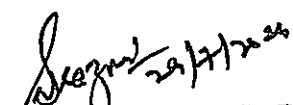
By Order


Assistant Registrar (L.P.)


No: 31173-80 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Irfan Ahmad Malah, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

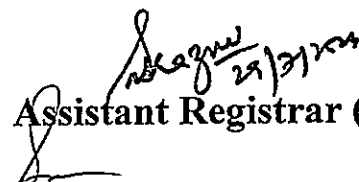
No: 1580 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Nazir
D/O Nazir Ahmed Lone
R/O Aishmuqam, Peer Mohalla, Tehsil Pahalgam, District Anantnag.

Vide Notification No. 590 of 2022/RG/LP Dated: 27.05.2022 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31181-86 - /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Nazir, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1581-06/2024 /RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shoaib Aziz
S/O Abdul Aziz Gojree
R/O Khawaja Bagh, Qaleem Mohalla, Tehsil & District Baramulla.

Vide Notification No. 1981 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31187-94 /RG/LP **Dated:** 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shoaib Aziz, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1582-ab/2024/ RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nusrat Manzoor
D/O Manzoor Ahmad Nanda
R/O Muslimabad, K.P Road, Tehsil & District Anantnag.

Vide Notification No. 1934 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

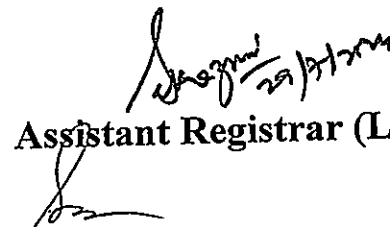
By Order


 Assistant Registrar (L.P)

No: 31195-204/ RG/LP **Dated:** 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nusrat Manzoor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

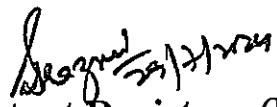
No: 1583-d/2024 /RG/LP Dated 5-8-2024 .

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nelofar Hamid
D/O Molvi Abdul Hamid
R/O Nowbugh, Kund, Tehsil Devsar, District Kulgam.

Vide Notification No. 1935 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

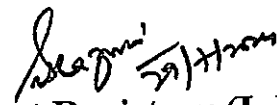
By Order


 Assistant Registrar (L.P)

No: 31205-12 /RG/LP Dated: 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nelofar Hamid, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1584-2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sumaya Shafi Lone
D/O Muhammad Shafi Lone
R/O Ushkara, Tehsil & District Baramulla.

Vide Notification No. 2006 of 2022RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

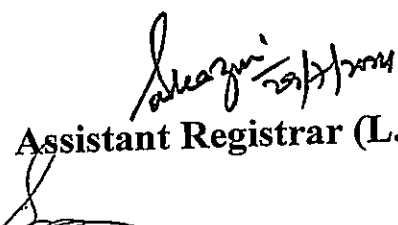
By Order


 Assistant Registrar (L.P)

No: 31213-20 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sumaya Shafi Lone, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1085 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sehrun Nisa
D/O Gh. Hassan Dar
R/O Tokuna, Shala, Tehsil Awantipora, District Pulwama.

Vide Notification No. 1978 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

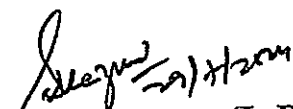
By Order


 Assistant Registrar (L.P)

No: 31221-26 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sehrun Nisa, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1586 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehak Hamid
D/O Abdul Hamid Kaboo
R/O Seer Jagir, Tehsil Sopore, District Baramulla.

Vide Notification No. 196 of 2023/RG/LP Dated: 13.02.2023
 has been declared as Absolute/Final.

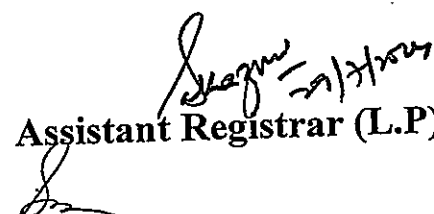
By Order


 Assistant Registrar (L.P)

No: 31227-34 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehak Hamid, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

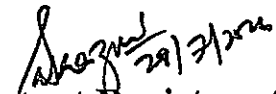
No: 1587-2024/RG/LP **Dated** 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Daaliyah Majeed
D/O Abdul Majeed Khan
R/O Kukrusa, Tehsil Villagam, District Kupwara.

Vide Notification No. 90 of 2023/RG/LP Dated: 10.02.2023 has been declared as Absolute/Final.

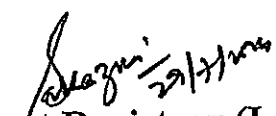
By Order


Assistant Registrar (L.P)

No: 31235-42 /RG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Daaliyah Majeed, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1588-ab/2024/RG/LP Dated 5-8-2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Majid Mushtaq
S/o Mushtaq Ahmad Khan
R/o Challa Gund Haihama, Tehsil & District Kupwara.

Vide Notification No. 1255 Dated: 07.12.2017 has been declared as Absolute/Final.

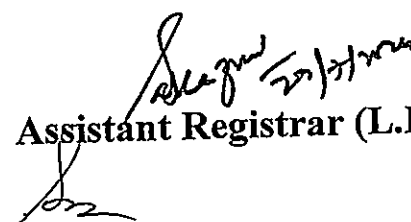
By Order


 Assistant Registrar (L.P)

No: 31243-50 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Majid Mushtaq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

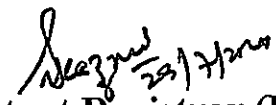
No: 1589-062024/RG/LP Dated 5-8-2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Maryam Fatima
D/O Syed Altaf Shah
R/O Pingla Haridal, Tehsil Karnah, District Kupwara.

Vide Notification No. 189 of 2023/RG/LP Dated: 13.02.2023 has been declared as Absolute/Final.

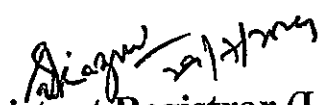
By Order


 Assistant Registrar (L.P)

No: 31251-57 /RG/LP Dated: 5-8-2024 -

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Maryam Fatima, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1590 of 2024/ RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Waqar Ameen Magray
S/O Mohd Ameen Magray
R/O Qasba Devsar, District Kulgam.

Vide Notification No. 1161 of 2021/RG/LP Dated: 14.09.2021 has been declared as Absolute/Final.

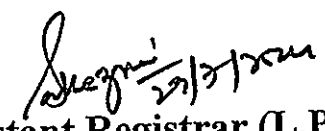
By Order


 Assistant Registrar (L.P)

No: 31258-65 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Waqar Ameen Magray, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1591-d/2024/RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Abiroo Hamid
D/O Abdul Hamid Khan
R/O Ganjipora, Khan Mohalla, Tehsil Pattan, District Baramulla.

Vide Notification No. 1829 of 2021/RG/LP Dated: 11.11.2021 has been declared as Absolute/Final.

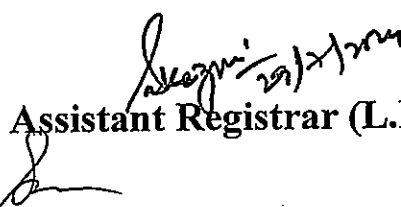
By Order


 Assistant Registrar (L.P)

No: 31266-74/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Abiroo Hamid, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1592-062024/RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tariq Ahmad Bhat
S/O Mohd Ashraf Bhat
R/O Kurhama, Ganie Mohalla, Wakura, District Ganderbal.

Vide Notification No. 1144 of 2021/RG/LP Dated: 14.09.2021 has been declared as Absolute/Final.

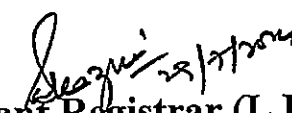
By Order


 Assistant Registrar (L.P.)

No: 31275-82 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tariq Ahmad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

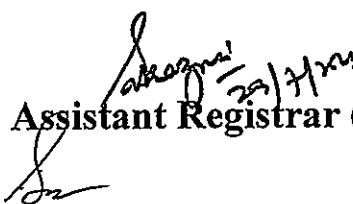
No: 1593 of 2024 /RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehreena Gulzar
D/O Gulzar Ahmad Siraj
R/O Mehandi Kadal, Tehsil & District Anantnag.

Vide Notification No. 1909 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

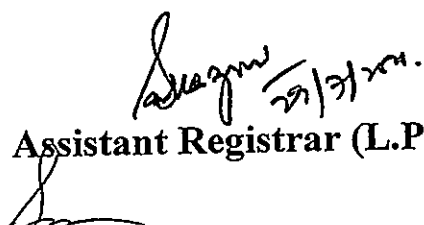
By Order


 Assistant Registrar (L.P)

No: 31283-90 /RG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehreena Gulzar, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

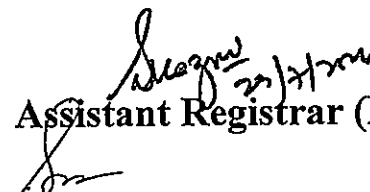
No: 1594-2024/RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Owais Yousuf Hajam
S/O Mohammad Yousuf Hajam
R/O Devbugh, Tehsil Kunzer, District Baramulla.

Vide Notification No. 1939 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

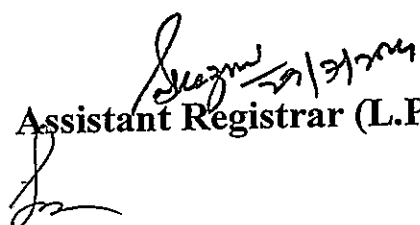
By Order


 Assistant Registrar (L.P)

No: 31241-97 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Owais Yousuf Hajam, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1595-4224/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muhammad Shakeel Bhat
S/O Gh Nabi Bhat
R/O Asham Sonawari, Tehsil Sumbal, District Bandipora.

Vide Notification No. 1055 of 2021/RG/LP Dated: 14.09.2021 has been declared as Absolute/Final.

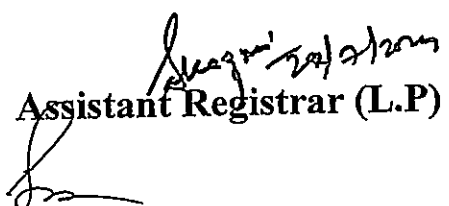
By Order


 Assistant Registrar (L.P)

No: 31298-366/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muhammad Shakeel Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

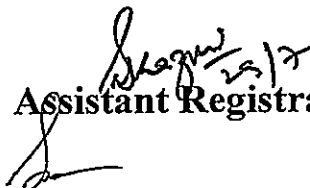
No: 1596 of 2024 /RG/LP Dated 5-8-2024 -

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Rasool
D/O Gh Rasool Baba
R/O Devi Angan, Hawal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 748 of 2021/RG/LP Dated: 12.08.2021 has been declared as Absolute/Final.

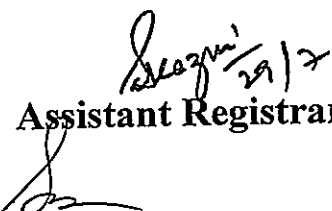
By Order


 Assistant Registrar (L.P)

No: 31307-12 /RG/LP Dated: 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Rasool, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1597-62024/1RG/LP Dated 5-8-2024 -

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nirjis Manhas
D/O Haji Musadiq Hussain Manhas
R/O Kamal Kote, Tehsil Uri, District Baramulla.

Vide Notification No. 705 of 2021/RG/LP Dated: 19.07.2021 has been declared as Absolute/Final.

By Order

[Signature]
 Assistant Registrar (L.P)

No: 31313-20 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nirjis Manhas, Advocate**
for information and necessary action.

[Signature]
 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

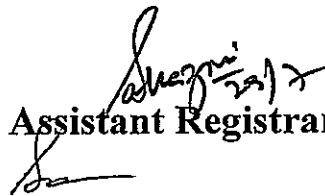
No: 1598-af/2024 /RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Badrul Duja
S/O Showkat Ahmad Khanyari
R/O 19 Sangeen Darwaza Hawal, Tehsil Eidgah, District Srinagar.

Vide Notification No. 689 of 2021/RG/LP Dated: 19.07.2021 has been declared as Absolute/Final.

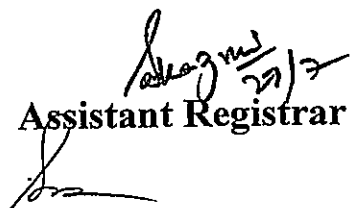
By Order


 Assistant Registrar (L.P)

No: 31321-27 - /RG/LP **Dated:** 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Badrul Duja, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

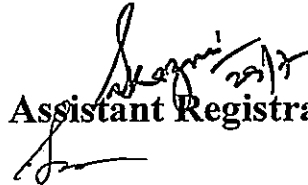
No: 1599 of 2024 /RG/LP Dated 5-8-2024 -

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Seerat Mehraj
D/O Mehraj Ud Din Khan
R/O Haftchinar, Near Bakshi Stadium, Tehsil & District Srinagar.

Vide Notification No. 1195 of 2021/RG/LP Dated: 15.09.2021 has been declared as Absolute/Final.

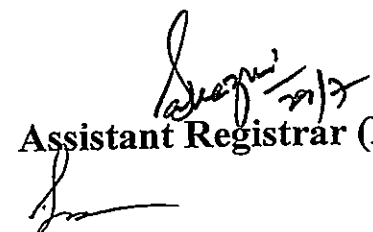
By Order


 Assistant Registrar (L.P)

No: 31328-35 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Seerat Mehraj, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1610-df-2024/RG/LP Dated 5-8-2024-

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

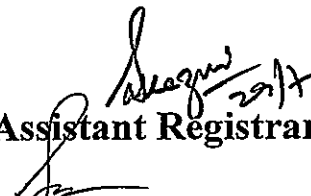
Ms. Mehras Nissar

D/O Nissar Ahmad Mir

R/O House No 64, Near VC Lodge Nigeen, Tehsil North, District Srinagar.

Vide Notification No. 1181 of 2021/RG/LP Dated: 15.09.2021 has been declared as Absolute/Final.

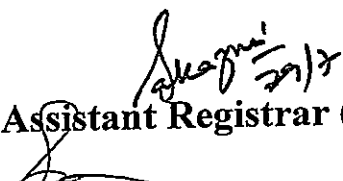
By Order


Assistant Registrar (L.P)

No: 31322-28/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehras Nissar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

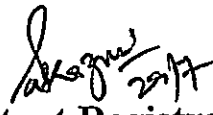
No: 1601-2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rizwan Ul Haq
S/O Muhammad Amin Hajam
R/O Batapora, Tehsil & District Shopian.

Vide Notification No. 510 of 2021/RG/LP Dated: 31.03.2021 has been declared as Absolute/Final.

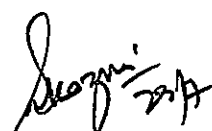
By Order


Assistant Registrar (L.P)

No: 31329-36/RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rizwan Ul Haq, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

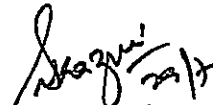
No: 1602-06224/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Raja Amon Habib Lone
S/O Habib Ullah Lone
R/O Seru Guwa Dangerpora, Tehsil Pattan, District Baramulla.

Vide Notification No. 736 Dated: 19.09.2019 has been declared as Absolute/Final.

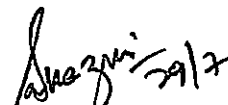
By Order


Assistant Registrar (L.P)

No: 31337-43 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Raja Amon Habib Lone, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

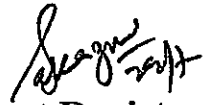
No: 1603-8/2024/IRG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Madeeha Majid
D/O Abdul Majid Bhat
R/O 27-G, Green Lane Shah Anwar Colony, Hyderpora, Tehsil & District Srinagar.

Vide Notification No. 846 Dated: 15.10.2019 has been declared as Absolute/Final.

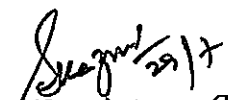
By Order


Assistant Registrar (L.P)

No: 31344-50/IRG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Madeeha Majid**, Advocate
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1604 of 2024 /RG/LP Dated 5-8-2024 -

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nasir Ahmad Khadim
S/O Abdul Rehman Khadim
R/O Aishmuqam, Peer Mohalla, Tehsil Pahalgam, District Anantnag.

Vide Notification No. 864 Dated: 18.10.2019 has been declared as Absolute/Final.

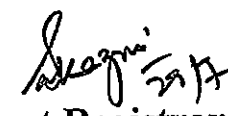
By Order


 Assistant Registrar (L.P)

No: 31351-57 /RG/LP Dated: 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nasir Ahmad Khadim, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1605-062024 /RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nasir Ahmad Khadim
S/O Abdul Rehman Khadim
R/O Aishmuqam, Peer Mohalla, Tehsil Pahalgam, District Anantnag.

Vide Notification No. 864 Dated: 18.10.2019 has been declared as Absolute/Final.

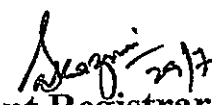
By Order


 Assistant Registrar (L.P)

No: 31358-65 /RG/LP **Dated:** 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nasir Ahmad Khadim, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1606-4224/RG/LP Dated 5-8-2024-

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahir Ahmad Rather
S/o Gh. Nabi Rather
R/o Pandith Mohalla Tilgam, Tehsil Pattan, District Baramulla.

Vide Notification No. 430 Dated: 04.09.2013 has been declared as Absolute/Final.

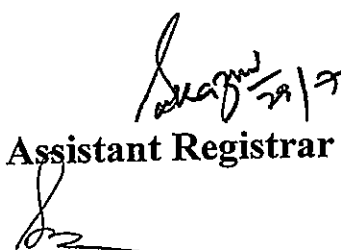
By Order


 Assistant Registrar (L.P)

No: 31366-74 /RG/LP Dated: 5-8-2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sahir Ahmad Rather, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

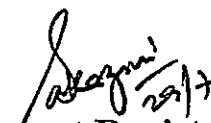
No: 1607-062024/RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd. Ashraf Naik
S/o Ab. Gaffar Naik
R/o Naikpora Kulgam.

Vide Notification No. 1101 Dated: 16.01.2015 has been declared as Absolute/Final.

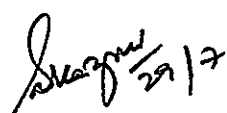
By Order


 Assistant Registrar (L.P)

No: 31375-82/RG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd. Ashraf Naik, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

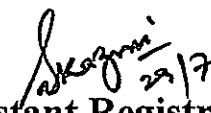
No: 1608-062024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Umair Nazir Ronga
S/O Nazir Ahmad Ronga
R/O Vakeel Colony, Brein Nishat, Tehsil & District Srinagar.

Vide Notification No. 459 of 2021/RG/LP Dated: 26.03.2021
 has been declared as Absolute/Final.

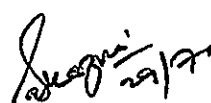
By Order


 Assistant Registrar (L.P)

No: 31383-96/RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Umair Nazir Ronga, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

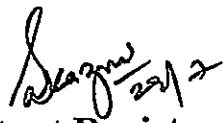
No: 1609-ab2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mufti Muhtashim Ahmed
S/O Maj Mufti Masood Ahmed
R/O Poolia, Tehsil Doru, District Anantnag.

Vide Notification No. 546 of 2021/RG/LP Dated: 31.03.2021 has been declared as Absolute/Final.

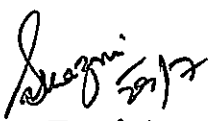
By Order


 Assistant Registrar (L.P.)

No: 31391-96 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mufti Muhtashim Ahmed**, Advocate
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

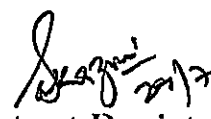
No: 1616-2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rizwan Nayeem
S/O Nayeem Ahmad Sheikh
R/O Reshi Nagri near Jamia Masjid Ahmadiyya, Tehsil & District Shopian.

Vide Notification No. 737 Dated: 19.09.2019 has been declared as Absolute/Final.

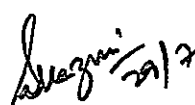
By Order


Assistant Registrar (L.P)

No: 31397-465 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rizwan Nayeem, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

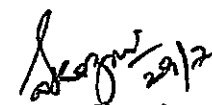
No: 1611 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yaweer Ali Mir
 S/O Gh Hussan Mir
 R/O Patwaw, Tehsil & District Budgam.

Vide Notification No. 1308 Dt: 02.01.2019 has been declared as Absolute/Final.

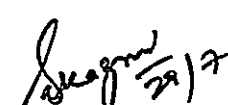
By Order


 Assistant Registrar (L.P.)


No: 31406-12 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Yaweer Ali Mir, Advocate
 for information and necessary action.


 Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

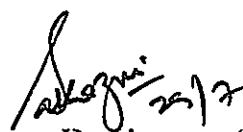
No: 1612 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rameez Raja
S/O Raj Mohmad Bhat
R/O Malashahi Bagh, Tehsil & District Ganderbal.

Vide Notification No. 814 Dated: 15.10.2018 has been declared as Absolute/Final.

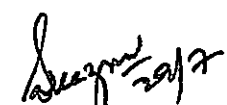
By Order


Assistant Registrar (L.P)

No: 31413-19/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Rameez Raja, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

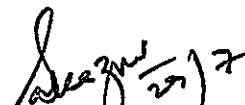
No: 1613 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdul Wakeel Koka
S/O Gulzar Ahmad Koka
R/O Paniawah P/O Bugam, Tehsil & District Kulgam

Vide Notification No. 806 Dated: 15.10.2018 has been declared as Absolute/Final.

By Order

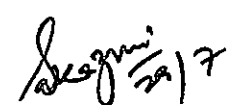

Assistant Registrar (L.P.)

(2)

No: 31420-26 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Abdul Wakeel Koka, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

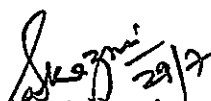
No: 1614 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sajida Batool
D/O Mohd Sadiq
R/O Stikchey Choskore, Tehsil & District Kargil.

Vide Notification No. 471 Dated: 04.07.2018 has been declared as Absolute/Final.

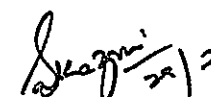
By Order


Assistant Registrar (L.P)

No: 31427-34/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kargil.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kargil.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sajida Batool, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

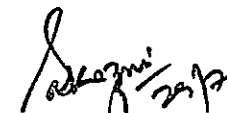
No: 1615-062024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nusrat Hassan
D/O Gh Hassan Rather
R/O Benhama, Tehsil Lar, District Ganderbal.

Vide Notification No. 470 Dated: 10.12.2020 has been declared as Absolute/Final.

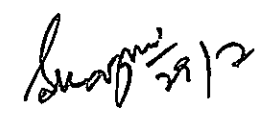
By Order


Assistant Registrar (L.P)

No: 31435-42/RG/LP Dated: 5-8-2024 -

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nusrat Hassan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1616 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mudasir Ali Allyie
S/O Ali Mohd Allie
R/O Malpora Rathsoon, Tehsil Beerwah, District Budgam.

Vide Notification No. 756 Dated: 02.12.2016 has been declared as Absolute/Final.

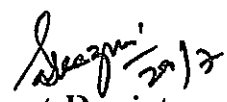
By Order


Assistant Registrar (L.P)

No: 31443-50 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mudasir Ali Allyie, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

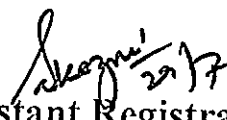
No: 1617 ab224 /RG/LP Dated _____

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Younis Bhat
S/O Nisar Ahmad Bhat
R/O Chewa Khurd, Herpora, Tehsil & District Pulwama.

Vide Notification No. 2207 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

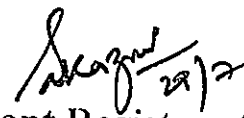
By Order


Assistant Registrar (L.P)

No: 31451-57 - /RG/LP Dated: 5-8-2024 -

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Mohammad Younis Bhat, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1618 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Moonis Manzoor
S/O Manzoor Ahmad Kumar
R/O Bul Bul Bagh, Barzulla, Tehsil South, District Srinagar.

Vide Notification No. 2197 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

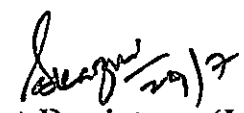
By Order


Assistant Registrar (L.P)

No: 31458-65 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Moonis Manzoor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

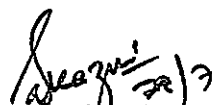
No: 1619 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Maqbool Mir
 S/O Mohammad Maqbool Mir
 R/O Wahigund, Tehsil Kunzer, District Baramulla.

Vide Notification No. 119 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

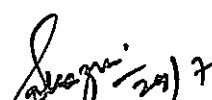
By Order


 Assistant Registrar (L.P.)

No: 31466-74 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Shahid Maqbool Mir, Advocate
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

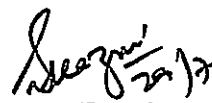
No: 1620-af/2024/1RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Subreena Rasool
D/O Gh Rasool Khanday
R/O Dar Mohalla Nigeen Bagh Hazratbal, Tehsil Hazratbal, District Srinagar.

Vide Notification No. 120 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

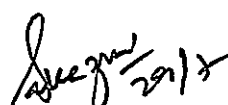
By Order


Assistant Registrar (L.P.)


No: 31475-84 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Subreena Rasool, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

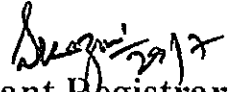
No: 1621 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehvish Bashir
D/O Bashir Ahmad
R/O Ranga Masjid Hawal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2202 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

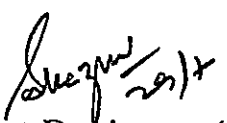
By Order


Assistant Registrar (L.P)

No: 31385-92 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehvish Bashir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

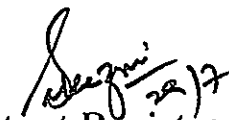
No: 1622 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Syed Bhat
S/O Abdul Hamid Bhat
R/O Brean Nishat, Patti Brean, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2203 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

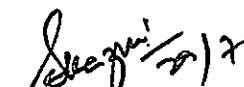
By Order


Assistant Registrar (L.P)

No: 31493-50 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Syed Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

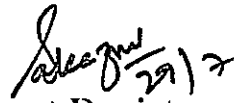
No: 1623 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nighat Ara
D/O Nazir Ahmad Pooto
R/O Main Shah Sahib Rainawari Karpura Khushki, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2215 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

By Order

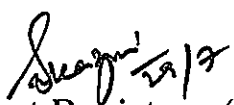

Assistant Registrar (L.P)



No: 31561-8- /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nighat Ara, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

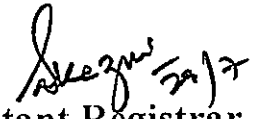
No: 1624 sb/2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nadiya Rafiq
D/O Mohammed Rafiq Ashraf
R/O Ashraf Mohallah, Lal Bazar, Tehsil Srinagar North, District Srinagar.

Vide Notification No. 2214 of 2023/RG/LP Dated: 28.09.2023
has been declared as Absolute/Final.

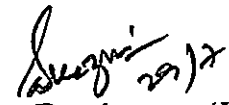
By Order


Assistant Registrar (L.P.)
(14)

No: 31569-15/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Nadiya Rafiq, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)
(12)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

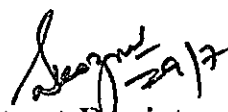
No: 1625 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rashmie Mushtaq
D/O Mushtaq Ahmad Shah
R/O Machbawan, Tehsil Mattan, District Anantnag.

Vide Notification No. 2210 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

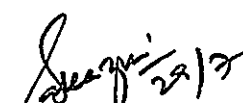
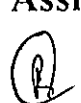
By Order


 Assistant Registrar (L.P.)


No: 315/6-24 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rashmie Mushtaq, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

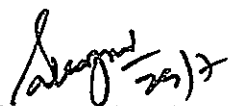
No: 1626 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nusrat Aziz Sofi
D/O Ab Aziz Sofi
R/O Kurhama, Tehsil Wakoora, District Ganderbal.

Vide Notification No. 2290 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

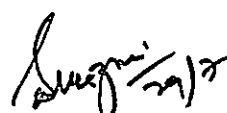
By Order


 Assistant Registrar (L.P)

No: 31525-32/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nusrat Aziz Sofi, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1627 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zarka Khalid Buhroo
D/O Khalid Jan Buhroo
R/O Pehlipora Safapora, Tehsil Lar, District Ganderbal.

Vide Notification No. 2299 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

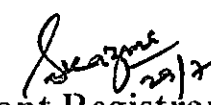
By Order


Assistant Registrar (L.P)

No: 31533-46 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Zarka Khalid Buhroo, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

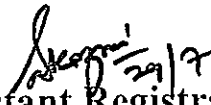
No: 1628 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zubair Manzoor Wani
S/O Manzoor Ahmad Wani
R/O Ward No.9 Papchan, Tehsil & District Bandipora.

Vide Notification No. 2298 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

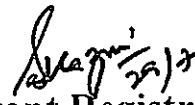
By Order


Assistant Registrar (L.P)

No: 31541-67-1/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zubair Manzoor Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

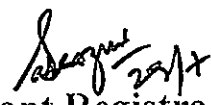
No: 1629 of 2024 RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nazakat Mohi Ud Din
S/O Gulam Mohi Ud Din Rather
R/O Shah Hamdan Colony, Naik Bagh, Natipora, District Srinagar.

Vide Notification No. 2296 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

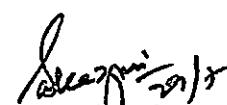
By Order


Assistant Registrar (L.P)

No: 31541-47 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Nazakat Mohi Ud Din, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

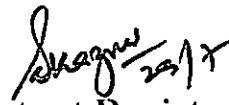
No: 1630 of 2024 RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sadaf Naseer
D/O Naseer Ahmad
R/O Buchwar Dalgate, Buchwara, Tehsil South Srinagar, District Srinagar.

Vide Notification No. 2292 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

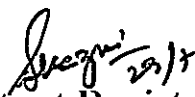
By Order


Assistant Registrar (L.P)


No: 31548-56 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sadaf Naseer, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

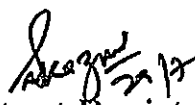
No: 1631 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Farooq Matta
D/O Farooq Ahmad Matta
R/O Uranhall near Peaks Maruti Showroom, Tehsil & District Anantnag.

Vide Notification No. 2306 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order

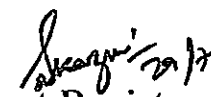

Assistant Registrar (L.P)

(A)

No: 31557-64 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bisma Farooq Matta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(A)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

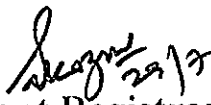
No: 1632 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdul Qayoom Sheikh
S/O Molvi Ghulam Hassan Sheikh
R/O Sehpora, Tehsil Dooru, District Anantnag.

Vide Notification No. 984 of 2023/RG/LP Dated: 31.05.2023 has been declared as Absolute/Final.

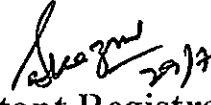
By Order


Assistant Registrar (L.P)
(A)

No: 31567-44 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Abdul Qayoom Sheikh, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)
(P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1633 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faizan Farooq Mir
S/O Mohmmad Farooq Mir
R/O Drabyar Habba Kadal, Tehsil Srinagar (South), District Srinagar.

Vide Notification No. 2305 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

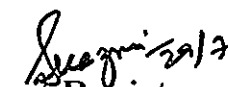
By Order


Assistant Registrar (L.P)

No: 31575-83/RG/LP Dated: 5-8-2024-

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faizan Farooq Mir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

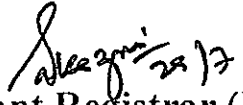
No: 1634 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Basharat Mehraj Hajam
S/O Mehraj ud Din Hajam
R/O Palhallan Pattan, Tehsil Pattan, District Baramulla.

Vide Notification No. 2301 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order

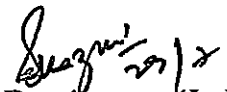

Assistant Registrar (L.P)

(14)

No: 31584-96/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Basharat Mehraj Hajam, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(14)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

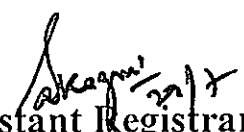
No: 1635 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Syed Darakshan Bukhari
D/O Syed Mushtaq Bukhari
R/O Kreeri Baramulla, Peer Mohalla, Tehsil Kreeri, District Baramulla.

Vide Notification No. 2304 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

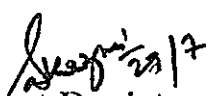
By Order


Assistant Registrar (L.P)

No: 31591-96/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Syed Darakshan Bukhari, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

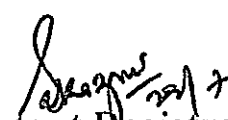
No: 1636 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Qouseena Jan
D/O Mushtaq Ahmad Bhat
R/O Rakhi Lajoora, Tehsil & District Pulwama.

Vide Notification No. 113 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

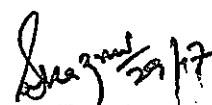
By Order


Assistant Registrar (L.P)

No: 31597-604 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Qouseena Jan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

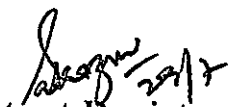
No: 1637 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nasir Ahmad Dar
S/O Mohammad Amin Dar
R/O Panzgam, Tehsil Kralpora, District Kupwara.

Vide Notification No. 112 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

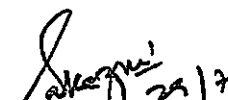
By Order


Assistant Registrar (L.P)

No: 31605-12 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Nasir Ahmad Dar, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1638 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jahanger Ahmad Dar
S/O Ghulam Mohmad Dar
R/O Sehpora, Tehsil Tullmulla, District Ganderbal.

Vide Notification No. 102 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

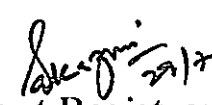
By Order


Assistant Registrar (L.P)

No: 31613-20 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Jahanger Ahmad Dar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

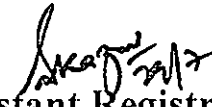
No: 1639 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Sajad Ahmad
S/O Mohmad Ashraf Sheikh
R/O Khanpora, Tehsil Wakoora, District Ganderbal.

Vide Notification No. 2883 of 2023/RG/LP Dated: 28.12.2023 has been declared as Absolute/Final.

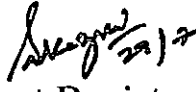
By Order


Assistant Registrar (L.P)

No: 31621-27 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Sajad Ahmad, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1640 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Mohi U Din Sheikh
S/O Gulam Mohi U Din Sheikh
R/O Surigam Lolab, Tehsil Lalpora, District Kupwara.

Vide Notification No. 2881 of 2023/RG/LP Dated: 28.12.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31628-35/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Mohi U Din Sheikh, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

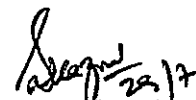
No: 1641 ab 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Hussain Khan
S/O Atta Mohd Khan
R/O Lumb check Halmatpora, Tehsil & District Kupwara.

Vide Notification No. 2875 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

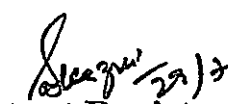
By Order


 Assistant Registrar (L.P)

No: 31636-43 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahid Hussain Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

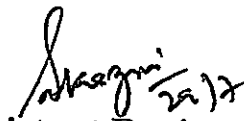
No: 1642 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Simran Zahoor
D/O Zahoor Ahmad Sofi
R/O Baghat Barzulla, Khalidabad New Colony, Tehsil Chanapora, District Srinagar.

Vide Notification No. 2870 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

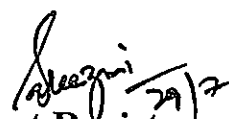
By Order


 Assistant Registrar (L.P.)

No: 31646-53/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Simran Zahoor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

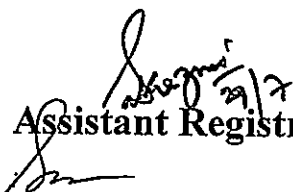
No: 1643 of 2024/RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rahila Riyaz
D/O Riyaz Ahmad Shiekh
R/O Rawalpura, Astanpora, Tehsil Chanapora, District Srinagar.

Vide Notification No. 2866 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

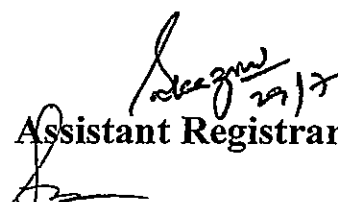
By Order


 Assistant Registrar (L.P)

No: 31654-60 /RG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rahila Riyaz, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1644 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Roshan Jan
D/O Arif Ahmad Mir
R/O Housing Colony Chanpora, Near Ibrahim Masjid, Tehsil Natipora,
District Srinagar.

Vide Notification No. 2867 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

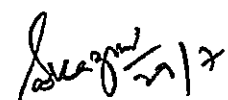
By Order


 Assistant Registrar (L.P.)

No: 31661-67 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Roshan Jan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

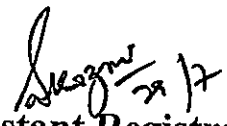
No: 1645 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Qazi Farukh Assad
 S/O Qazi Khalid Muzaffar
 R/O Zakura Naseem Bagh, Tehsil Zakura, District Srinagar.

Vide Notification No. 2865 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

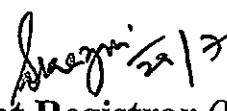
By Order


 Assistant Registrar (L.P)

No: 31668-75 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Qazi Farukh Assad, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

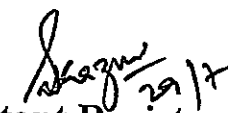
No: 1646 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Owais Manzoor
S/O Manzoor Ahmad Khan
R/O Gopal Pora, Kalan, Tehsil Mattan, District Anantnag.

Vide Notification No. 2862 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

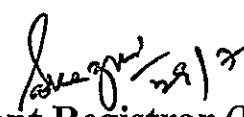
By Order


 Assistant Registrar (L.P.)

No: 31676-82/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Owais Manzoor, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

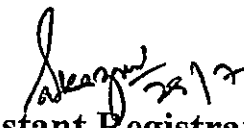
No: 1647 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tawqueer Ahmad Khan
S/O Mohammad Ashraf Khan
R/O Check- I- Wangund Qazigund, Tehsil Dooru, District Anantnag.

Vide Notification No. 2277 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

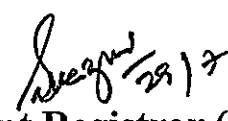
By Order


 Assistant Registrar (L.P)


No: 31683-90/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tawqueer Ahmad Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

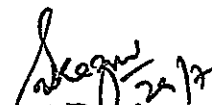
No: 1648 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Imran Bhat
S/O Mohd Saleem Bhat
R/O Asher Banihal, Tehsil Banihal, District Ramban.

Vide Notification No. 2176 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

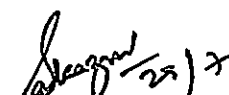
By Order


 Assistant Registrar (L.P)

No: 31691-96 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Imran Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

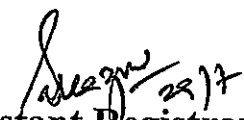
No: 1649 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Midhat Yaseen
D/O Mohammad Yaseen Bhat
R/O Nowgam Khawajapora, Tehsil & District Srinagar.

Vide Notification No. 2199 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

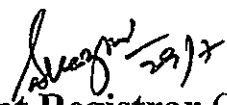
By Order


 Assistant Registrar (L.P)

No: 31697-706/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Midhat Yaseen, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

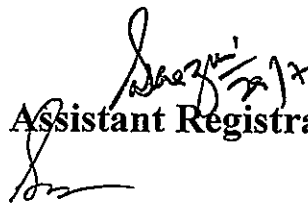
No: 1656 of 2024/RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shafayat Aziz
S/O Abdul Aziz Khan
R/O Payerpora, Qasba Hyhama, Tehsil & District Kupwara.

Vide Notification No. 2872 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

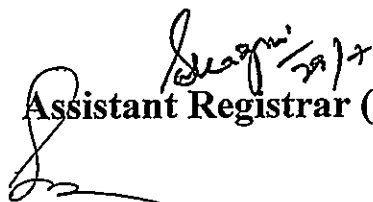
By Order


 Assistant Registrar (L.P)

No: 31767-14 /RG/LP **Dated:** 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shafayat Aziz, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1651 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mushtaq Ahmad Sheikh
S/O Fayaz Ahmad Sheikh
R/O Khag, Adda Mohalla, Tehsil & District Budgam.

Vide Notification No. 612 of 2021/RG/LP Dated: 05.07.2021 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31715-22 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mushtaq Ahmad Sheikh, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1652 2024. /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abrar Hussain Khan
S/O Ghulam Mohammad Khan
R/O Halmatpora, Kupwara Tehsil & District Kupwara.

Vide Notification No. 856 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

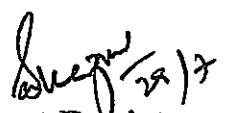
By Order


 Assistant Registrar (L.P)

No: 31723-30 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abrar Hussain Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1653 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Akbar Mir
S/O Mohd Akbar Mir
R/O Mir Mohalla, Warnow Lolab, Tehsil Lalpora, District Kupwara.

Vide Notification No. 916 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

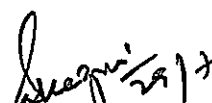
By Order


 Assistant Registrar (L.P)

No: 31731-36 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Akbar Mir, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1654 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Nazir
S/O Nazir Ahmad Bhat
R/O Gandabal Soiteng, Tehsil Pantha Chowk, District Srinagar.

Vide Notification No. 933 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

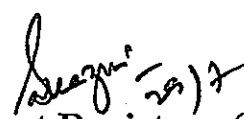
By Order


 Assistant Registrar (L.P.)

No: 31737-44 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahid Nazir, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

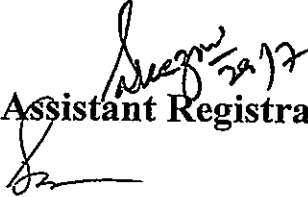
No: 1655-2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Tanveer
D/O Tanveer Ahmad Dar
R/O Latter Masjid Safakadal, Tehsil Eidgah, District Srinagar.

Vide Notification No. 888 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31745-52 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Tanveer, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1656 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irfan Akber
S/O Mohammad Akber Bhat
R/O Donipawa, Tehsil & District Anantnag.

Vide Notification No. 887 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

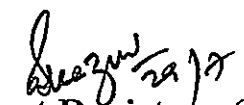
By Order


 Assistant Registrar (L.P.)

No: 31753-60 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Irfan Akber, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

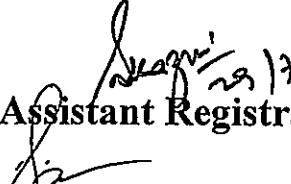
No: 1657 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fiza Faiz
D/O PZ Faiz Ahmad Shah
R/O Quil Muqam, Mir Mohalla, Tehsil Aloosa and District Bandipora.

Vide Notification No. 876 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

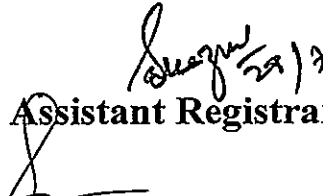
By Order


 Assistant Registrar (L.P)

No: 31761-67 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Fiza Faiz, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1658 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bazila Bashir
D/O Bashir Ahmad Khan
R/O Kilora Khan Mohalla, Tehsil & District Shopian.

Vide Notification No. 870 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

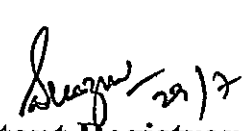
By Order


 Assistant Registrar (L.P)

No: 31768-75 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bazila Bashir, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

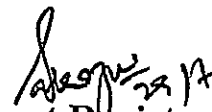
No: 1659 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aaqib Ahmad Shairgogery
S/O Ghulam Hassan Shairgogery
R/O Zamalgam Agnoo Batagund Ganiepora, Tehsil Dooru, District Anantnag.

Vide Notification No. 869 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

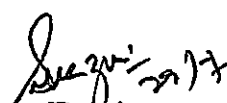
By Order


 Assistant Registrar (L.P)

No: 31716-83/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aaqib Ahmad Shairgogery, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

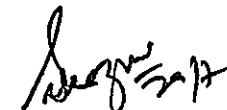
No: 1660 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ahana Hamid Khan
D/O Abdul Hamid Khan
R/O Sathu Bala, Bar Bar Shah, Tehsil & District Srinagar.

Vide Notification No. 866 of 2024/RG/LP Dated: 30.05.2024 has been declared as Absolute/Final.

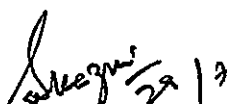
By Order


 Assistant Registrar (L.P)

No: 31784-800 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ahana Hamid Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1661 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zain Rafiq
S/O Mohmad Rafiq Ganai
R/O Baghe Mehtab, Govt. Housing Colony, Tehsil Natipora Chanapora,
District Srinagar.

Vide Notification No. 133 of 2024/RG/LP Dated: 20.02.2024
 has been declared as Absolute/Final.

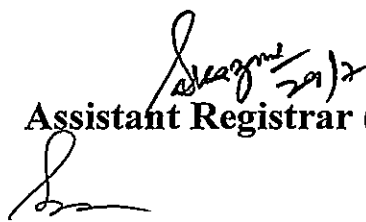
By Order


 Assistant Registrar (L.P)

No: 31801-07 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zain Rafiq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

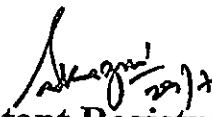
No: 1662 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Jan
 D/O Lateef Ahmad Ganai
 R/O Ruhu Papyabal, Faisalabad, Mominabad, Tehsil & District Anantnag.

Vide Notification No. 126 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

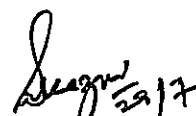
By Order


 Assistant Registrar (L.P.)

No: 31808-14 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Uzma Jan, Advocate
 for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

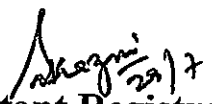
No: 1663 of 2024/RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tehmeena Nazir
D/O Nazir Ahmad Wani
R/O Gogoo Hamhama, Kite Colony, Tehsil & District Budgam.

Vide Notification No. 123 of 2024/RG/LP Dated: 20.02.2024
 has been declared as Absolute/Final.

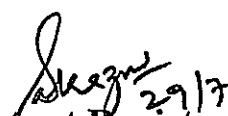
By Order


 Assistant Registrar (L.P.)

No: 31815-23 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tehmeena Nazir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1664 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sadiya Altaf
D/O Mohd Altaf Wani
R/O Dessu Daksum (Nowbugh), Tehsil Larnoo, District Anantnag.

Vide Notification No. 121 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

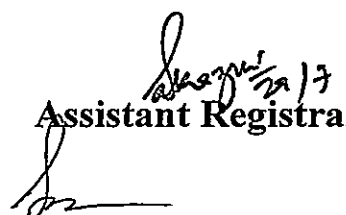
By Order


 Assistant Registrar (L.P)

No: 31823-30 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sadiya Altaf, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1665 of 2024 /RG/LP Dated 5-8-2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Ahmad Bohru
S/O Mushtaq Ahmad Bohru
R/O Waskhura. Tehsil Handwara, District Kupwara.

Vide Notification No. 118 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

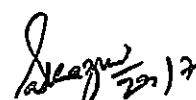
By Order


 Assistant Registrar (L.P)

No: 31831-37 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Ahmad Bohru, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1866 of 2024 /RG/LP Dated 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saba Imtiyaz
D/O Imtiyaz Ahmad Kanjwal
R/O New Colony, Tehsil Sopore, District Baramulla.

Vide Notification No. 76 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 31838-44 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saba Imtiyaz**, Advocate
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

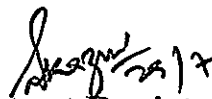
No: 1567 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sammiullah Wani
S/O Abdul Rashid Wani
R/O Edipora Bomai Sopore, Tehsil Zainageer, District Baramulla.

Vide Notification No. 75 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

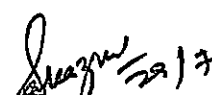
By Order


Assistant Registrar (L.P)

No: 31845-52 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sammiullah Wani, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1868 of 2024 /RG/LP **Dated** 5-8-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Safeena Bano
D/O Shams U Din Khan
R/O Herpora, Shatgund Bala, Tehsil Handwara, District Kupwara.

Vide Notification No. 70 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

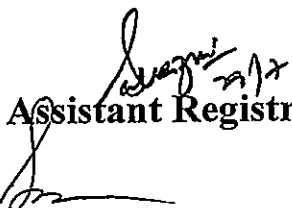
By Order


 Assistant Registrar (L.P)

No: 31853-60 /RG/LP **Dated:** 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Safeena Bano, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

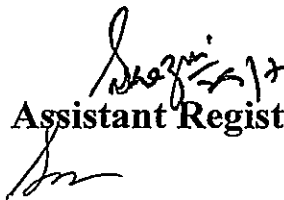
No: 1869 of 2024/RG/LP Dated 5/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahil Noor
S/O Noor Mohammad
R/O Zirpara Duckroo Bazar, Tehsil Bijbehara, District Anantnag.

Vide Notification No. 114 of 2024/RG/LP Dated: 20.02.2024
 has been declared as Absolute/Final.

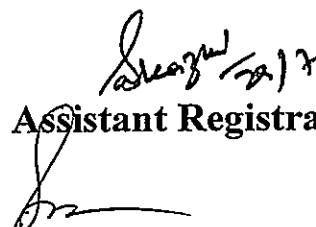
By Order


 Assistant Registrar (L.P)

No: 31861-67/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahil Noor, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

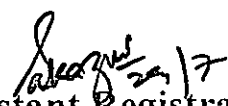
No: 15700/2024/RG/LP Dated 05/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehru Haider
D/O Gulam Haider Malik
R/O Baddar, Tehsil Mahore, District Reasi.

Vide Notification No. 107 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

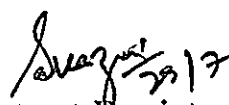
By Order


Assistant Registrar (L.P.)


No: 31868-75/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Mehru Haider, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

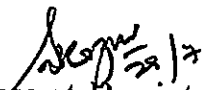
No: 1571 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Munazah Gani
D/O Ab Gani Khan
R/O Sanoor Kalipora, Tehsil Magam, District Budgam.

Vide Notification No. 105 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

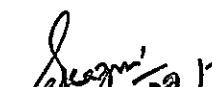
By Order


Assistant Registrar (L.P)

No: 31876-83 /RG/LP Dated: 5-8-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Munazah Gani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

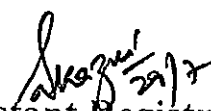
No: 1672 of 2024/RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kounsara Bano
D/O Ghulam Hassan Dar
R/O Kathpora Baharabad, Tehsil Hajin, District Bandipora.

Vide Notification No. 103 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

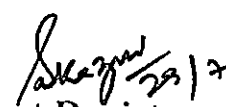
By Order


Assistant Registrar (L.P)

No: 31884-90/RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kounsara Bano, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

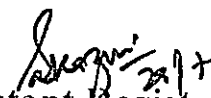
No: 1673 of 2024 /RG/LP Dated 5-8-2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Manzoor
D/O Manzoor Ahmad Padder
R/O Bamzua, Tehsil Mattan, District Anantnag.

Vide Notification No. 101 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

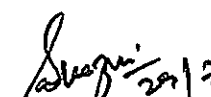
By Order


Assistant Registrar (L.P)

No: 31891-97 /RG/LP Dated: 5-8-2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Manzoor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1679 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Fayaz
D/O Fayaz Ah Malik
R/O Malikpora, Tehsil & District Pulwama.

Vide Notification No. 100 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

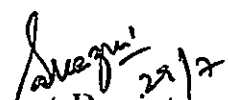
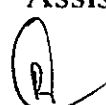
By Order


Assistant Registrar (L.P)


No: 32429-36 /RG/LP Dated: 06/8/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Ishrat Fayaz, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

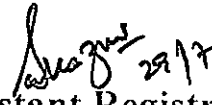
No: 1680 of 2024/RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Humaira Noor
D/O Noor Mohd Dar
R/O Nowpora, Tehsil Khanyar, District Srinagar.

Vide Notification No. 97 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

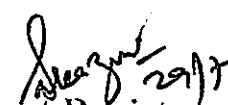
By Order


Assistant Registrar (L.P)


No: 32437-44/RG/LP Dated: 06/8/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Humaira Noor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

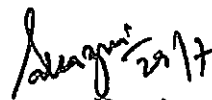
No: 1681 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Shabir
 S/O Shabir Ahmad Pir
 R/O Dudwan, Tehsil & District Kupwara.

Vide Notification No. 94 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

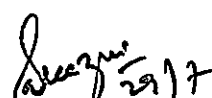
By Order


 Assistant Registrar (L.P)

No: 32445-52 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Danish Shabir, Advocate
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

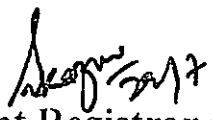
No: 1682 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Andleeb Nazir
D/O Nazir Ahmad Hafiz
R/O Illahibagh, Dangerpora Shadab Colony, Tehsil Eidgah, District Srinagar.

Vide Notification No. 93 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

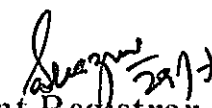
By Order


Assistant Registrar (L.P)

No: 32453-60 /RG/LP Dated: 06/08/2024.

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Andleeb Nazir, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

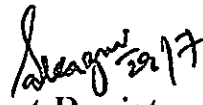
No: 1683cb224 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Afreena Rashid
D/O Ab Rashid Bhat
R/O Chooria Bhat Mohalla, Tehsil Khoie, District Baramulla.

Vide Notification No. 92 of 2024/RG/LP Dated: 20.02.2024 has been declared as Absolute/Final.

By Order

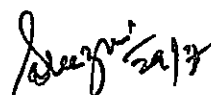

Assistant Registrar (L.P)

(2)

No: 32461-67 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Afreena Rashid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(2)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

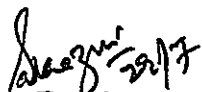
No: 1684 of 2024 /RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rouf Ahmad Bhat
S/O Mohammad Maqbool Bhat
R/O Chandian Pajan, Tehsil Devsar, District Kulgam.

Vide Notification No. 2569 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

By Order

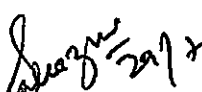

Assistant Registrar (L.P)



No: 32478-75 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rouf Ahmad Bhat**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

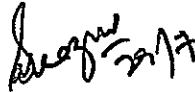
No: 1685 of 2024 /RG/LP. Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faizan Parvaiz
S/O Parvaiz Ahmad Zargar
R/O 90 Feet Ahmad Nagar, Sheikh ul Alam Colony, Tehsil Eidgah,
District Srinagar.

Vide Notification No. 2291 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

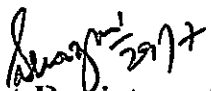
By Order


Assistant Registrar (L.P)

No: 32476-83 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faizan Parvaiz, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

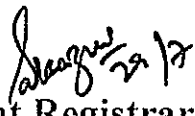
No: 1686 of 2024 /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Mohsin
S/O Muhammad Yousuf Sheikh
R/O Gund Gushi, Tehsil & District Kupwara.

Vide Notification No. 2244 of 2023/RG/LP Dt: 28.09.2023 has been declared as Absolute/Final.

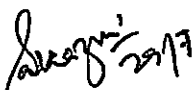
By Order


Assistant Registrar (L.P)

No: 32484-910 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Mohsin, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

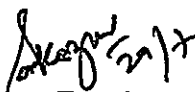
No: 1687/2024/RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saiqa Daqood
D/O Dawood Ahmad Reshi
R/O Lothpora, Hatiwara, Teshil Pampore, District Pulwama.

Vide Notification No. 2224 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

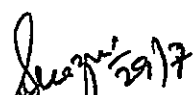
By Order


Assistant Registrar (L.P)

No: 32491-97 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saiqa Daqood, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

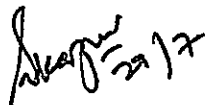
No: 1688 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Peerzadi Aaisha Shabir
D/O Shabir Ahmad Shah
R/O Sadiwara, Tehsil Dooru, District Anantnag.

Vide Notification No. 2212 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

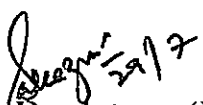
By Order


Assistant Registrar (L.P)

No: 32498-505 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Peerzadi Aaisha Shabir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

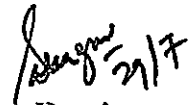
No: 1689 of 2024/RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nargis Amin
D/O Mohammad Amin Magrey
R/O Noorabad, Autso, Tehsil D.H.Pora, District Kulgam.

Vide Notification No. 1136 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 32506-12 /RG/LP Dated 6/8/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nargis Amin, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

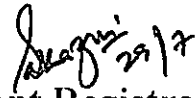
No: 1690 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Insha Ayaz Wani
D/O Ayaz Ahmad Wani
R/O Firdousabad Batamaloo , Tehsil Central Shalteng, District Srinagar.

Vide Notification No. 2267 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

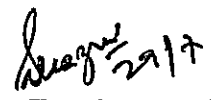
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Assistant Registrar (L.P)

No 32513-20 /RG/LP Dated: 06/8/2024.

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Insha Ayaz Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

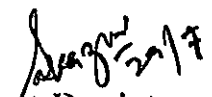
No: 1691 of 2024/RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Gurvinder Kour
D/O Harvinder Singh
R/O 1026, Hamdania Colony Bemina Sector-08, Tehsil Khas, District Srinagar.

Vide Notification No. 2262 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

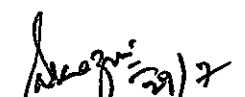
By Order


Assistant Registrar (L.P)

No: 32571-26 /RG/LP Dated: 06/08/2024.

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Gurvinder Kour, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

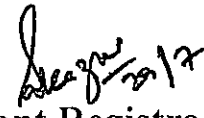
No: 1692 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Farzana Rasool
D/O Gulam Rasool Raja
R/O Shutra Shahi Teng Behind New Secretariat, Tehsil South Srinagar,
District Srinagar.

Vide Notification No. 2253 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

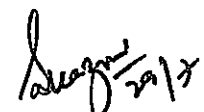
By Order


Assistant Registrar (L.P)

No: 32527-35 /RG/LP Dated: 06/08/2024.

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Farzana Rasool**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

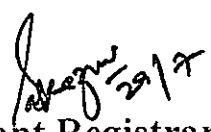
No: 1693 of 2024/RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dar Naz Irshad
D/O Ali Mohammad Dar
R/O Kawari Khushboo Colony, Tehsil Handwara, District Kupwara.

Vide Notification No. 2251 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 22536-44 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Dar Naz Irshad, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

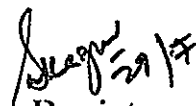
No: 1694 of 2024 /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ahtisham Zahoor
S/O Zahoor Ahmad Ahanger
R/O Ahanger Mohallah, Dhobi Mohalla, Bongam, Tehsil & District Shopian.

Vide Notification No. 2153 of 2023/RG/LP Dated: 28.09.2023
has been declared as Absolute/Final.

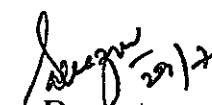
By Order


Assistant Registrar (L.P)

No: 37547-53 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ahtisham Zahoor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 16954/2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Surraya Gulzar
D/O Gulzar Ahmad Sheikh
R/O Brariangan, Uttarso, Tehsil Shangus, District Anantnag.

Vide Notification No. 2049 of 2023/RG/LP Dated: 13.09.2023 has been declared as Absolute/Final.

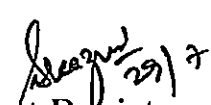
By Order


Assistant Registrar (L.P)

No: 32554-60/RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Surraya Gulzar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

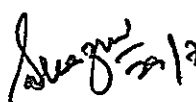
No: 1696 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Khalid Ahmad Wani
S/O Ghulam Mohammad Wani
R/O Lalipora, Malapora, Wani Mohalla, Teshil & District Anantnag.

Vide Notification No. 1081 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

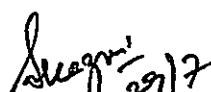
By Order


Assistant Registrar (L.P)

No: 32561-66 /RG/LP Dated: 06/8/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Khalid Ahmad Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

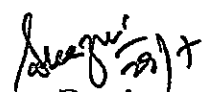
No: 1697 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdul Lateef Deva
S/O Kh. Abdul Salam Deva
R/O Anantnag Tow, Tehsil & District Anantnag.

Vide Notification No. 476 of 2021/RG Dated: 29.03.2021
has been declared as Absolute/Final.

By Order

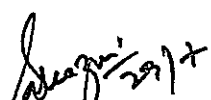

Assistant Registrar (L.P)

(R)

No: 32567-74 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Abdul Lateef Deva, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

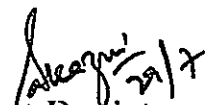
No: 1698 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Showkat Nazir
S/O Nazir Ahmad Sofi
R/O Jahama, Tehsil & District Baramulla.

Vide Notification No. 2055 of 2023/RG/LP Dated: 13.09.2023 has been declared as Absolute/Final.

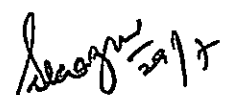
By Order


Assistant Registrar (L.P)

No: 32575-82 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Showkat Nazir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

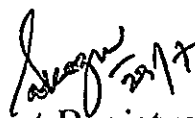
No: 1699 of 2024./RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mariya Ashraf
D/O Mohammad Ashraf Dar
R/O Kursoo, Raj Bagh, Tehsil Srinagar South, District Srinagar.

Vide Notification No. 1110 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

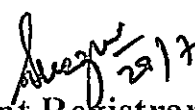
By Order


Assistant Registrar (L.P)

No: 32583-90 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mariya Ashraf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

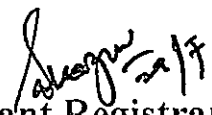
No: 1700 of 2024. /RG/LP Dated 6/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehr Ul Nissa
D/O Mohammad Ayub Dar
R/O Chewakhurad, Tehsil & District Pulwama.

Vide Notification No. 1106 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

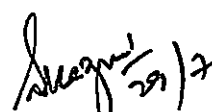
By Order


Assistant Registrar (L.P)

No 32591-96 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Mehr Ul Nissa, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

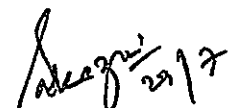
No: 1701-2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Malik Shahid Ul Islam
S/O Gulam Ahmad Malik
R/O Hirri Block Qadirabad, Jamia Mohalla Hirri, Tehsil Trehgam, District Kupwara.

Vide Notification No. 1099 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

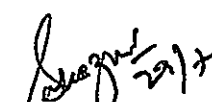
By Order


 Assistant Registrar (L.P)

No: 32597-604 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Malik Shahid Ul Islam, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

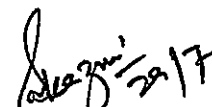
No: 1702-df2024./RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muzamil Ahmad Paray
S/O Gh. Mohd Paray
R/O Tulran, Tehsil Imamsahib, District Shopian.

Vide Notification No. 1114 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

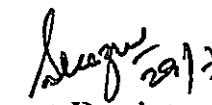
By Order


 Assistant Registrar (L.P)

No: 32605-11 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muzamil Ahmad Paray, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

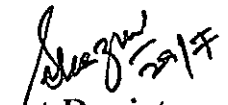
No: 1703-82024/RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Marvi Rafiq
D/O Mohammad Rafiq Baba
R/O Rambagh Balla, Beigh Pora Natipora, Tehsil Chanapora, District Srinagar.

Vide Notification No. 1122 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 32612-18 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Marvi Rafiq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

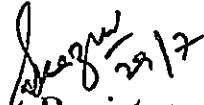
No: 1704-06/2024 /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Naseer Ahmad Tantray
S/O Mohd Yousuf Tantray
R/O Ruhu, Tehsil & District Anantnag.

Vide Notification No. 1132 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

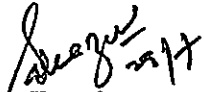
By Order


Assistant Registrar (L.P)

No: 32619-26 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Naseer Ahmad Tantray, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

(H)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

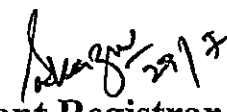
No: 1705-42024 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faisal Farooq
S/O Farooq Ahmad Lone
R/O Ferozpora, Tangmarg Tehsil Tangmarg District Baramulla.

Vide Notification No. 1043 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

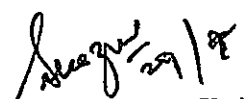
By Order


Assistant Registrar (L.P)

No: 32627-34 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faisal Farooq, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

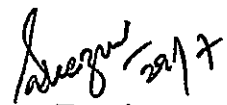
No: 1706- of 2024. /RG/LP Dated 6/8/2024

Provisional admission .as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Bilal
D/O Bilal Ahmad Shair
R/O Khawza Mir Ali Cheeni Chowk, Teshil & District Anantnag.

Vide Notification No. 1057 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

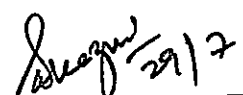
By Order


 Assistant Registrar (L.P.)

No: 32635-42 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Bilal, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1707-6224/RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Lateef
D/O Lateef Ahmad Sofi
R/O 90 feet road, Sufi Mohalla, Tehsil Eidgah, District Srinagar.

Vide Notification No. 1062 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

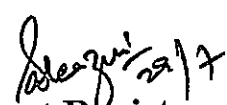
By Order


Assistant Registrar (L.P)

No: 32643-50 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Lateef, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

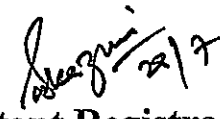
No: 1708 of 2024 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Wajid Aalam Dar
S/O Farooq Ahmad Dar
R/O Agri Kalan, Tehsil Pattan, District Baramulla

Vide Notification No. 2027 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)


No: 32651-57 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Wajid Aalam Dar, Advocate**
for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

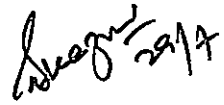
No: 1709-46204/RG/LP **Dated** 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aamir Ayoub
S/O Mohd Ayoub Dar
R/O Gadipora, Banpora, Tehsil & District Shopian.

Vide Notification No. 978 of 2023/RG/LP Dated: 31.05.2023
 has been declared as Absolute/Final.

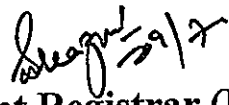
By Order


Assistant Registrar (L.P)

No: 32658-65 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aamir Ayoub, Advocate**
 for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

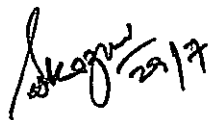
No: 1710-82024 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abrar Ahmad Wani
S/O Mohammad Younus Wani
R/O Mohalla Bongam, Tehsil & District Kulgam.

Vide Notification No. 987 of 2023/RG/LP Dated: 31.05.2023
 has been declared as Absolute/Final.

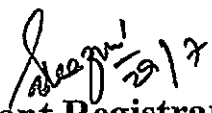
By Order


Assistant Registrar (L.P)

No: 32666-73 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abrar Ahmad Wani, Advocate**
 for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1711 of 2024. /RG/LP Dated 6/8/2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Burhan Mushtaq
S/O Mushtaq Ahmad Sathoo
R/O Iqbal Market Sarnal, Tehsil & District Anantnag.

Vide Notification No. 1015 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

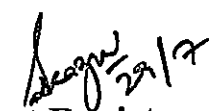
By Order


 Assistant Registrar (L.P)

No: 32674-80 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Burhan Mushtaq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1712-8224 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Mohammad Nadeem
S/O Sheikh Mehraj Ud Din
R/O Goom Ahmad Pora, Magam, Ahanger Mohalla,
Tehsil Pattan, District Baramulla.

Vide Notification No. 2030 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

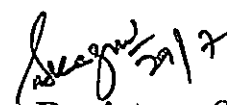
By Order


 Assistant Registrar (L.P)

No: 32681-86 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheikh Mohammad Nadeem, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

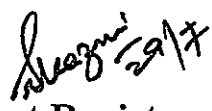
No: 1713 of 2024 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shugufta Showkat
D/O Showkat Ahmad Mallah
R/O Mazhama, Wani Mohalla, Tehsil Beerwah, District Budgam.

Vide Notification No. 2035 of 2023/RG/LP Dated: 12.09.2023 has been declared as Absolute/Final.

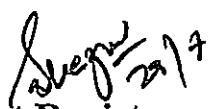
By Order


 Assistant Registrar (L.P)

No: 32687-94 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shugufta Showkat, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

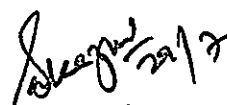
No: 1714 of 2024 /RG/LP Dated 6/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mansoor Mir
D/O Imtiyaz Ahmad Mir
R/O Yaripora, Khanmohalla, Naibasti, District Kulgam.

Vide Notification No. 1278 of 2021/RG/LP Dated: 16.11.2021
 has been declared as Absolute/Final.

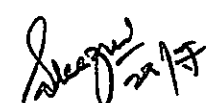
By Order


Assistant Registrar (L.P)

No: 32695-703 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mansoor Mir, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

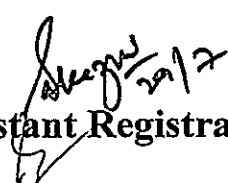
No: 1715-06/2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazia Anjum
D/O Mohd Baqir
R/O Bota Pa Chuchot Yokma, Tehsil & District Leh.

Vide Notification No. 637 of 2022/RG/LP Dated: 30.05.2022 has been declared as Absolute/Final.

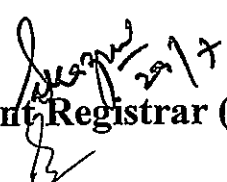
By Order


 Assistant Registrar (L.P)

No: 32704-11 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Leh.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Leh.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazia Anjum, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

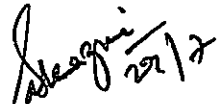
No: 1716 of 2024 /RG/LP Dated 6/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zarabi U Mabsusah
D/O Dr. Abdul Rahman War
R/O Hyder colony Haji Bagh Buchpora Soura,
Tehsil Eidgah Srinagar, District Srinagar.

Vide Notification No. 1078 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

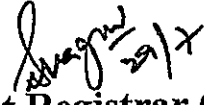
By Order


 Assistant Registrar (L.P)

No: 32712-18 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zarabi U Mabsusa, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1717 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Benish Farooq
D/O Farooq Ahmad Bhat
R/O Safapora Kohistan Colony, Tehsil Lar, District Ganderbal.

Vide Notification No. 1017 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

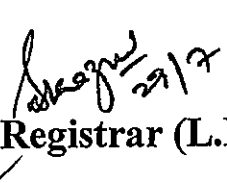
By Order


Assistant Registrar (L.P)

No: 32719-26 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Benish Farooq, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

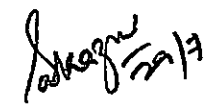
No: 1718 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Counsar Ahmad Sheikh
S/O Bashir Ahmad Sheikh
R/O Ramwari Gund, Tehsil Gund, District Ganderbal.

Vide Notification No. 1023 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

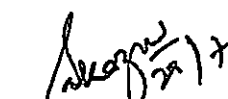
By Order


 Assistant Registrar (L.P)

No: 32727-34 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Counsar Ahmad Sheikh, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

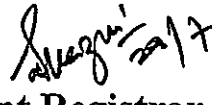
No: 1719 of 2024 /RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Romesar Mohi U Din
D/O Sh. Gh Mohi U Din Dar
R/O Qaisermula, Dar Mohalla, Tehsil Chadoora, District Budgam.

Vide Notification No. 1166 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 32735-42 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Romesar Mohi U Din**, Advocate
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

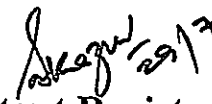
No: 1720 of 2024/RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sheeba Khan
D/O Mohammad Jabeen Khan
R/O Bemina Nundreshi Colony B/A, Tehsil Central Shalteng, District Srinagar

Vide Notification No. 1194 of 2023/RG/LP Dated: 05.06.2023
 has been declared as Absolute/Final.

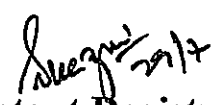
By Order


 Assistant Registrar (L.P)

No: 32743-50/RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sheeba Khan, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1721 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Farooq
S/O Farooq Ahmad
R/O Rampora, Chattabal, Tehsil Shalteng, District Srinagar.

Vide Notification No. 1195 of 2023/RG/LP Dated: 05.06.2023 has been declared as Absolute/Final.

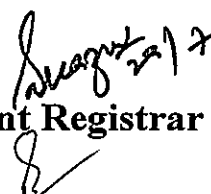
By Order


Assistant Registrar (L.P)

No: 32751-56 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahid Farooq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1722 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Seerat Manzoor
D/O Manzoor Ahmad Wani
R/O Sarnal Payeen, Qasba, Bhagat, Sarnal, Tehsil & District Anantnag.

Vide Notification No. 1200 of 2023/RG/LP Dtated: 05.06.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No 2757-64 - /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Seerat Manzoor, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1723 of 2024. /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shafia Zaffar
D/O Mohd Zaffrullah Khan
R/O Panjigam, Muqdam Mohalla, Tehsil & District Bandipora.

Vide Notification No. 1202 of 2023/RG/LP Dated: 05.06.2023 has been declared as Absolute/Final.

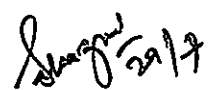
By Order


Assistant Registrar (L.P)

No: 32765-77 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shafia Zaffar, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

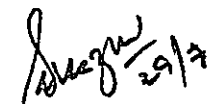
No: 1724 of 2024 /RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tahir Ahmad Bhat
S/O Mohd Yaseen Bhat
R/O Kralpora, Tehsil Kralpora, District Kupwara.

Vide Notification No. 1230 of 2023/RG/LP Dated: 05.06.2023 has been declared as Absolute/Final.

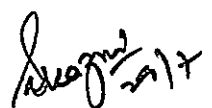
By Order


Assistant Registrar (L.P)

No: 32773-80 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tahir Ahmad Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1725 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tasawer Bashir
S/O Bashir Ahmad Lone
R/O Dard-Harie, Khargund Tehsil Kralpora District Kupwara.

Vide Notification No. 1236 of 2023/RG/LP Dated: 05.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P)

No: 32781-86 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tasawer Bashir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

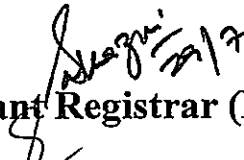
No: 1726 of 2024 /RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zehra Mushtaq
D/O Mushtaq Ahmad Mir
R/O House No:54, Near Jamia Masjid, Badipora,
Tehsil Chadoora District Budgam.

Vide Notification No. 1264 of 2023/RG/LP Dated: 06.06.2023 has been declared as Absolute/Final.

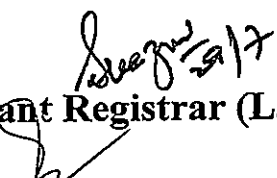
By Order


Assistant Registrar (L.P)

No: 32787-94/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zehra Mushtaq, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

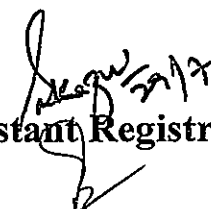
No: 1727 of 2024/RG/LP Dated 06/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mumtaz Ahmad Sheikh
S/O Abdul Rashid Sheikh
R/O Surigam Lolab, Shiekh Mohalla, Tehsil Lalpora District Kupwara.

Vide Notification No. 2841 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

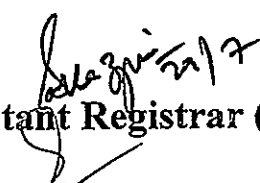
By Order


 Assistant Registrar (L.P)

No: 32795-803/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mumtaz Ahmad Sheikh, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

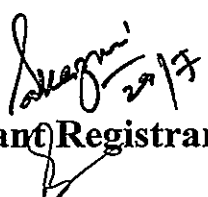
No: 1728 of 2024 /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hadiya Parvaiz
D/O Parvaiz Ahmad
R/O Gunz Khud, Dabtal Tehsil Eidgah, District Sriangar.

Vide Notification No. 2832 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

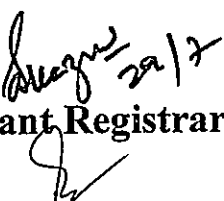
By Order


 Assistant Registrar (L.P)

No: 32805-11 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hadiya Parvaiz, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1729 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Altaf
D/O Syed Mohammad Altaf Shah
R/O Kanjinagh Tehsil Awantipora District Pulwama.

Vide Notification No. 2833 of 2023/RG/LP Dated: 27.12.2023 has been declared as Absolute/Final.

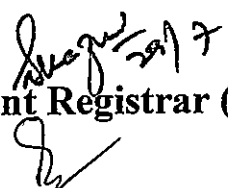
By Order


Assistant Registrar (L.P)

No: 32812-18 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Altaf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1730 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ridha Farooq
D/O Farooq Ahmad Beigh
R/O Watalu, Tehsil Chadoora, District Budgam.

Vide Notification No. 2183 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

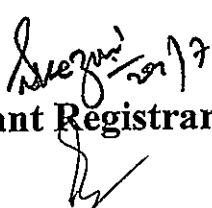
By Order


Assistant Registrar (L.P)

No: 32819-26 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ridha Farooq, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1731 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Remsha Rehman Dar
D/O Abdul Rehman Dar
R/O Qalamdanpora, Nawabazar, Tehsil South, District Srinagar.

Vide Notification No. 2209 of 2023/RG/LP Dated: 28.09.2023
 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 32827-34 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Remsha Rehman Dar, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1732 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ulfat Majid
D/O Abdul Majid
R/O Ferozpora Rafiabad, Tehsil Watergam, District Baramulla.

Vide Notification No. 2283 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

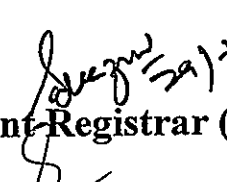
By Order


Assistant Registrar (L.P)

No: 32835-41 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ulfat Majid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

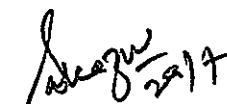
No: 1733 of 2024-/RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Urba Naseer
D/O Naseer Ahmad
R/O Gulshanabad, Hyderpora, Tehsil Chanapora, District Srinagar.

Vide Notification No. 2284 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

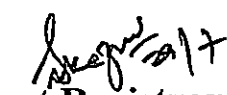
By Order


Assistant Registrar (L.P)

No: 32843-50-/RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Urba Naseer, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1734 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Amin
D/O Mohd Amin Pandit
R/O Shalla Kadal, Kani Kadal, Tehsil Srinagar South, District Srinagar.

Vide Notification No. 2286 of 2023/RG/LP Dated: 30.09.2023
has been declared as Absolute/Final.

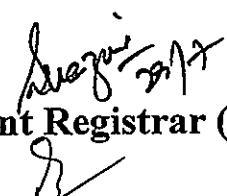
By Order


Assistant Registrar (L.P)

No: 32851-56 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Uzma Amin, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

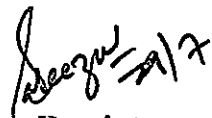
No: 1735 of 2024 /RG/LP Dated 06/08/2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Anwar
D/O Anwar Aftab Khan
R/O Alamdar Colony Bemina, Tehsil & District Srinagar

Vide Notification No. 2287 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

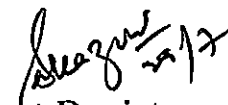
By Order


Assistant Registrar (L.P)

No: 32857-64 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Uzma Anwar, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

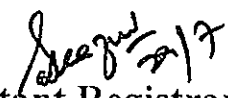
No: 1736 of 2024./RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Towseef Reyaz Shah
S/O Reyaz Ahmad Shah
R/O Duderhama Ganderbal, Tehsil & District Ganderbal.

Vide Notification No. 2278 of 2023/RG/LP Dated: 30.09.2023 has been declared as Absolute/Final.

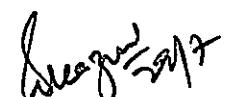
By Order


Assistant Registrar (L.P.)
(R)

No: 32865-72/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Towseef Reyaz Shah, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)
(R)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1737 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shaila Tariq
D/O Tariq Ahmad Bhat
R/O Frestabal Drangbal, Tehsil Pampore, District Pulwama.

Vide Notification No. 2236 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

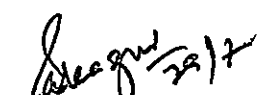
By Order


Assistant Registrar (L.P)

No: 32873-80 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shaila Tariq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

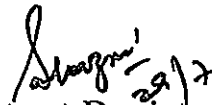
No: 1738 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Faizan Nisar
S/O Syed Nisar Ahmad
R/O Gowherpora Peer Mohalla, Tehsil Chadoora, District Budgam.

Vide Notification No. 2237 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

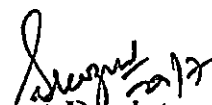
By Order


Assistant Registrar (L.P)

No: 32881-910 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Faizan Nisar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

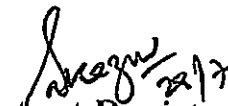
No: 1739 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sabir Mushtaq Khan
S/O Mushtaq Ahmad Khan
R/O Devi Angan Hawal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2239 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

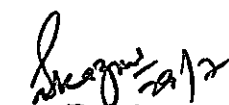
By Order


 Assistant Registrar (L.P)

No: 32891-97 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sabir Mushtaq Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1740 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Suriya Fayaz
D/O Fayaz Ahmad Lone
R/O Kanzalwan Nail, Tehsil Gurez, District Bandipora.

Vide Notification No. 2240 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

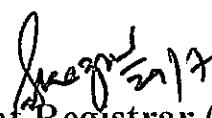
By Order


Assistant Registrar (L.P)

No: 32898-905 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Suriya Fayaz, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

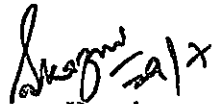
No: 1741 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shayista Shafi
D/O Mohammad Shafi Sofi
R/O Chak Watal Bag, Tehsil Lar, District Ganderbal.

Vide Notification No. 2241 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

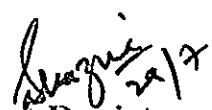
By Order


Assistant Registrar (L.P)

No: 32906-11 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Shayista Shafi, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1742 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

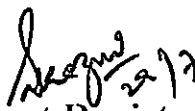
Ms. Sabiya Hilal

D/O Hilal Ahmad Bhat

R/O Habak Naseem Bagh Khushki, Tehsil Srinagar North, District Srinagar.

Vide Notification No. 2243 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

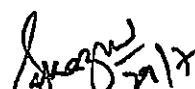
By Order


Assistant Registrar (L.P)

No: 32912-18 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Sabiya Hilal, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

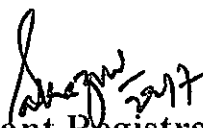
No: 1743 of 2024 /RG/LP Dated 6/8/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Secrat Ámin
D/O Mohammad Amin Lone
R/O Kanalwan, Tehsil Bijbehara, District Anantnag.

Vide Notification No. 2242 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

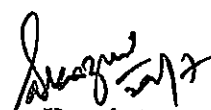
By Order


Assistant Registrar (L.P)

No: 32919-26 /RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Secrat Amin, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

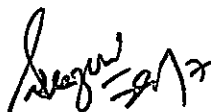
No: 1744 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sabreena Yousuf Wani
D/O Mohammad Yousuf Wani
R/O Sarnal, Tehsil & District Anantnag.

Vide Notification No. 2227 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

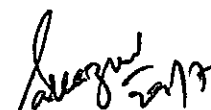
By Order


Assistant Registrar (L.P)

No: 32927-34 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sabreena Yousuf Wani, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

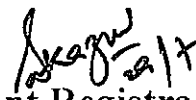
No: 1745 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mukadas Azad
D/O Azad Ahmad Wani
R/O Karapora, Khushki, Kawal Mohalla, Rainawari, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2562 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

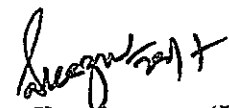
By Order


Assistant Registrar (L.P)

No: 32935-41 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mukadas Azad, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

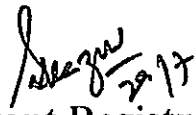
No: 1746 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mujtaba Ferooz
S/O Ferooz Ahmad Bhat
R/O Hakura Badasgam, Bhat Mohalla, Tehsil Dooru, District Anantnag.

Vide Notification No. 2559 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

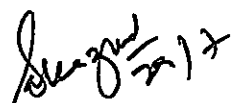
By Order


Assistant Registrar (L.P)

No: 32943-50 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mujtaba Ferooz, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

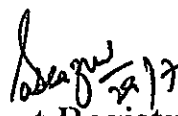
No: 1747 of 2024 /RG/LP Dated 06/08/2024 .

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Lubna Gazal
D/O Abdul Majid Payer
R/O Gugloosa Bala, Payer Mohalla, Tehsil Trehgam, District Kupwara.

Vide Notification No. 2557 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

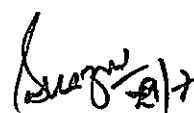
By Order


Assistant Registrar (L.P)

No: 32951-56 /RG/LP Dated: 06/08/2024 .

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Lubna Gazal, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

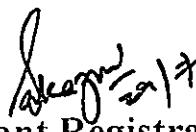
No: 1748 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Nabi
D/O Gulam Nabi Rather
R/O Kremshore, Rather Mohalla, Tehsil Khansahib, District Budgam.

Vide Notification No. 2556 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

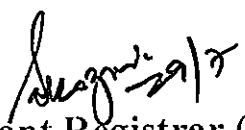
By Order


 Assistant Registrar (L.P)

No: 32957-63 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Nabi, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

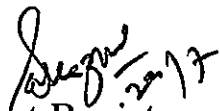
No: 1749 of 2024 /RG/LP Dated 06/08/2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ifra Firdous
D/O Firdous Ahmad Sheikh
R/O Munawarabad Naqashpora, Tehsil Khanyar, District Srinagar.

Vide Notification No. 2555 of 2023/RG/LP Dated: 09.11.2023 has been declared as Absolute/Final.

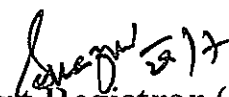
By Order


Assistant Registrar (L.P)

No: 32964-70 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ifra Firdous**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

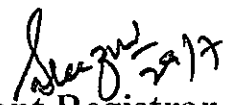
No: 1750 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faid Ahmad Khan
S/O Javaid Ahmad Khan
R/O Ranbir Pora Khan Mohallah, Tehsil Mattan, District Anantnag.

Vide Notification No. 2551 of 2023/RG/LP Dated: 08.11.2023 has been declared as Absolute/Final.

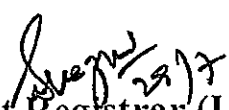
By Order


Assistant Registrar (L.P)

No: 32971-76/RG/LP Dated: 06/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faid Ahmad Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

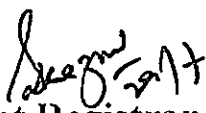
No: 1751 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faizan Sideeq
S/O Mohammad Sideeq Magray
R/O Nawagabra, Magray Mohalla (Jamia Mohalla), Tehsil Karnah, District Kupwara.

Vide Notification No. 2550 of 2023/RG/LP Dated: 08.11.2023 has been declared as Absolute/Final.

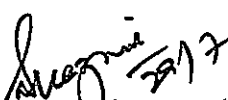
By Order


Assistant Registrar (L.P)

No: 32977-84 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faizan Sideeq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

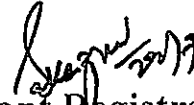
No: 1752 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bakhtiyar Ashraf
D/O Mohd Ashraf Khanday
R/O Danow Bogund, Tehsil Qaimoh, District Kulgam.

Vide Notification No. 2549 of 2023/RG/LP Dated: 08.11.2023 has been declared as Absolute/Final.

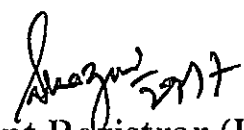
By Order


Assistant Registrar (L.P)

No: 32985-91 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kulgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kulgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bakhtiyar Ashraf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

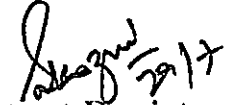
No: 1753 of 2024/1RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Jan
D/O Mohammad Yousuf Kera
R/O Gander Pora, Tehsil Eidgah, District Srinagar.

Vide Notification No. 2547 of 2023/RG/LP Dated: 08.11.2023 has been declared as Absolute/Final.

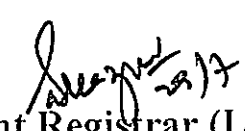
By Order


Assistant Registrar (L.P)

No: 32993-33007/1RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bisma Jan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

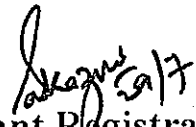
No: 1754 of 2024 /RG/LP Dated 06/08/2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abrar Rashid Pir
S/O Abdul Rashid Pir
R/O Gulgam, Peer Mohalla, Tehsil & District Kupwara.

Vide Notification No. 2545 of 2023/RG/LP Dated: 08.11.2023 has been declared as Absolute/Final.

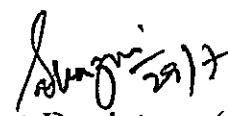
By Order


Assistant Registrar (L.P)

No: 3300 of 2024 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abrar Rashid Pir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 1755 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tajamul Islam Bhat
S/O Mohd Ayoub Bhat
R/O Homehuna, Tehsil Chitragam, District Shopian.

Vide Notification No. 336 of 2023/RG/LP Dated: 14.02.2023
has been declared as Absolute/Final.

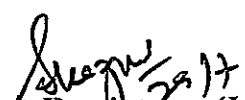
By Order


Assistant Registrar (L.P)


No: 33008-12 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tajamul Islam Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

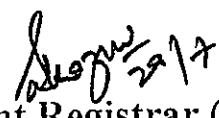
No: 1756 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Abbass Alaie
S/O Bashir Ahmad Alaie
R/O Labertal Astan Mohalla (Harpora), Tehsil & District Budgam.

Vide Notification No. 1293 of 2021/RG/LP Dated: 16.11.2021 has been declared as Absolute/Final.

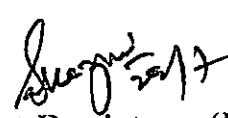
By Order


Assistant Registrar (L.P.)

No: 33013-20 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Mohammad Abbass Alaie, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1757 of 2024 /RG/LP Dated 06/08/2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shahistah Gani
D/O Abdul Gani Dar
R/O Galwanpora, Baghwaan Mohalla, Sebdan, Tehsil & District Budgam.

Vide Notification No. 1391 of 2021/RG/LP Dated: 17.11.2021 has been declared as Absolute/Final.

By Order

[Signature]

Assistant Registrar (L.P)

[Initials]

No: 33021-26 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shahistah Gani, Advocate**
.....for information and necessary action.

[Signature]

Assistant Registrar (L.P)

[Initials]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

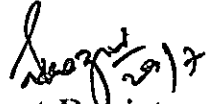
No: 1758 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mudasir Hamid
S/O Ab Hamid Ganaie
R/O Krankshivan, Sopore, Tehsil Khoie, District Baramulla.

Vide Notification No. 1091 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

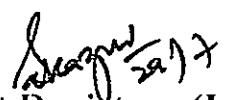
By Order


 Assistant Registrar (L.P)

No: 33027-34 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mudasir Hamid, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

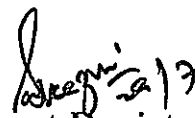
No: 1759 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mubasir Manzoor Baba
S/O Manzoor Ahmad Baba
R/O Kwarigam, Peer Mohalla, Tehsil & District Anantnag.

Vide Notification No. 1104 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33035-42 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mubasir Manzoor Baba, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

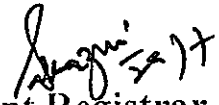
No: 1760 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mushtaq Ahmad Dar
S/O Gh Nabi Dar
R/O Dar Mohalla, Zirpora, Tehsil Bijbehara, District Anantnag.

Vide Notification No. 1111 of 2023/RG/LP Dated: 02.06.2023 has been declared as Absolute/Final.

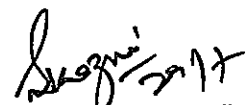
By Order


Assistant Registrar (L.P.)

No: 33043-50 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mushtaq Ahmad Dar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

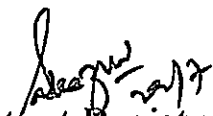
No: 1761 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazakat Mushtaq
D/O Khaja Mushtaq Ahmad Wani
R/O Wadoora Bala, Wani Mohalla/Wadoora, Tehsil Zaingeer, District Baramulla.

Vide Notification No. 1124 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

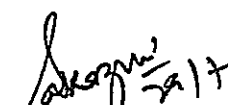
By Order


Assistant Registrar (L.P)

No: 33051-57 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazakat Mushtaq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

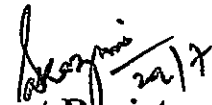
No: 1788 of 2024. /RG/LP **Dated** 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehnaz Khan
D/O Shafeeq Ahmad Khan
R/O 160, Hubbi Colony, Lal Bazar, District Srinagar.

Vide Notification No. 207 of 2023/RG/LP Dated:13.02.2023 has been declared as Absolute/Final.

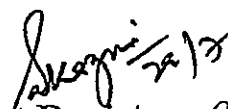
By Order


 Assistant Registrar (L.P)

No: 33257-64 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehnaz Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

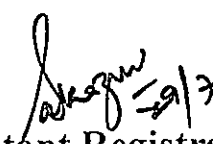
No: 1762 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sajad Mohammed
S/O Ghulam Mohammed Yatoo
R/O Dalipora Nagam, Tehsil Chadoora, District Budgam.

Vide Notification No. 1177 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

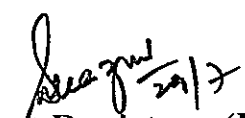
By Order


Assistant Registrar (L.P)

No: 33058-65 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sajad Mohammed**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1763 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sajad Mohammed
S/O Ghulam Mohammed Yatoo
R/O Dalipora Nagam, Tehsil Chadoora, District Budgam.

Vide Notification No. 1177 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

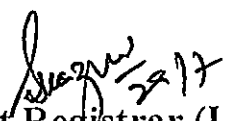
By Order


Assistant Registrar (L.P)

No: 33066-73 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sajad Mohammed, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

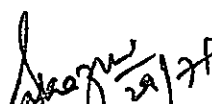
No: 1764 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Gawhar Hamid
S/O Abdul Hamid Mir
R/O Malikpora, Tehsil Pattan, District Baramulla.

Vide Notification No. 1044 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

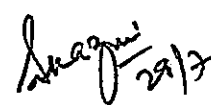
By Order


Assistant Registrar (L.P)

No: 33074-80/RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Gawhar Hamid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

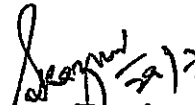
No: 1765 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Heena Ahad
D/O Abdul Ahad Peer
R/O Bobernagh, Tehsil & District Kupwara.

Vide Notification No. 1050 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

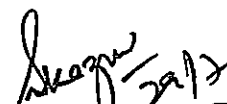
By Order


 Assistant Registrar (L.P)

No: 33081-87 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Heena Ahad**, Advocate
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1766 of 2024 /RG/LP Dated 06/8/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ishfaq Ahmad Lone
S/O Mohammad Ibrahim Lone
R/O Reram Kunzer, Patpora, Tehsil Kunzer, District Baramulla.

Vide Notification No. 1055 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

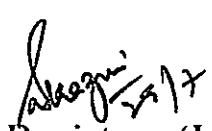
By Order


Assistant Registrar (L.P)

No: 33088-95 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ishfaq Ahmad Lone, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1767 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Babar Fareed Wani
S/O Fareed Ahmad Wani
R/O Shumnag, Fazilabad, Trehgan, Kupwara.

Vide Notification No. 427 Dated: 09.12.2020 has been declared as Absolute/Final.

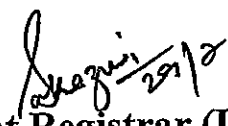
By Order


Assistant Registrar (L.P)

No: 33096-104 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Babar Fareed Wani, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

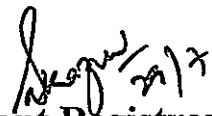
No: 1768 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jawaid Ahmad Bhat
S/o Gh. Hassan Bhat
R/o Shangas, Bongam, Moh. Vill- Eidgah, Tulbagh, District Anantnag.

Vide Notification No. 1377 Dated: 30.03.15 has been declared as Absolute/Final.

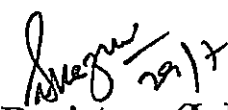
By Order


 Assistant Registrar (L.P.)

No: 33105-10 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Jawaid Ahmad Bhat, Advocate**
for information and necessary action.


 Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1769 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Rashid
D/O Ab. Rashid Dar
R/O Dooniwari Chadoora, District Budgam.

Vide Notification No. 1271 of 2021/RG/LP Dated: 16.11.2021 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 3311-16 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bisma Rashid, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

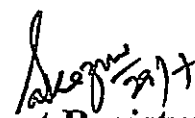
No: 1770 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Farooq
S/O Farooq Ahmad Dar
R/O Agrikalan, Magam, Tehsil Pattan, District Baramulla.

Vide Notification No. 768 of 2021/RG/LP Dated: 12.08.2021 has been declared as Absolute/Final.

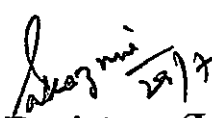
By Order


 Assistant Registrar (L.P)

No: 33117-25 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Farooq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

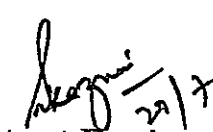
No: 1771 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Babar Bashir Dar
S/O Bashir Ahmad Dar
R/O Cheerakote (Lolab), Tehsil & District Kupwara.

Vide Notification No. 1018 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33186-32 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Babar Bashir Dar, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

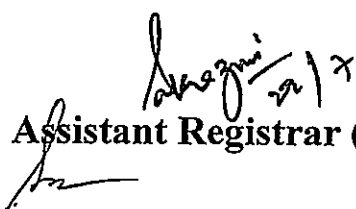
No: 1772 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Fayaz Ahmad Magry
S/O Mohmad Sharief Magry
R/O Kandi Khass, Tazipora, Tehsil Handwara, District Kupwara.

Vide Notification No. 1037 of 2023/RG/LP Dated: 01.06.2023
 has been declared as Absolute/Final.

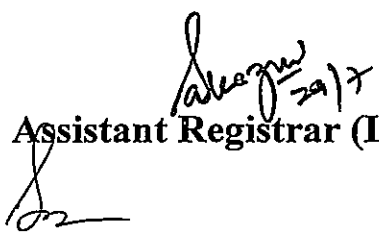
By Order


 Assistant Registrar (L.P)

No: 33133-40/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Fayaz Ahmad Magry, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

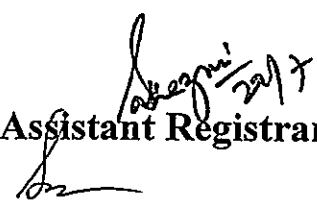
No: 1773 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faizan Rashid Khan
S/O Abul Rashid Khan
R/O Habba Kadal, Dalhassanyar, Near Masjid, Tehsil & District Srinagar.

Vide Notification No. 1039 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33141-47/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Faizan Rashid Khan, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

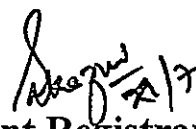
No: 1774 of 2024/RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tanveer Ahmad Ganie
S/O Mohammad Iqbal Ganie
R/O Drugmulla, Darzi Mohalla, Tehsil Drugmulla, District Kupwara.

Vide Notification No. 1229 of 2023/RG/LP Dated: 05.06.2023
 has been declared as Absolute/Final.

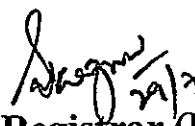
By Order


 Assistant Registrar (L.P)

No: 33148-54/RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tanveer Ahmad Ganie, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

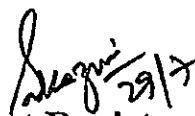
No: 1775 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Youns Bashir
S/O Bashir Ahmad Sheikh
R/O Palhallan Tantraypora, Tehsil Pattan, District Baramulla.

Vide Notification No. 1254 of 2023/RG/LP Dated: 06.06.2023 has been declared as Absolute/Final.

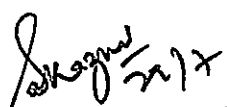
By Order


 Assistant Registrar (L.P)

No: 33155-62 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Youns Bashir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

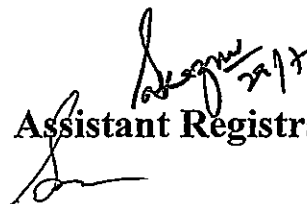
No: 1776 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zainab Binte Shabir
D/O Shah Shabir Ahmed
R/O K.P.Road Madhi Colony, Sarnal, Tehsil & District Anantnag.

Vide Notification No. 690 of 2022/RG/LP Dated: 30.05.2022 has been declared as Absolute/Final.

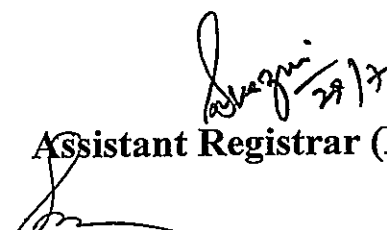
By Order


 Assistant Registrar (L.P)

No: 33/68-75 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zainab Binte Shabir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

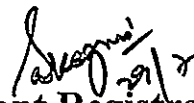
No: 1777 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fatima Laeeq
D/O Laeeq Ahmad Dar
R/O New Qazi Bagh, Tehsil & District Anantnag.

Vide Notification No. 1853 of 2022/RG/LP Dated: 11.11.2022 has been declared as Absolute/Final.

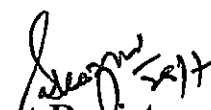
By Order


 Assistant Registrar (L.P)

No: 33176-83 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Fatima Laeeq, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

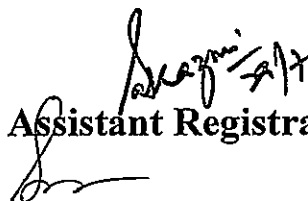
No: 1778 of 224. /RG/LP Dated 06/08/224.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Anuraag Verma Jai
S/O Sanjay Verma
R/O 86, Beehama Poshpora, Tehsil & District Ganderbal.

Vide Notification No. 66 of 2023/RG/LP Dated: 10.02.2023
 has been declared as Absolute/Final.

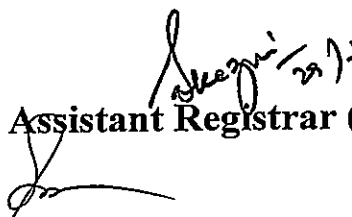
By Order


 Assistant Registrar (L.P)

No: 33184-90 /RG/LP Dated: 6/08/2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ganderbal.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ganderbal.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Anuraag Verma Jai, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1779 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Padma Lhadol
D/O Jigmath Dorjay
R/O Hongchat, Lungmi, Reging, Karsha, Padum, Zanskar, Tehsil Zanskar, District Kargil.

Vide Notification No. 2122 of 2023/RG/LP Dated: 28.09.2023 has been declared as Absolute/Final.

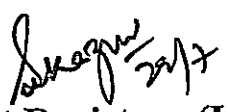
By Order


Assistant Registrar (L.P)

No: 33191-96 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kargil.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kargil.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Padma Lhadol, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

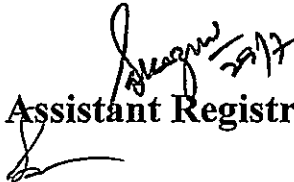
No: 1780 ab 224. /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Riyaz Hussain
S/O Mohd Hassan
R/O Grong, Tambis, Kargil- Ladakh, Tehsil Sankhoo, Distrcit Kargil.

Vide Notification No. 1948 of 2022/RG/LP Dated: 14.11.2022
 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33197-204 /RG/LP Dated: 06/07/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kargil.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kargil.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Riyaz Hussain, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

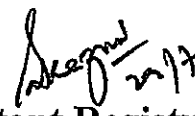
No: 1781 of 2-24 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nayeema Javaid
D/O Javaid Ahmad Pir
R/O Dard Harie, Khargund, Tehsil Kralpora, District Kupwara.

Vide Notification No. 1940 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33805-11 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kupwara.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kupwara.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nayeema Javaid, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

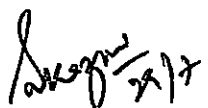
No: 1782 of 2024. /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahir Abdullah
S/O Sh. Omar Abdullah
R/O 40, Gupkar Road, Tehsil Pantha Chowk, District Srinagar.

Vide Notification No. 1027 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

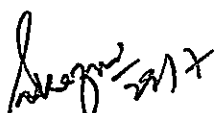
By Order


Assistant Registrar (L.P)

No: 33212-18 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zahir Abdullah, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1160 of 2024 /RG/LP Dated 25-07-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Touker Abdul Momin
S/O Sh. Tasleem Arief Ganie
R/O Boniporah near Boys Middle School, Ward No 6 Beerwah, Tehsil Beerwah, District Budgam.

Vide Notification No. 1823 of 2023/RG/LP Dated: 06.09.2023 has been declared as Absolute/Final.

By Order

S. Kazmi
25/7/2024
Assistant Registrar (L.P)
[Signature]

No: 27565-72 /RG/LP Dated: 25-07-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Touker Abdul Momin, Advocate**
.....for information and necessary action.

S. Kazmi
25/7/2024
Assistant Registrar (L.P)
[Signature]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1783 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mohsina Amin
D/O Mohammad Amin Ganie
R/O Hari Parigam, Tehsil Awantipora, District Pulwama.

Vide Notification No. 1934 of 2023/RG/LP Dated: 11.09.2023 has been declared as Absolute/Final.

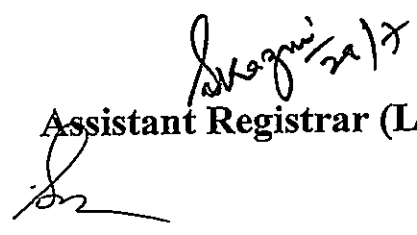
By Order


 Assistant Registrar (L.P)

No: 33219-26 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mohsina Amin, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

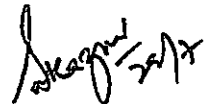
No: 1784 of 2024. /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zamir Abdullah
S/O Sh. Omar Abdullah
R/O 40, Gupkar Road, Tehsil Pantha Chowk District Srinagar.

Vide Notification No. 1026 of 2023/RG/LP Dated: 01.06.2023 has been declared as Absolute/Final.

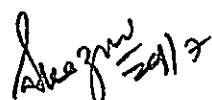
By Order


Assistant Registrar (L.P)

No: 33227-34 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zamir Abdullah, Advocate**
for information and necessary action.


Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

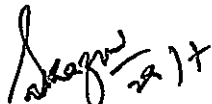
No: 1785 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Parvez Ahmad
S/O Riyaz Ahmad
R/O Drass, Shimsha Kharboo, Tehsil Drass, District Kargil.

Vide Notification No. 996 of 2022/RG/LP Dated: 28.07.2022 has been declared as Absolute/Final.

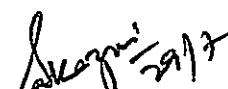
By Order


 Assistant Registrar (L.P)

No: 33235-42 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kargil.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kargil.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Parvez Ahmad, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

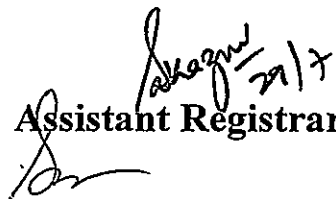
No: 1786 of 2024 /RG/LP Dated 06/08/2024,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shafia Akhter
D/O Mohammad Akbar Lone
R/O Lone Mohalla Khrew, Tehsil Pampore, District Pulwama.

Vide Notification No. 296 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

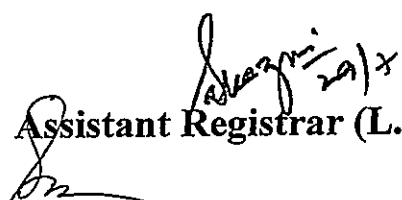
By Order


 Assistant Registrar (L.P)

No: 33243-50 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shafia Akhter, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

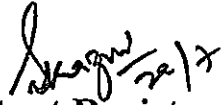
No: 1787 of 2024 /RG/LP Dated 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Waseem Mushtaq
S/O Mushtaq Ahmad Chashoo
R/O Syed Kocha Sahib, Hawal, Srinagar District Srinagar.

Vide Notification No. 1252 of 2023/RG/LP Dated: 06.06.2023 has been declared as Absolute/Final.

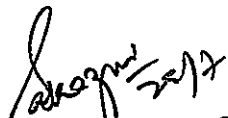
By Order


 Assistant Registrar (L.P)

No: 33251-56 /RG/LP Dated: 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Waseem Mushtaq**, Advocate
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

NOTIFICATION

No: 1161 of 2024 /RG/LP **Dated** 25-07-2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shoaib Latif Khan
S/O Latif Ahmad Khan
R/O Iqbalabad, Krangsoo, Tehsil & District Anantnag.

Vide Notification No. 1114 of 2021/RG/LP Dated:14.09.2021 has been declared as Absolute/Final.

By Order

Shazmi 25/7/2024
Assistant Registrar (L.P)
(Signature)

No: 27573-80 /RG/LP **Dated:** 25-07-2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shoaib Latif Khan, Advocate**
.....for information and necessary action.

Shazmi 25/7/2024
Assistant Registrar (L.P)
(Signature)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

No: 1789 /RG/LP Dated _____

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aadil Bashir Anchari
S/O Bashir Ahmad Anchari
R/O 168 Khawaja Yarbali, Saida Kadal, Tehsil Khanyar, District Srinagar.

Vide Notification No. 1862 of 2023/RG/LP Dated: 08.09.2023
 has been declared as Absolute/Final.

By Order


 Assistant Registrar (L.P)

No: 33265-72 /RG/LP Dated: 06/08/2024,

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aadil Bashir Anchari, Advocate**
 for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
 (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
 * * * * *

NOTIFICATION

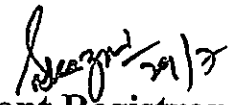
No: 1796 of 2024 /RG/LP **Dated** 06/08/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asiya Nazir
D/O Nazir Ahmad Ganaie
R/O Nowpora, Jagir, Miran Sahib, Tehsil & District Baramulla.

Vide Notification No. 995 of 2023/RG/LP Dated: 31.05.2023 has been declared as Absolute/Final.

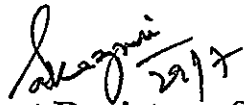
By Order


 Assistant Registrar (L.P)

No: 33273-80 /RG/LP **Dated:** 06/08/2024.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Baramulla.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Asiya Nazir, Advocate**
for information and necessary action.


 Assistant Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1162 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ankita Sasan
D/O Balbir Kumar Sasan
R/O Near Telephone Exchange, Kotli Gala Bana, Tehsil R.S.Pura District Jammu

vide Notification No.1853 of 2023/RG/LP Dated 08.09.2023 has been declared as Absolute/Final.

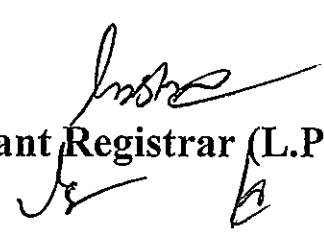
By Order


Assistant Registrar (L.P.)

No: 27736-43 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ankita Sasan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1163 of 2024-(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ayush Gupta
S/O Rajesh Gupta
R/O H.No.57, New Mohinder Nagar Canal Road, Tehsil & District Jammu

vide Notification No.28 of 2023/RG/LP Dated 10.02.2023 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P.)

No: 27744-51 - RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ayush Gupta, Advocate**
.....for information and necessary action.

Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1164 of 2024 (A) /RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Baman Belove
D/O Veer Jee Belove
R/O Belovepora, Tehsil Zainapora, District Shopian

vide Notification No.1875 of 2023/RG/LP dated 08.09.2023 has been declared as Absolute/Final.

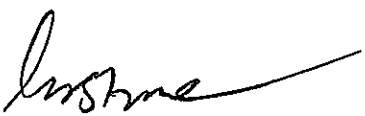
By Order


Assistant Registrar (L.P.)


No: 27752-59- RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Baman Belove, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

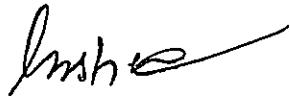
No: 1165 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Irfan
S/O Mohd Yousuf Bohru
R/O Hinjhal, Banihal, District Ramban

vide Notification No.1086 of 2023/RG/LP dated 02.06.2023 has been declared as Absolute/Final.

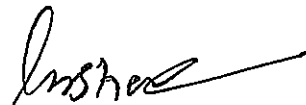
By Order


Assistant Registrar (L.P.)

No: 27760-66 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Irfan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1166 of 2024 (A)/RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sunil Kumar
S/O Sanjay Kumar
R/O Shiva, Shaja, Tehsil & District Doda

vide Notification No.2160 of 2023/RG/LP Dated 28.09.2023 has been declared as Absolute/Final.

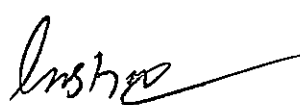
By Order


Assistant Registrar (L.P.)

No: 2769-74 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sunil Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1167 of 2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Laiq Ali
S/O Liaquat Ali
R/O Mohalla Jalahari (Kalaban), Tehsil Mendhar, District Poonch

vide Notification No.1084 of 2023/RG/LP dated 02.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27775-82 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Laiq Ali, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

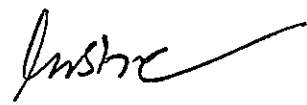
No: 1168 of 2024 (A) /RG/LP Dated: 24.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Wajid Majid
S/O Abdul Majid
R/O Kolian, Tehsil Haveli, District-Poonch

vide Notification No.364 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27783-90 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Wajid Majid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

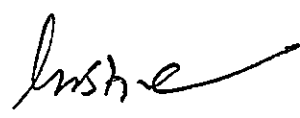
No: 1169 of 2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shivangi Sharma
D/O Rattan Paul Sharma
R/O Jakh, Tehsil Vijaypur, District Samba

vide Notification No.301 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

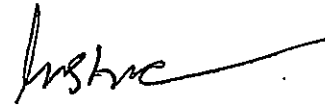
By Order


Assistant Registrar (L.P.)

No: 27791-96 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shivangi Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1170 ab 2024(A) RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rozy Mamotra

D/O Romesh Lal

R/O Chatha, Govind Pura old Satwari, Tehsil South Jammu, District Jammu

vide Notification No.261 of 2023/RG/LP Dated 13.02.2023 has been declared as Absolute/Final.

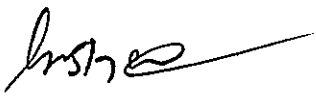
By Order


Assistant Registrar (L.P.)

No: 27797-804 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rozy Mamotra, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1171 of 2024 (A) /RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

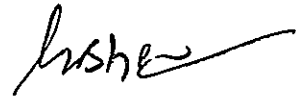
Mr. Karan Sharma

S/O Sat Pal Sharma

R/O H.No.268 Near Board of School Education Rehari Colony, Tehsil & District Jammu

vide Notification No.604/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order



Assistant Registrar (L.P.)

No: 27805-11 /RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Karan Sharma, Advocate**
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1172 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Muzamil Ashjah Ab. Qadir
S/O Irshad Ahmed
R/O Vasuki Dera Nagar, Bhaderwah, District Doda

vide Notification No.549 of 2021/RG/LP dated 31.03.2021 has been declared as Absolute/Final...

By Order


Assistant Registrar (L.P.)

No: 27812-18 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Badherwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muzamil Ashjah Ab. Qadir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

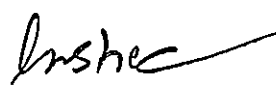
No: 1173 cb > 294(A)/RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahjahan Sikander
S/O Sikander Azam
R/O Dharana, Tehsil Mendhar, District Poonch

vide Notification No.1130 dated 10.01.2020 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27819-26 RG/LP Dated: 29. 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahjahan Sikander, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1174 cb 2024/A/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Khyati Sharma
D/O Ram Paul Sharma
R/O H.No.52, Sector 2, Channi Himmat, Jammu

vide Notification No.73 of 2022/RG/LP dated 24.02.2022 has been declared as Absolute/Final.

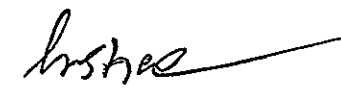
By Order


Assistant Registrar (L.P.)

No: 27827-34 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Khyati Sharma, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1175 of 2022(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hina Kumari
D/O Bir Bahadur Thapa
R/O H.No.300, Nai Basti, Satwari, Tehsil Gardigarh, District Jammu

vide Notification No.87 of 2022/RG/LP dated 24.02.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27835-42 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hina Kumari, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1176 of 2024(A) /RG/LP Dated: 29, 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hadia Farooq
D/O Farooq Ahmed Malik
R/O Shalagadi, Chamalwas, H.No.34, Tehsil Banihal, District Ramban

vide Notification No.1485 of 2021/RG/LP dated 16.12.2021 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P.)

No: 27843-50 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hadia Farooq, Advocate**
.....for information and necessary action.

Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1177 of 2024 (A)/RG/LP Dated: 29, 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sidhant Slathia
S/O Devinder Singh
R/O Gurha Slathia, Vijaypur, District Samba

vide Notification No. 1346 of 2021/RG/LP dated 17.11.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27851-56 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sidhant Slathia, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1178 of 2024(A) /RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kawita Devi
D/O Jagdish Raj
R/O Village Khurkwan Bhakhna, District Doda

vide Notification No.1323 of 2021/RG/LP dated 16.11.2021 has been declared as Absolute/Final.

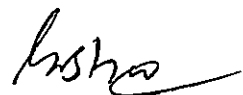
By Order


Assistant Registrar (L.P.)

No: 27857-64 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kawita Devi, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1179 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zeeshan
S/O Mohd. Ayoub
R/O Manojie (Bhatyas), Tehsil Chilly Pingal, District Doda

vide Notification No.677 of 2021/RG/LP dated 05.07.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27865-72 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhandarwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zeeshan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1180 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nahida Tabsam
D/O Ab Rashid Qazi
R/O Ward No.5, Bye-Pass Road, Tehsil Batote & District Ramban

vide Notification No.494 of 2021/RG/LP dated 07.06.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27873-80 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nahida Tabsam, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1181 ab 2024 (A)/RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Khadimul Mursaleen
S/O Shahid Mehmood Suhrawardy
R/O Doda A/P Lane No.1, Sattelite Colony, Bathindi, Jammu

vide Notification No.1495 of 2021/RG dated 16.12.2021 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P.)

No: 2788/-88 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Khadimul Mursaleen, Advocate**
.....for information and necessary action.

Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

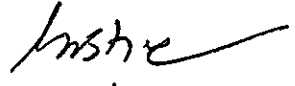
No: 1182-2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nandani Sharma
D/O Bharat Bhushan Sharma
R/O H.No.54 W.No.1, opposite Bhagwati Nagar, Tehsil & District Kathua

vide Notification No.641 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

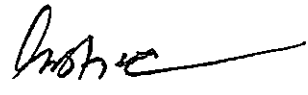
By Order


Assistant Registrar (L.P.)

No: 27889-95 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nandani Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1183 of 2024 (A) /RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Meenakshi Sharma
D/O Girdhari Lal Sharma
R/O Bhajwal Tehsil Sunderbani, District Rajouri

vide Notification No.621 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order



Assistant Registrar (L.P.)

No: 27896-902 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Meenakshi Sharma, Advocate**
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1184 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Deepak Khajuria
S/O Ram Parkash
R/O Jagota, Tehsil Bhella, District Doda

vide Notification No.574 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order



Assistant Registrar (L.P.)

No: 27963-16 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Deepak Khajuria, Advocate**
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1185 of 2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aftar Ahmed
S/O Ghulam Hussain
R/O Dhargloon Tehsil Balakote District Poonch

vide Notification No.550 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order

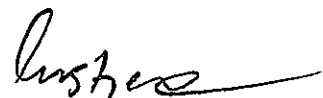


Assistant Registrar (L.P.)

No: 27911-18 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aftar Ahmed**, Advocate
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1186 CB 2024 (A) /RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ashish Anand

S/O B.B. Anand

R/O H.No. 131 W.No.10 Near Old Telephone Exchange Road Tehsil & District Udhampur

vide Notification No.546 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order



Assistant Registrar (L.P.)

No: 27919-26 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Ashish Anand, Advocate
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1343 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mushtaq Ahmed
S/O Mohd Rafiq
R/O Jughal P/O Jughal, Tehsil Mendhar, District Poonch

vide Notification No.1860 of 2023/RG/LP dated 08.09.2023 has been declared as Absolute/Final.

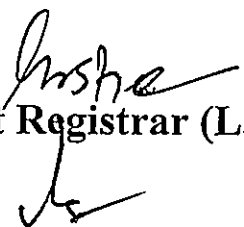
By Order


Assistant Registrar (L.P.)

No: 28935-42 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mushtaq Ahmed, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1187 ab 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Anindaya Gupta

S/O Kuldeep Gupta

R/O H.No. 134, Mast Garh, Mohalla Upper Mast Garh Tehsil & District Jammu

vide Notification No.536 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P.)

No: 27927-33 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Anindaya Gupta**, Advocate
.....for information and necessary action.

Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

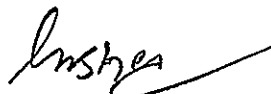
No: 1188 of 2024/A/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Hafiz
S/O Khushi Mohd
R/O W.No.4, Nardbass, Bathoi, Tehsil Mahore, District Reasi

vide Notification No.984 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27934-40 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Hafiz, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1189 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Samarat Singh Parihar
S/O Kulbir Singh Parihar
R/O Karol Kanthi, Tehsil & District Ramban

vide Notification No.101 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

By Order

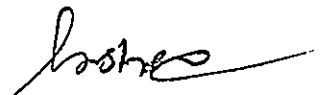


Assistant Registrar (L.P.)

No: 27941-46 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Samarat Singh Parihar, Advocate**
.....for information and necessary action.



Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1190 clj 2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Viveka Bhagat
D/O Sham Lal
R/O Abtal Katlam P.O Rehian, Tehsil & District Samba

vide Notification No.724 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order

Assistant Registrar (L.P.)

No: 27947-54 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Viveka Bhagat**, Advocate
.....for information and necessary action.

Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

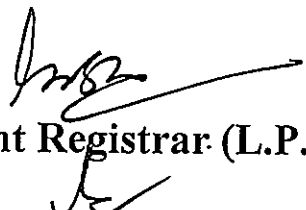
No: 1191 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Riya Singh
D/O Rajinder Singh
R/O Panjtirithi, Gali Gudhadhar Mandir, Tehsil & District Jammu

vide Notification No.668 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

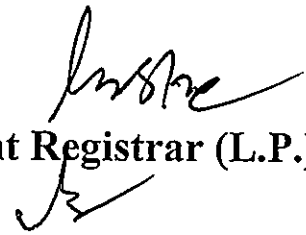
By Order


Assistant Registrar (L.P.)

No: 27955-62 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Riya Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1192-2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rashmi Angral
D/O Romesh Chander
R/O H.No.1 W.No.12, Pujari Mohalla, Tehsil Katra, District Reasi

vide Notification No.660 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

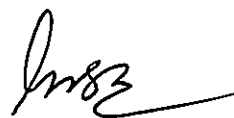
By Order


Assistant Registrar (L.P.)

No: 27963-70 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rashmi Angral, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

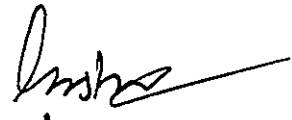
No: 1193062024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehak Babbar
D/O Tarsem Babbar
R/O House No.122, Ward No.2, Tehsil & District Kathua

vide Notification No.46 of 2022/RG/LP dated 23.02.2022 has been declared as Absolute/Final.

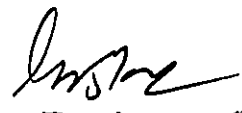
By Order


Assistant Registrar (L.P.)

No: 27971-76 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehak Babbar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

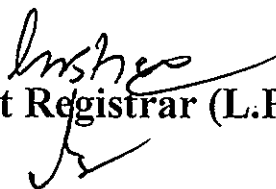
No: 1195 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Balpreet Kour
D/O Surinder Singh
R/O H.No 258/1, Raipur Satwari, Mohalla Jammu Cantt., Tehsil & District Jammu

vide Notification No.561 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 27984-90 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Balpreet Kour**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1196 of 2024(A)/RG/LP Dated: 29, 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Arnash Kumar
S/O Bishamber Dass
R/O Backon, Chalog, Tehsil Bani, District Kathua

vide Notification No.29 of 2022/RG/LP dated 23.02.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29791-96 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Arnash Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1197 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

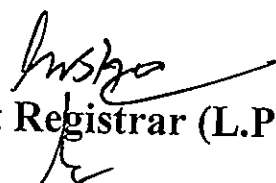
Mr. Mazhar Hussain

S/O Mukthar Ahmed

R/O Village Gunthal Mohalla Dhuruniana, Tehsil Surankote, District Poonch

vide Notification No.702 of 2021/RG/LP Dated 19.07.2021 has been declared as Absolute/Final.

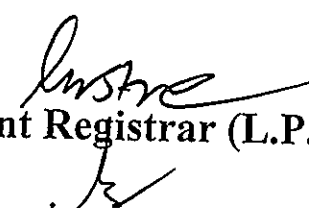
By Order


Assistant Registrar (L.P.)

No: 27997-2808 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mazhar Hussain, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1198 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

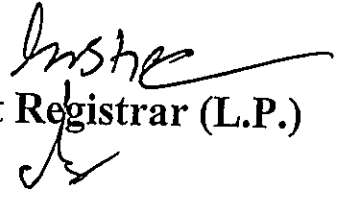
Mr. Sahil Sharma

S/O Sohan Lal Sharma

R/O House No.7, Ward No.6, Tareen Mehari, Tehsil Katra, District Reasi

vide Notification No.1988 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28004-10 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sahil Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

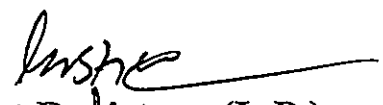
No: 1322 of 2024 /RG/LP(A) Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Swati Charak
D/O Bikram Singh Charak
R/O Vill. Mheen Charakan, P/O Smailpur, Tehsil Bari Brahmana, District Samba

vide Notification No.1701 dated 16.03.2020 has been declared as Absolute/Final.

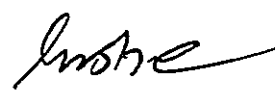
By Order


Assistant Registrar (L.P.)

No: 288/5-22 (A)RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Swati Charak, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

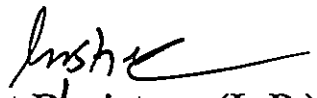
No: 1323 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abhaydeep Singh Bali
S/O Jagdeep Singh Bali
R/O Bali House, Magarmal Bagh, Srinagar

vide Notification No.558 of 2021/RG/LP 03.07.2021 has been declared as Absolute/Final.

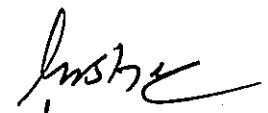
By Order


Assistant Registrar (L.P.)


No: 28823-30 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abhaydeep Singh Bali, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1324 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tasavur Tariq
D/O Tariq Hussain
R/O Bhaderwah, Khellani, Tehsil Bhalla, District Doda

vide Notification No.2010 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28831-36 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tasavur Tariq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

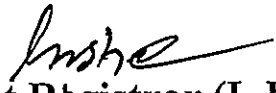
No: 1325 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehreen Akhtar
D/O Mohd Ashtaq
R/O Gangera A/P Dallah, Housing Colony, Udhampur

vide Notification No.51 of 2022/RG/LP Dated 23.02.2022 has been declared as Absolute/Final.

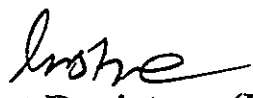
By Order


Assistant Registrar (L.P.)

No: 28837-43 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehreen Akhtar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

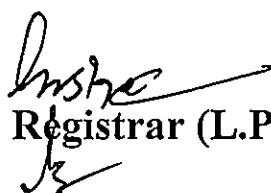
No: 1326 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ikra Rashid
D/O Mohd Rashid
R/O H.No 362, Shivalik Puram Janipur Tehsil & District Jammu

vide Notification No.1873 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

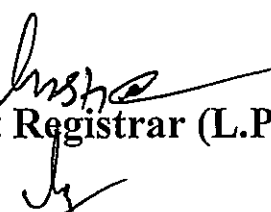
By Order


Assistant Registrar (L.P.)

No: 28846-53 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ikra Rashid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

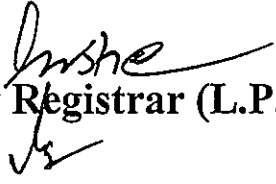
No: 1327 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Malik Irtiza Tanvir
S/O Malik Tanvir Ahmed
R/O H.No 15, W.No 7, Malik Market, Tehsil & District Kishtwar,

vide Notification No.1894 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28854-60 RG/LP Dated: 30 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kishtwar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Malik Irtiza Tanvir, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1328 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Manasvi Mahajan
D/O Indu Bhushan Chowdhary
R/O H.No 54, Darbar Garh Road Panjtrithi, Tehsil & District Jammu

vide Notification No.1926 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28861-66 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Manasvi Mahajan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

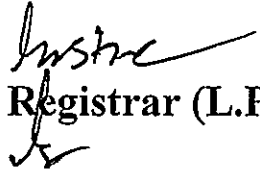
No: 1329 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Piyush Sharma
S/O Pawan Kumar
R/O Kamini, Kengdel, Kandoli Nagotra, Tehsil & District Jammu

vide Notification No.1941 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28831-36 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Piyush Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1330 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shivani Misri
D/O Sanjay Misri
R/O H.No.526/B Lane-3, Upper Shiv Nagar, Subash Nagar, Tehsil & District Jammu

vide Notification No.1976 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28837-43 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shivani Misri, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

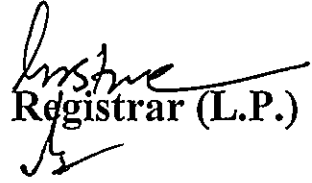
No: 1331 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sonika Sharma
D/O Ashok Kumar
R/O Baja Bain, Kul Dabbi, Tehsil Beri Pattan, District Rajouri

vide Notification No.1983 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

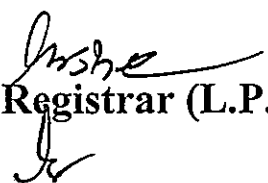
By Order


Assistant Registrar (L.P.)

No: 28846-53 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sonika Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1332 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ashish Kumar
S/O Deepak Kumar
R/O Rangpur Maulanian, R.S Pura, Tehsil- Suchetgarh, District Jammu

vide Notification No.24 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

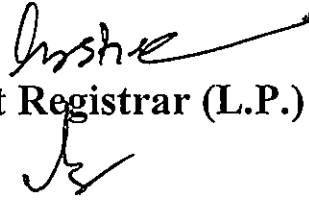
By Order


Assistant Registrar (L.P.)

No: 28854-60 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ashish Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

No: 1333 of 2024/RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sunny Parihar
S/O Dhanantar Singh
R/O Village Renkha, Tehsil Thathri, District Doda

vide Notification No.1999 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28861-66 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sunny Parihar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1334 of 2024 /RG/LP Dated: 30 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Asif Javed

S/O Mohd Hussain

R/O Budhan near Jamia Masjid, P/S Mahore, Tehsil Thuroo, District Reasi

vide Notification No.25 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28867-74 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Asif Javed, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

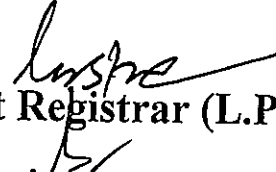
No: 1335ab/2024 /RG/LP Dated 30 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Akankasha Bakshi
D/O Jeevan Bakshi
R/O H.No.311, Bharat Nagar, Rehari Colony, Tehsil & District Jammu

vide Notification No.30 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28875-82 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Akankasha Bakshi, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1336 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ankit Sharma
S/O Ajeet Kumar
R/O Marchola, Tehsil- Sunderbani, District Rajouri

vide Notification No.59 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

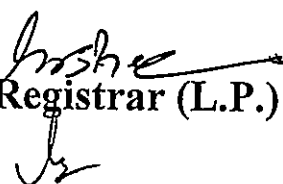
By Order


Assistant Registrar (L.P.)

No: 28883 -91 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ankit Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1337 ab 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Jasleen Kour
D/O Gurcharan Singh
R/O 96-A Gandhi Nagar, Tehsil Bahu, District Jammu

vide Notification No.150 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28891-96 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Jasleen Kour, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1338 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akshay Raina

S/O Vinod Kumar Raina

**R/O H.No.51/A, Extension Janipur Colony near Shakti Academy School,
Tehsil & District Jammu**

vide Notification No.989 of 2023/RG/LP dated 31.05.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28897-904 RG/LP Dated: 30 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Akshay Raina, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

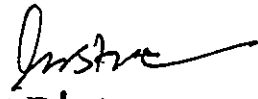
No: 1339 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kavita Sharma
D/O Pawan Kumar
R/O H.No.4, Neelam Colony, Toph Morh, Jammu

vide Notification No.1078 of 2023/RG/LP dated 02.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28905-11 - RG/LP Dated: 30.07.2024 ✓

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kavita Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1340 af 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ratul Dhiman
S/O Pritam Lal
R/O V.P.O Gandharwan, Tehsil Akhnoor, District Jammu

vide Notification No.1154 of 2023/RG/LP dated 03.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28912-18 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ratul Dhiman, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1341 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

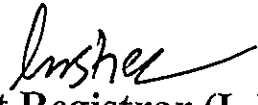
Mr. Sukrit Mahajan

S/O Ajay Gupta

R/O H.No.166, Ward No.68, Lower Roop Nagar, EWS Colony, Jammu

vide Notification No.1181 of 2023/RG/LP dated 05.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28919-26 RG/LP Dated: 30 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sukrit Mahajan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1342 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mamta Thakyal
D/O Sh. Subash Thakyal
R/O H.No. 315 Krishna Nagar, Jammu

vide Notification No.1921 of 2023/RG/LP dated 11.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28927-34 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mamta Thakyal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1344 of 2024 /RG/LP Dated: 30. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahil Kumar
S/O Sh. Natha Ram
R/O Ward No.1, Kotli Gala Bana Tehsil R.S. Pura, Jammu

vide Notification No.2004 of 2023/RG/LP dated 12.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28943-50 RG/LP Dated: 30. 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sahil Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

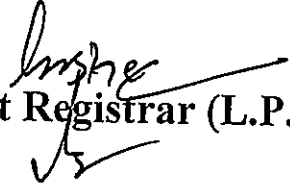
No: 1345 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Anuj Vaid
S/O Sunil Kumar
R/O Opposite Devak Community Hall, Janipur Colony Tehsil & District Jammu

vide Notification No.1805 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28951-56 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Anuj Vaid, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1346 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Arush Khajuria
S/O Rattan Lal Khajuria
R/O P/O GandalaJakhar near K.C Gurukul, Tehsil & District Udhampur

vide Notification No.1824 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28957-63 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Arush Khajuria, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

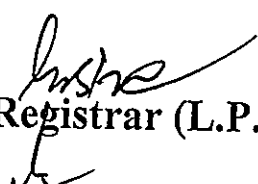
No: 1347 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Damini Singh Chauhan
D/O Dinesh Singh Chauhan
R/O 110-F, Sanik Colony, Tehsil & District Jammu

vide Notification No.1845 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28964-71 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Damini Singh Chauhan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1348 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Haresh Kumar Raina
S/O Kewal Krishan
R/O Dhangri Nr. Govt. High Sec. School, Tehsil & District Rajouri

vide Notification No.1862 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28972-78 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Haresh Kumar Raina, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1349 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Advaita Sharma
D/O Arun Kumar Sharma
R/O H.No.202, behind Electric Station, Parade Road, Jammu

vide Notification No.1005 dated 09.01.2020 has been declared as Absolute/Final.

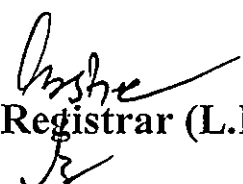
By Order


Assistant Registrar (L.P.)

No: 28995-29002 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Advaita Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1350 of 2024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Virinda Charak
D/O Sohan Singh Charak
R/O Dassal Kartholi, Ward no-1, Town Bari Brahmana, District Samba

vide Notification No.543 of 2021/RG/LP dated 08.06.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29003-09 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Virinda Charak, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1351 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Arunjeet Kour
D/O Nanak Singh
R/O Chattrogam, Tehsil Tral, District Pulwama

vide Notification No.1818 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29010-16 RG/LP Dated: 30 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Arunjeet Kour, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1352 of 2024 /RG/LP Dated: 3 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Angrez Singh
S/O Kewal Singh
R/O Kanthi, W.No.04, Tehsil Thuroo, District Reasi

vide Notification No.14 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29017-24 - RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Angrez Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1353 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

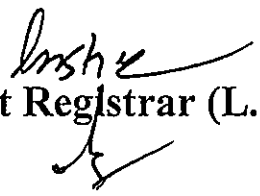
Mr. Gourav Saloch

S/O Anil Saloch

R/O W.No.6, H.No.149, Barrian, Karan Nagar, Tehsil & District Udhampur

vide Notification No.111 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29025-31 /RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Gourav Saloch, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1354 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Kanav Chandval
S/O Balwant Singh Chandval
R/O H.No.208, Raipur Camp, Pangdour, Tehsil & District Samba

vide Notification No.154 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29032-36 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Kanav Chandval, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1355 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

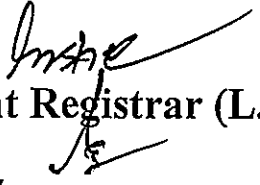
Mr. Mohit Kumar Bhagat

S/O Tarsem Lal

R/O Meen Sarkar, Barjani Talab, Tehsil Bari Brahmana, District Samba

vide Notification No.170 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 291037-44- RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohit Kumar Bhagat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

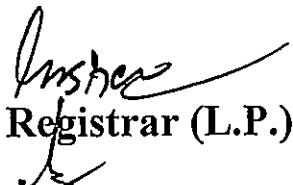
No: 1356 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Navratri Singh
D/O Rajesh Singh Bhau
R/O Shree Ramkutir, Rajeev Nagar, Narwal Bala, Tehsil & District Jammu

vide Notification No.219 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29045-52 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Navratri Singh, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

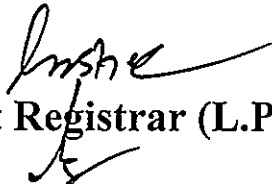
No: 1357062024 /RG/LP Dated: 30.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nikita Abrol
D/O Abhinav Abrol
R/O H.No.549, Pacca Talab, Bahu Fort, Tehsil Bahu, District Jammu

vide Notification No.220 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29053-60 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nikita Abrol, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

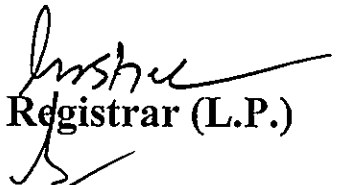
No: 1358 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Parul Jamba
D/O Sanjeev Kumar
R/O H.no.5, Mohalla Dalpatian, Tehsil & District Jammu

vide Notification No.241 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29061-66 RG/LP Dated: 30 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Parul Jamba, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1359 of 2024 /RG/LP Dated: 36 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Virinder Sharma
S/O Birbal Sharma
R/O Patti, P/O Rahya, Tehsil Bari Brahmana, District Samba

vide Notification No.358 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29667-74 RG/LP Dated: 36 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Virinder Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1360 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mukesh Khajuria
S/O Lakhpat Raj
R/O V.P.O. Lakhanpur, Ward No.3, District Kathua

vide Notification No.545 of 2021/RG dated 31.03.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29075-82 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mukesh Khajuria**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1361 of 2024 /RG/LP Dated: . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Ikram Arif
S/O Mohd Arif
R/O Fatehpur Danna, Tehsil & District Rajouri

vide Notification No.175 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29683-90 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Ikram Arif, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

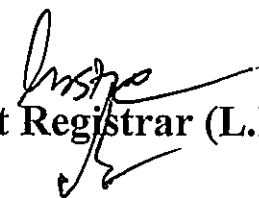
No: 1362 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tushar Sharma
S/O Vinay Sharma
R/O Ward No.5, Samote, Tehsil Surankote, District Poonch

vide Notification No.153 dated 18.06.2019 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29091-96 RG/LP Dated: 30.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tushar Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1363 of 2024 /RG/LP Dated: 30 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Prerna Kapoor
D/O Manmohan Kapoor
R/O W.No.7 near Bus stand Basohli, Tehsil Basohli, District Kathua**

vide Notification No.246 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29097-104 RG/LP Dated: 30 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Prerna Kapoor, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1364 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Halima Aalia
D/O Mohd Arif
R/O Fatehpur Danna, Tehsil & District Rajouri

vide Notification No.1863 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

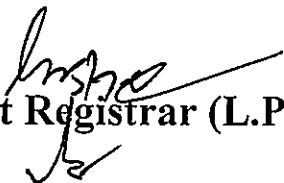
By Order


Assistant Registrar (L.P.)

No: 29154-60 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Halima Aalia, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1365 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Karuna Atri
D/O Dev Raj Atri
R/O Langer near Chinab College of Education, Jammu

vide Notification No.158 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29161-66 — RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
4. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Karuna Atri, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1366 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Umar Farooq
S/O Farooq Ahmed
R/O Dharyouth, Tehsil Kahara, District Doda

vide Notification No.1066 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

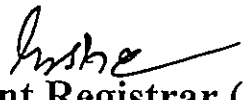
By Order


Assistant Registrar (L.P.)

No: 29167-74 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhandarwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Umar Farooq, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1377 ab 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tahir Mahmood
S/O Mohd Sharief
R/O Sanghiote, Naker, Tehsil Mendhar, District Poonch

vide Notification No.334 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

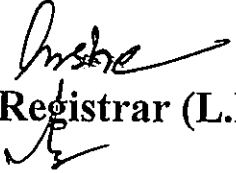
By Order


Assistant Registrar (L.P.)

No: 29247-54 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tahir Mahmood, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

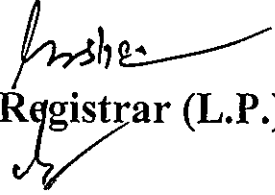
No: 1367 of 2024 /RG/LP Dated: 31 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Gagandeep Kour
D/O Charanjeet Singh
R/O Ward No.3 near Dream Land Park, Krishan Marg, Kathua

vide Notification No.1340 dated 02.01.2019 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29175-82 RG/LP Dated: 31 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Gagandeep Kour, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1368 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahil Manhas
S/O Mohan Singh
P/O Malli, Tehsil Billawar, Tilla, Kathua

vide Notification No. 1300 Dated 02.01.2019 has been declared as Absolute/Final.

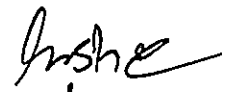
By Order


Assistant Registrar (L.P.)

No: 29183-90 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahil Manhas, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

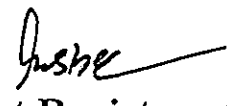
No: 1369 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sudhiksha
D/O Pratap Singh
R/O Ward No.16, Upper Saraswati Vihar, Kalibari, District Kathua

vide Notification No.2246 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 201191-96 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sudhiksha, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1370 of 2024/RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ankita Rajput
D/O Balvinder Singh
R/O Lower Chowdhi, P/O Sainik Colony, Tehsil Bahu, District Jammu

vide Notification No.17 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29197-204 RG/LP Dated: 31.07.2024 

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ankita Rajput, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1371 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nadeem Ahmed Bhat
S/O Mohd Altaf Bhat
R/O W.No.7, Bhat Mohalla, Tehsil & District Rajouri

vide Notification No.214 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)


No: 29205-11 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nadeem Ahmed Bhat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1372-2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Prabhat Sangotra

S/O Ravi Kumar

R/O H.No.97, JMC 365, Chandnagar near Indira Hotel, Tehsil & District Jammu

vide Notification No.134 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29212-18 RG/LP Dated: 31. 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Prabhat Sangotra, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1373 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Raffia Chouhan

D/O Layakat Ali

R/O Gujjar Mohalla, Gurah Brahamana, Bharat Nagar, Bantalab, Tehsil Janipur North, District Jammu

vide Notification No.255 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29219-25 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Raffia Chouhan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1374 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rameshwar Singh Thakur
S/O Surjeet Singh Bali
R/O Alinbass, Pogal Paristan, Tehsil Ukhral, District Ramban

vide Notification No.257 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29226-33 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rameshwar Singh Thakur, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

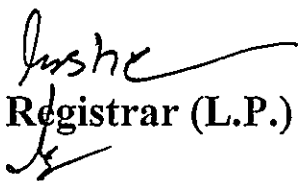
No: 1375 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rajinder Singh
S/O Puran Singh
R/O Thilloo, Tehsil Thuroo, District Reasi

vide Notification No.263 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29234-40 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rajinder Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

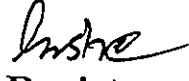
No: 1376 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Amir Abbas Shah
S/O Syed Ghulam Rasool Shah
R/O H.No.434, Shahidi Chowk, Tehsil & District Jammu

vide Notification No.311 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

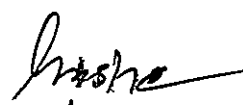
By Order


Assistant Registrar (L.P.)

No: 2924-46 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Amir Abbas Shah, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1378 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tanya Kochar
D/O Vijay Kochar
R/O 15 A/B, Gandhi Nagar, Tehsil Bahu, District Jammu

vide Notification No.338 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29255-62 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tanya Kochar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1379 of 2024/RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tirzah Thomas Khokhar
D/O Thomas Khokhar
R/O H.No.28, Christian Colony, Residency Road, Tehsil & District Jammu

vide Notification No.342 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29263-70 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tirzah Thomas Khokhar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

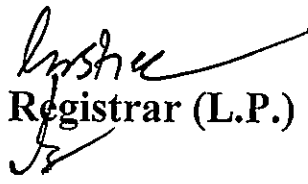
No: 1380 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vikrant Singh Choudhary
S/O Surinder Kumar Choudhary
R/O Nonial, Tehsil Nowshera, District Rajouri

vide Notification No.361 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29271-76 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vikrant Singh Choudhary, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1381 ab 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Gupta
S/O Rakesh Gupta
R/O H.No.365, Sarwal Chowk, Rehari, Tesil & District Jammu

vide Notification No.450 of 2021/RG/LP dated 05.06.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29877-83 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Danish Gupta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1387 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Priyanka Singh
D/O Rashpal Singh Bali
R/O Dhanmasta Pogal Paristan, Tehsil Ukhral, District Ramban

vide Notification No.651/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29284-90 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Priyanka Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

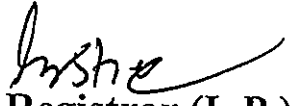
No: 1383 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vivek Sagar
S/O Vidya Sagar
R/O Krishna Nagar, Maralia, Lane No.4, Tehsil- R.S Pura, District Jammu

vide Notification No.357 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

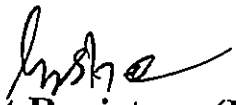
By Order


Assistant Registrar (L.P.)

No: 29291-96 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vivek Sagar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1384 of 2024/RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abhishek Kumar
S/O Bushan Sharma
R/O Village Gajansoo, Tehsil Marh, District Jammu

vide Notification No.2716 of 2023/RG/LP dated 22.12.2023 has been declared as Absolute/Final.

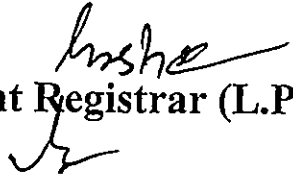
By Order


Assistant Registrar (L.P.)

No: 2929 of 2024 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abhishek Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1385 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

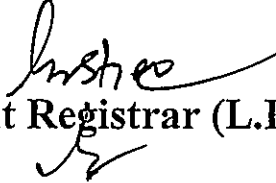
Mr. Varinder Puri

S/O Bhagwan Dass Puri

R/O H.No.5, Lane-2, Vaishnavi Enclave, Extension Sector-7, Channi Himmat Jammu

vide Notification No.1246 of 2023/RG/LP dated 06.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29305-11 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Varinder Puri, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1386 of 2024 /RG/LP Dated: 31 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Riya Sharma
D/O Gopal Krishan
R/O 46-EWS Housing Colony, Tehsil & District Udhampur

vide Notification No.1583 of 2021/RG dated 18.12.2021 has been declared as Absolute/Final.

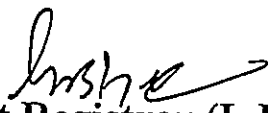
By Order


Assistant Registrar (L.P.)

No: 29312-18 RG/LP Dated: 31 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Riya Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

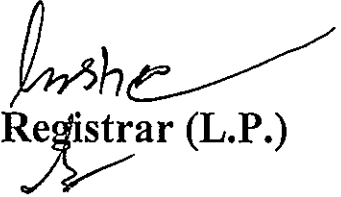
No: 1387 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amandeep Singh
S/O Mohan Singh
R/O Village Chak, Avtar (Bishnah), District Jammu

vide Notification No.982 of 2023/RG/LP dated 31.05.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29319-26 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Amandeep Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1388 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rohan Kerni
S/O Mangal Kumar Sharma
R/O Lane. No. 6, Chandhan Vihar, Muthi, Jammu

vide Notification No.57 of 2022/RG/LP dated 23.02.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29327-34 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rohan Kerni, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

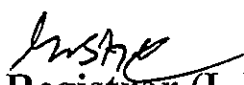
No: 1389 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahil Jamwal
S/O Lehar Singh
R/O Badhori, Tehsil Bari-Brahmna, District Samba

vide Notification No.636 of 2021/RG dated 05.07.2021 has been declared as Absolute/Final.

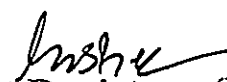
By Order


Assistant Registrar (L.P.)

No: 29335-42 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahil Jamwal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1390 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ankit Khanmotra
S/O Bharat Bhushan
R/O Shivam Bihar, Chack Manga Rakwal, District Samba

vide Notification No.992 of 2021/RG/LP dated 14.09.2021 has been declared as Absolute/Final.

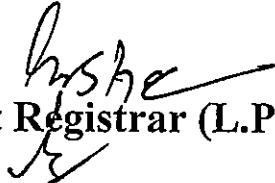
By Order


Assistant Registrar (L.P.)

No: 29343-50 RG/LP Dated: 31. 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ankit Khanmotra, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1391 of 2024/RG/LP Dated: 31 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Renu Sharma

D/O Ram Murti

R/O H.No.231 A/B Daily Excelsior Lane Janipur, Tehsil & District Jammu

vide Notification No.663/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29351-56 RG/LP Dated: 31 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Renu Sharma**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

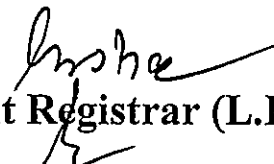
No: 1392 of 2024/RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sidharth Sumbria
S/O Jagbir Singh Sumbria
R/O H.No.136/D, Sainik Colony, Tehsil & District Jammu

vide Notification No.1028 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29357-63 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sidharth Sumbria**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1393 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

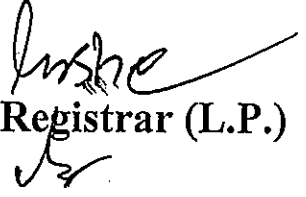
Mr. Nigam Mehta

S/O Raghu Mehta

R/O H.No.99/3 JDA, Housing Colony Upper Roop Nagar, Jammu

vide Notification No.762 dated 30.12.2020 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29389-96 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nigam Mehta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

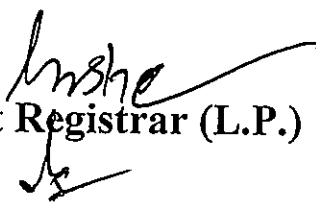
No: 1394 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mannatpreet Singh
S/O Ravinder Singh
R/O H.No.130, Sector-13, Nanak Nagar, Tehsil Bahu, District Jammu

vide Notification No.187 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29421-26 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mannatpreet Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1396eb2024 /RG/LP Dated: 31 . 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

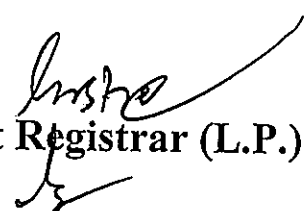
Ms. Smriti Sharma

D/O Raj Kumar Sharma

R/O Village Gawal, (C/O Yashpal Sharma) Tehsil Baribrahmna, District Samba

vide Notification No.1185 of 2023/RG/LP Dated 05.06.2023 has been declared as Absolute/Final.

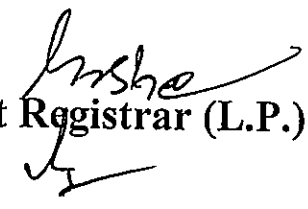
By Order


Assistant Registrar (L.P.)

No: 29435-42 RG/LP Dated: 31 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Smriti Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1397 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Zulfqar

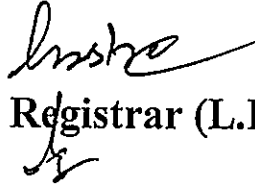
S/O Mohd Azam

R/O Thallan, Tehsil Mendhar, District Poonch

— Kataban —

vide Notification No.609/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

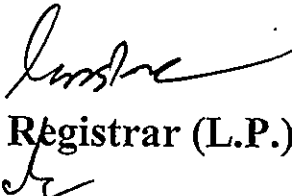
By Order


Assistant Registrar (L.P.)

No: 29443-50 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Zulfqar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

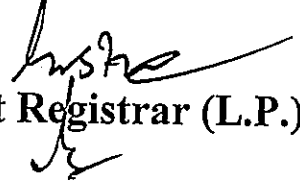
No: 1348 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Pawan Lal Gupta
S/O Tara Chand Gupta
R/O H.No.138, Street Ghass Mandi, Near Talab Khatikan Tehsil & District Jammu

vide Notification No.1965 of 2023/RG/LP dated 12.09.2023 has been declared as Absolute/Final.

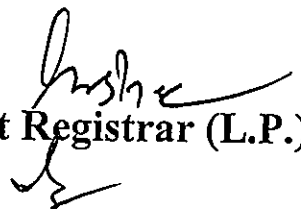
By Order


Assistant Registrar (L.P.)

No: 29451-56 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Pawan Lal Gupta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

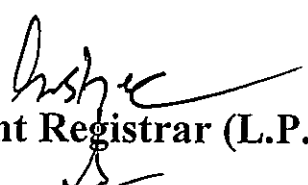
No: 1399 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Partap Singh
S/O Kaku Ram
R/O W.No.1, Sarhi, Tehsil Bhomag, District Reasi

vide Notification No.230 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

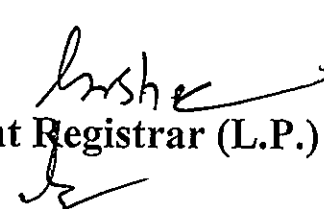
By Order


Assistant Registrar (L.P.)

No: 29457-63 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Partap Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1400 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Harpreet Singh
S/O Mangat Singh
R/O Ichhama, Tehsil Beerwah, District Budgam

vide Notification No.462 of 2021/RG/LP dated 05.06.2021 has been declared as Absolute/Final.

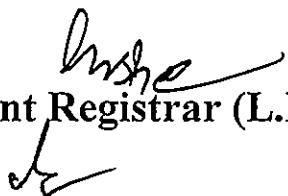
By Order


Assistant Registrar (L.P.)

No: 29464-71 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Harpreet Singh**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

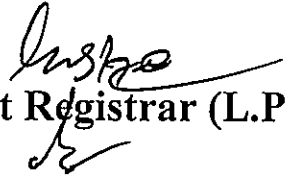
No: 1401 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Surjeet Singh Jamwal
S/O Lt. Sh. Krishan Singh
R/O H.No.348, Sec-E, Sainik Colony, Jammu

vide Notification No.1168 of 2023/RG/LP Dated 03.06.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

29472-76
No: 29472-76 /RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Surjeet Singh Jamwal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

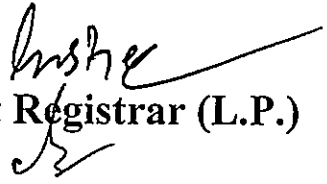
No: 1402 of 2024 /RG/LP Dated: 31. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Manoj Kumar
S/O Subash Chander
R/O Tarore, Tehsil Bari-Brahmana, District Samba

vide Notification No.1776 dated 08.05.2020 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 29477-83 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Manoj Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1395 of 2024 /RG/LP Dated: 31.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Javaid Ahmad Khan
S/O Mohd Aris Khan
R/O Narol, P.O Chhatral, tehsil Mendhar, District Poonch**

vide Notification No.101 Dated 05.09.2007 has been declared as Absolute/Final.

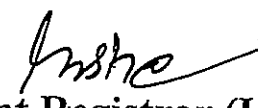
By Order


Assistant Registrar (L.P.)

No: 29427-34 RG/LP Dated: 31.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Javaid Ahmad Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

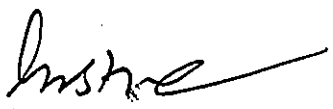
No: 1194 of 2024 RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rajeev Kumar
S/O Ram Dutt
R/O Dhangroli, Tehsil Hiranagar, District Kathua

vide Notification No.1000 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

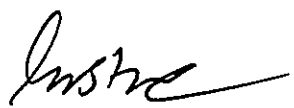
By Order


Assistant Registrar (L.P.)

No: 27977-83 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rajeev Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1199 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

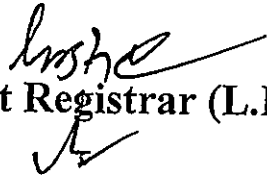
Ms. Simran

D/O Jujhar Singh

R/O Q. No.86 Gurha Bakshi Nagar, Tehsil & District Jammu

vide Notification No.1980 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28011-17 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Simran**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

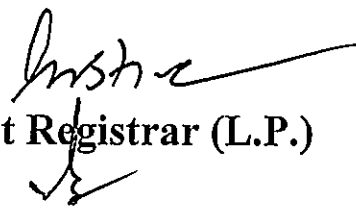
No: 1200 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Pragati Mahajan
D/O Kewal Kishore
R/O H.No.109, W.No.4, Ramnagar Chowk, Tehsil & District Udhampur

vide Notification No.234 of 2023/RG/LP Dated 13.02.2023 has been declared as Absolute/Final.

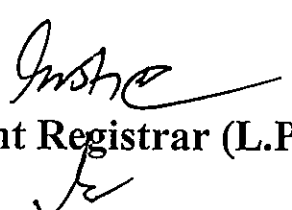
By Order


Assistant Registrar (L.P.)

No: 28018-25 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Pragati Mahajan**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1201 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vineet Sharma
S/O Kuldeep Kumar Sharma
R/O H.No. 47, Village Hari, Tehsil & District Kishtwar

vide Notification No.2023 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

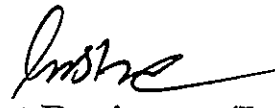
By Order


Assistant Registrar (L.P.)

No: 28026-33 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kishtwar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vineet Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

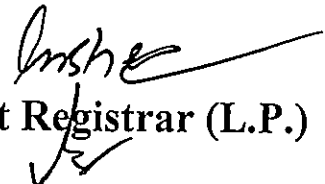
No: 1202 of 2024(A) RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Satyam Dubey
S/O Pawan Sharma
R/O H.No.800, W.No.37, Janipur Colony, Tehsil & District Jammu

vide Notification No.312 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final.

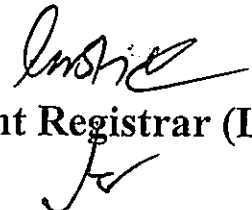
By Order


Assistant Registrar (L.P.)

No: 28034-40 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Satyam Dubey, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1203 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yawar Javed
S/O Javed Iqbal Sheikh
R/O Sarkoot, Tehsil & District Kishtwar

vide Notification No.368 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final.

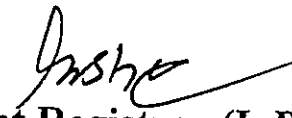
By Order


Assistant Registrar (L.P.)

No: 28041-46 RG/LP Dated: 29 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kishtwar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Yawar Javed, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1204 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Moazum Iqbal

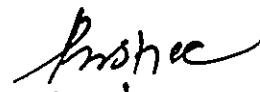
S/O Mohd Iqbal Zargar

R/O ChochlooBahleesa, Tehsil Gandoh, District Doda

A/P College Link Bhaderwah Iqbal Colony Town, Bhaderwah, District Doda

vide Notification No.1910 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28047-53 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Moazum Iqbal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

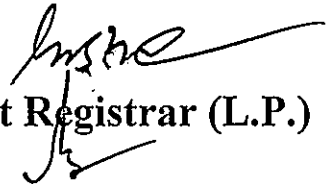
No: 1205 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Oshien Dutta
D/O Shammi Dutta
R/O H.No.54, W.No.9, Old Bus Stand Rajouri Tehsil & District Rajouri

vide Notification No.1938 of 2022/RG/LP Dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28054-60 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Oshien Dutta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1206 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Karan Singh
S/O Daljeet Singh
R/O Village Dhanaka, P.O. Chowki, Tehsil Nowshera District Rajouri

vide Notification No.544 of 2021/RG/LP Dated 31.03.2021 has been declared as Absolute/Final.

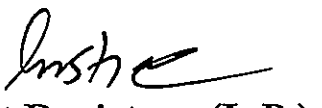
By Order


Assistant Registrar (L.P.)

No: 28061-66 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Karan Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1207 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rakesh Singh Thakur
S/O Prem Chand Thakur
R/O Daggar, Tehsil Bani, District Kathua

vide Notification No.642 dated 27.02.2007 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28067-73 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rakesh Singh Thakur, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

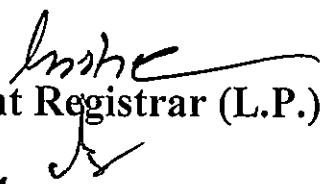
No: 1208 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amit Sharma
S/O Naryan Dutt Sharma
R/O Hanjana Thakra, Nowshera, District Rajouri

vide Notification No.1260 of 2021/RG dated 16.11.2021 has been declared as Absolute/Final.

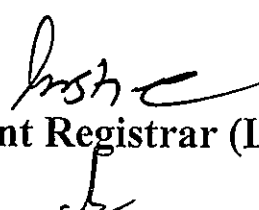
By Order


Assistant Registrar (L.P.)

No: 28074-80 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Amit Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

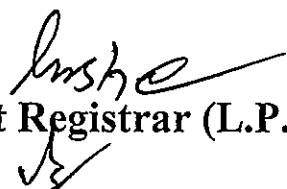
No: 1209 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Asmile
S/O Ibrahim Khan
R/O Machhedi, Lohai Malhar, District Kathua

vide Notification No.1069 of 2021/RG/LP Dated 14.09.2021 has been declared as Absolute/Final.

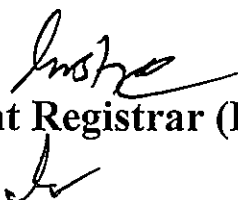
By Order


Assistant Registrar (L.P.)

No: 28081-86 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Asmile, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

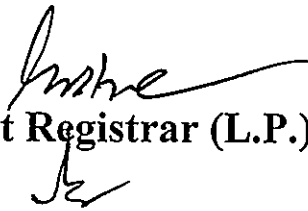
No: 1210 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Konark Gupta
S/O Raman Gupta
R/O H.No.21, Rehari Colony, Jammu

vide Notification No.1496 of 2021/RG Dated 16.12.2021 has been declared as Absolute/Final.

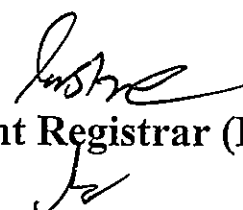
By Order


Assistant Registrar (L.P.)

No: 28087-93 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Konark Gupta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1211 ab 2024 /RG/LP(8) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vishwa Gandhrav Kaswali
S/O Buaditta Kaswalia
R/O Arnia, W.No.11, H.No.129, Tehsil Arnia & District Jammu

vide Notification No.672 of 2021/RG Dated 05.07.2021 has been declared as Absolute/Final.

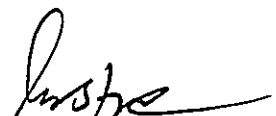
By Order


Assistant Registrar (L.P.)

No: 28094-100 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vishwa Gandhrav Kaswali, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1212 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Parshotam Singh
S/O Babu Ram
R/O Bolian Balla, Chiralla, District Doda

vide Notification No.1373 of 2021/RG Dated 17.11.2021 has been declared as Absolute/Final.

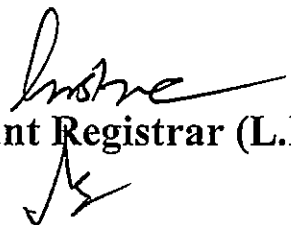
By Order


Assistant Registrar (L.P.)

No: 2801-06 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Parshotam Singh**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

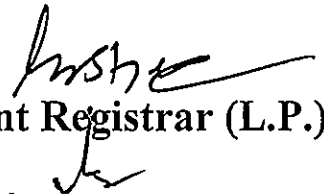
No: 1213 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shivani Jamwal
D/O Ajit Singh Jamwal
R/O Ward No.7, Bardhal Kalan, P/O Akhnoor, Jammu

vide Notification No.1390 of 2021/RG dated 17.11.2021 has been declared as Absolute/Final.

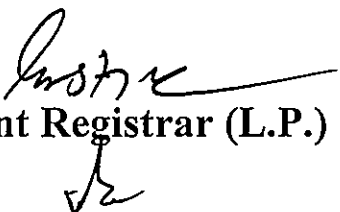
By Order


Assistant Registrar (L.P.)

No: 28107-13 - RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shivani Jamwal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

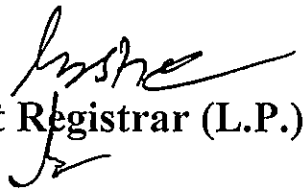
No: 1214 of 2024 /RG/LP(A) Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Harshpreet Singh Bali
S/O Inderpal Singh Bali
R/O H.No.12/L.No.3, Sector-D, Ext., Sainik Colony, Jammu

vide Notification No.1482 of 2021/RG dated 16.12.2021 has been declared as Absolute/Final.

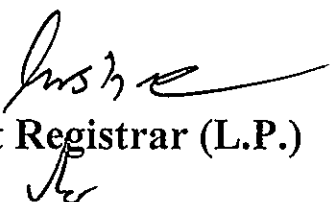
By Order


Assistant Registrar (L.P.)

No: 28134-40 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Harshpreet Singh Bali, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1215 of 2024/RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Surjeet Kumar
S/O Maan Singh
R/O W.No.2, Near Police Post, Nagri Parole, Kathua

vide Notification No.423 Dated 04.09.2013 has been declared as Absolute/Final.

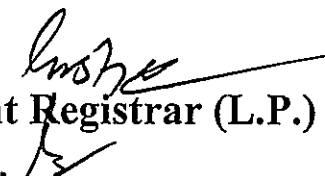
By Order


Assistant Registrar (L.P.)

No: 28141-46 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Surjeet Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1216 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

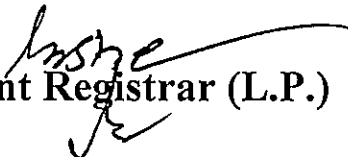
Ms. Zoya Ashraf

D/O Mohd Ashraf

R/O H.No 789, Mohalla Ustad near Jounbu Lochan, Tehsil & District Jammu

vide Notification No.1079 of 2022/RG/LP Dated 28.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28147-53 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zoya Ashraf, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

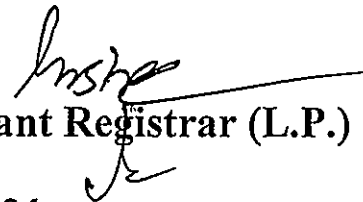
No: 1217 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ridha Zainab Khan
D/O Farooq Khan
R/O Dandi Udrana/Bhaderwah, District Doda

vide Notification No.1383 of 2021/RG dated 17.11.2021 has been declared as Absolute/Final.

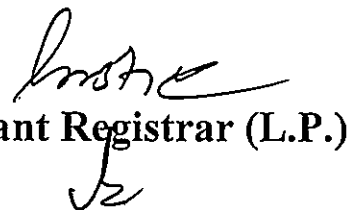
By Order


Assistant Registrar (L.P.)

No: 28154-60 RG/LP Dated: 29 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ridha Zainab Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1218 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Priya Sharma

D/O Om Parkash

R/O Paloura Top, Adarsh Nagar, Ward No.59, Tehsil Jammu-North, District Jammu

vide Notification No.1143 of 2023/RG/LP dated 03.06.2023 has been declared as Absolute/Final.

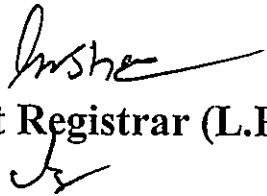
By Order


Assistant Registrar (L.P.)

No: 28161-66 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Priya Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

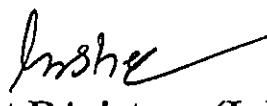
No: 1219 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Hifa Iqbal
D/O Mohd Iqbal Itoo
R/O Kharpura, Tehsil Banihal, District Ramban

vide Notification No.1048 of 2023/RG/LP dated 01.06.2023 has been declared as Absolute/Final.

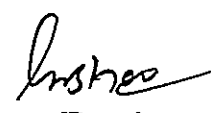
By Order


Assistant Registrar (L.P.)

No: 28167-73 RG/LP Dated: 29 07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Hifa Iqbal**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1220 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Gazala Yasmeen
D/O Ashiq Hussain
R/O Village Behrote, Khablan, Thannamandi, Rajouri

vide Notification No.1335 dated 02.01.2019 has been declared as Absolute/Final.

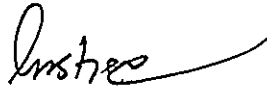
By Order


Assistant Registrar (L.P.)

No: 28174-80 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Gazala Yasmeen, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

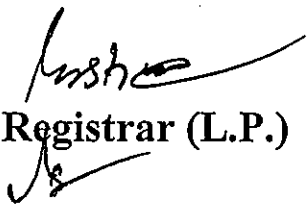
No: 1221 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bushra
D/O Abdul Rashid
R/O Near ITI Complex Rajouri, Ward No.2, Rajouri

vide Notification No.1126 dated 10.01.2020 has been declared as Absolute/Final.

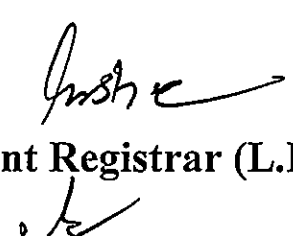
By Order


Assistant Registrar (L.P.)

No: 28181-86 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bushra, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1222 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abhimanyu Singh
S/O Pritam Singh
R/O Barmori, Tehsil Nagri Prole, District Kathua

vide Notification No.554/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)


No: 28187-93 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abhimanyu Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1223 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ananya
D/O Ramesh Babu
R/O Chakrohi, Tehsil Suchetgarh, District Jammu

vide Notification No.911 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28194-200 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ananya**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1224 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sagir Ahmed Khan
S/O Wazir Ahmed Khan
R/O Chamalwas Tehsil Banihal, District Ramban

vide Notification No.673/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28201-06 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sagir Ahmed Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1225 of 2024 /RG/LP^(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Himani
D/O Vijay Kumar Verma
R/O F-412, Rehari Colony, Tehsil & District Jammu

vide Notification No.945 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28207-13 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Himani**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1226 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bhawana
D/O Sanjay Gupta
R/O 18914 Shant Nagar Janipur, Tehsil & District Jammu

vide Notification No.1832 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28814-26 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bhawana, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1227 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

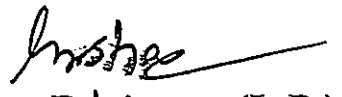
Mr. Bhupesh Saini

S/O G.P Saini

R/O W.No.4, H.No.132, Near Kamla Hospital Tehsil Bishnah, District Jammu

vide Notification No.1830 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28223-29 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Bhupesh Saini, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

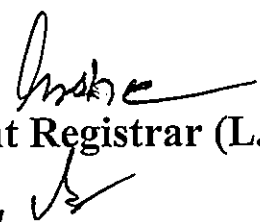
No: 1228 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bhoomika Thakur
D/O Gandharb Singh Thakur
R/O Dangakote, Tehsil Bhomag, District Reasi

vide Notification No.1833 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28230-36 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Bhoomika Thakur, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1529 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Himani Rajput
D/O Keshav Singh
R/O SulshalGhati, Tehsil Bhomag, District Reasi

vide Notification No.1867 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28237-43 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Reasi.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Himani Rajput, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1230 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abhishek Kohli
S/O Sh. Des Raj
R/O Vijaypur Kothi Tehsil Vijaypur District Samba

vide Notification No.1854 of 2023/RG/LP dated 08.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28244-56 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abhishek Kohli, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1231-36.2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

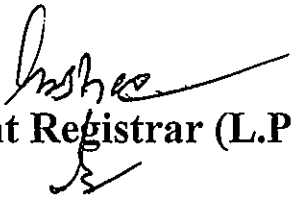
Ms. Mimansha Sharma

D/O Sonu Sharma

R/O H.No.99, Purani Mandi, Chargian Mohalla, Tehsil & District Jammu

vide Notification No.1911 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

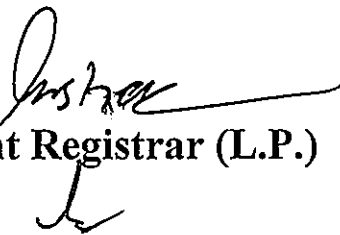
By Order


Assistant Registrar (L.P.)

No: 28251-56 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mimansha Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

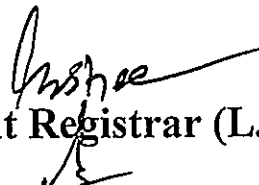
No: 1232 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shazad Ali Mirza
S/O Mirza Zulfkar Ali
R/O W.No.6, Jawahar Nagar, Thodi, Tehsil & District Rajouri

vide Notification No.675/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28257-63 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shazad Ali Mirza, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

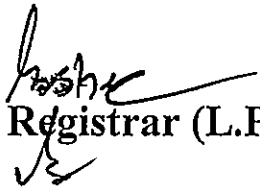
No: 1233 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Himanshi Sahi
D/O Ajay Singh Sahi
R/O H.No.559, Colnells Colony, opp. Airport Satwari, Jammu

vide Notification No.1049 of 2023/RG/LP dated 01.06.2023 has been declared as Absolute/Final.

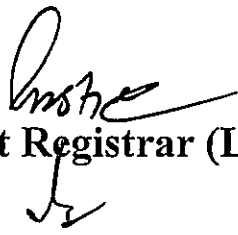
By Order


Assistant Registrar (L.P.)

No: 28264-70 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Himanshi Sahi, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

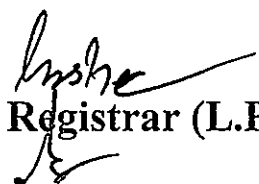
No: 1234 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vishavjeet Singh Jasrotia
S/O Rajnesh Singh Jasrotia
R/O Ward No.9, Near Shanti Niketan Mandir Tehsil Hiranagar, District Kathua

vide Notification No.540 of 2021/RG/LP dated 08.06.2021 has been declared as Absolute/Final.

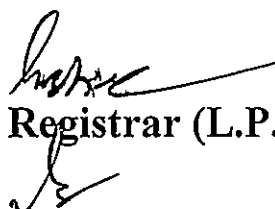
By Order


Assistant Registrar (L.P.)

No: 28271-76 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vishavjeet Singh Jasrotia, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

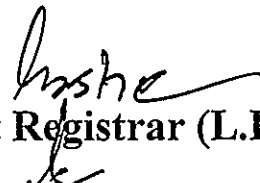
No: 1235 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mitu Rani
D/O Tara Chand
R/O Vill. Chakjagtu P/O Salehar Tehsil Bishnah, District Jammu

vide Notification No.1032 dated 09.01.2020 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28277-84 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mitu Rani**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

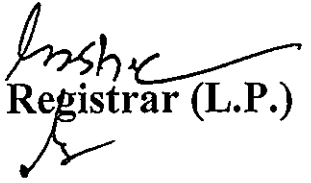
No: 1236 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Maheshwari Sharma
D/O R.K. Koushal
R/O Village Thial, Tehsil Majalta, District Udhampur

vide Notification No.1908 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28285-91 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Maheshwari Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1237 ab 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sidhant Chib
S/O Surinder Singh
R/O Bypass Bishnah, W.No.4, H.No.15, Tehsil Bishnah, District Jammu

vide Notification No.1038 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

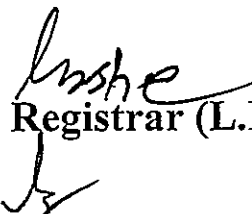
By Order


Assistant Registrar (L.P.)

No: 28292-98 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sidhant Chib**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1238 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

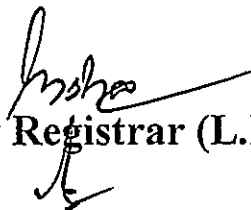
Mr. Aman Motton

S/O Tara Chand

R/O Shazadpur Martha, Block Marh, P/O Karloop, Teshil Marh, District Jammu

vide Notification No.905 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

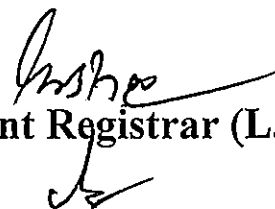
By Order


Assistant Registrar (L.P.)

No: 28299-305 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aman Motton, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1239 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Swarit Mahajan

S/O Pawan Kumar Gupta

R/O H.No.68 Deep Nagar Kunjwani, Tehsil Jammu (South), District Jammu

vide Notification No.680/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28306-11 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Swarit Mahajan**, Advocate
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1240 of 2024/RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheetal Singh
S/O Bikram Singh
R/O Ward No.7, Upper Phagmulla, Tehsil Pogal Paristan (Ukhral), District Ramban.

vide Notification No.645 of 2021/RG/LP dated 05.07.2021 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28312-18 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sheetal Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

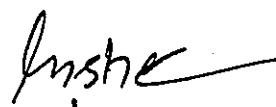
No: 1241 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nandan Malhotra
S/O Pavan Malhotra
R/O 6 D/C, Green Belt, Gandhi Nagar, Tehsil Bahu, District Jammu

vide Notification No.557 of 2021/RG dated 31.03.2021 has been declared as Absolute/Final.

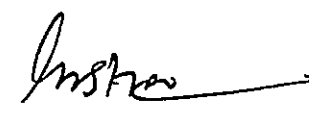
By Order


Assistant Registrar (L.P.)

No: 28319-25 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nandan Malhotra, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1242 ab 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shehwal Mehmood
S/O Mehmood Rana
R/O Green Belt Park Gandhi Nagar, Tehsil Bahu, District Jammu

vide Notification No.1020 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

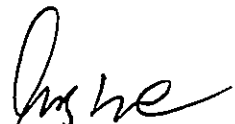
By Order


Assistant Registrar (L.P.)

No: 28326-32 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shehwal Mehmood, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

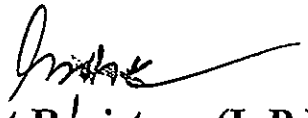
No: 1243 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Shahnawaz Khan
S/O Mumtaz Hussain
R/O Narol, Tehsil Mendhar, District Poonch

vide Notification No.1891 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28333-39 RG/LP Dated: 29 .07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Shahnawaz Khan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

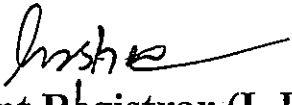
No: 1244 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Raheel Sharma
S/O Birbal Sharma
R/O Patti P/O Rahya, Tehsil Bari Brahmana District Samba

vide Notification No.1993 of 2023/RG/LP dated 12.09.2023 has been declared as Absolute/Final.

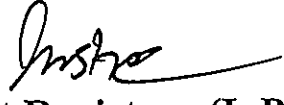
By Order


Assistant Registrar (L.P.)

No: 28340-46 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Raheel Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1245 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdus Samee Lone
S/O Abdul Qayoom Lone
R/O Sanghiote, Tehsil Mendhar, District Poonch

vide Notification No.36 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28347-54 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abdus Samee Lone, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

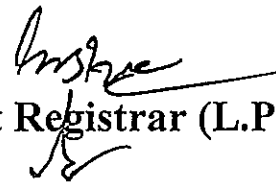
No: 1246cb2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Smarth Mahajan
S/O Sushil Gupta
R/O H.No.5, H.No.5, Lakhanpur, Tehsil & District Kathua

vide Notification No.644 of 2021/RG Dated 05.07.2021 has been declared as Absolute/Final.

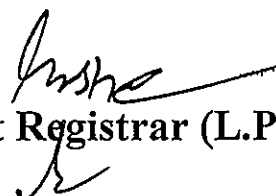
By Order


Assistant Registrar (L.P.)

No: 28355-62 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Smarth Mahajan, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1247 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Arif Rashid Zargar
S/O Abdul Rashid Zargar
R/O Gundow-B, Tehsil Chilli Pingal, District Doda

vide Notification No.50 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28385-91 - RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhandarwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Arif Rashid Zargar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1248 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

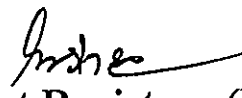
Mr. Ankush Prasher

S/O Suresh Kumar

R/O Deon, W.No.4, P.O.Purmandal, Tehsil Bari Brahmana, District Samba

vide Notification No.63 of 2023/RG/LP Dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28392-96 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ankush Prasher, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1249 of 2024/RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Digvijay Singh
S/O Bodh Raj Singh
R/O Near Higher Secondary School Sanasar, Tehsil Batote, District Ramban

vide Notification No.98 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

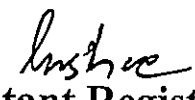
By Order


Assistant Registrar (L.P.)

No: 28397-403 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Samba.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Digvijay Singh, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

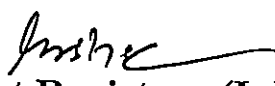
No: 1251 ab 2024 (A) /RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Manisha Bhadwal
D/O Vijay Paul Singh
R/O Lakhri, P.O Lakhari, Tehsil Ramkot/ Billawar, District Kathua

vide Notification No.1629 Dated 12.03.2020 has been declared as Absolute/Final.

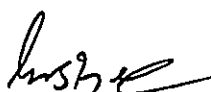
By Order


Assistant Registrar (L.P.)

No: 28411-17 - RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Manisha Bhadwal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1252 of 2024(A)/RG/LP Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ahya Mussarat
S/O Abdul Rashid Sheikh
R/O Astan Bala Kishtwar, Tehsil & District Kishtwar

vide Notification No.553/2022/RG/LP Dated 27.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28518-25 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kishtwar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ahya Mussarat, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

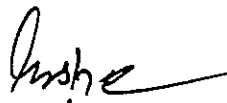
No: 1253 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akshay Kumar
S/O Om Parkash
R/O Village Dudhot Birshella, Tehsil & District Doda

vide Notification No.555/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

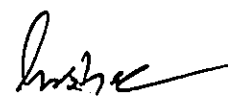
By Order


Assistant Registrar (L.P.)


No: 28526-32 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhandarwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Akshay Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1254-ab/2024/RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Seemantika Tickoo
D/O Praveen Tickoo
R/O 259/C, Ram Vihar, Old Janipur, Tehsil & District Jammu

vide Notification No.677/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

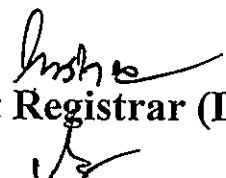
By Order


Assistant Registrar (L.P.)

No: 28533-40 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Seemantika Tickoo, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1255 of 2024(A)/RG/LP Dated 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Seema Khajuria
D/O Munshi Ram Khajuria,
R/O Mandlote P.O Kud, Pachote, W.No.4 Badana, Tehsil Chenani, District
Udhampur

vide Notification No.709/2022/RG/LP Dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28541-47 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Seema Khajuria, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

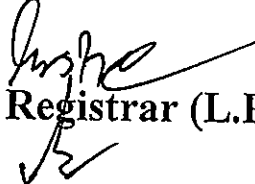
No: 1256-cb2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Jai Kaur Rainu
D/O Jorawar Singh
R/O H.No 91, Lane 4 Greater Kailash, Tehsil & District Jammu

vide Notification No.957 of 2022/RG/LP Dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28548-54 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Jai Kaur Rainu, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * *

NOTIFICATION

No: 1257 of 2024(A)/RG/LP Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jhangir Iqbal Ganai
S/O Mohd Iqbal Ganai
R/O Kuluhani Ponchra, W.No.1, Tehsil Bharath Bagla, District Doda

vide Notification No.959 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28555-61- RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Jhangir Iqbal Ganai, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1258 of 2024 /RG/LP(A) Dated 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohit Verma

S/O Vijay Verma

R/O H.No.263, Lane No.14, Sector 6, Nanak Nagar, Jammu, Tehsil & District Jammu

vide Notification No. 977 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28562-68 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohit Verma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

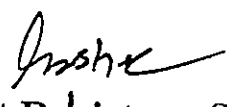
No: 1259 of 2024 /RG/LP (A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nitin Dubey
S/O Sat Pal Sharma
R/O Malhar, Tehsil & District Udhampur

vide Notification No.987 of 2022/RG/LP Dated 27.07.2022 has been declared as Absolute/Final.

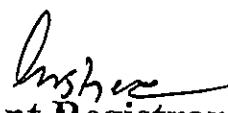
By Order


Assistant Registrar (L.P.)

No: 28569-75- RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nitin Dubey, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

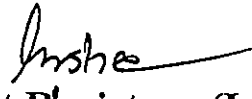
No: 1250 ab 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akashdeep Singh Jasrotia
S/O Ashok Singh
R/O VPO Chandwan, Tehsil Marheen, District Kathua

vide Notification No.1012 Dated 09.01.2020 has been declared as Absolute/Final.

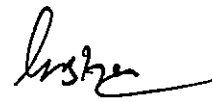
By Order


Assistant Registrar (L.P.)


No: 28404-10- RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Akashdeep Singh Jasrotia, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1260 of 2024 /RG/LP(A) Dated: 29. 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

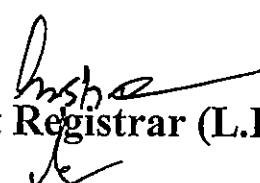
Mr. Naresh Kumar

S/O Madan Lal

R/O Village Koghar Marh, Block Parli Dhar, P.O Bainsta, Tehsil Ramnagar, District Udhampur

vide Notification No.988 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28576-82 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Naresh Kumar, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1261 of 2024(A)/RG/LP Dated: 29.07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Subhir Choudhary

S/O Vipin Choudhary

R/O H.No 67, Gali Devi Dwara, Below Purani Mandi, Tehsil & District Jammu

vide Notification No.710/2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28583-89 RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Subhir Choudhary, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1262 of 2024 /RG/LP(A) Dated: 29, 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

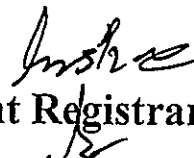
Ms. Ssanjnna Gupta

D/O Sanjay Gupta

R/O Ward No.24, Panchi Nagar, Rehari Colony, Tehsil & District Jammu

vide Notification No.2158 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28590-96 /RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ssanjnna Gupta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 1263 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dhananjay Kumar Thakur
S/O Ajay Kumar Thakur
R/O H.No.34, W.No.15, Nagri, Tehsil & District Doda

vide Notification No.93 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28597-603 /RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Baderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Dhananjay Kumar Thakur, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1264 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Sharma
S/O Nater Parkash Sharma
R/O Rehan, Tehsil Koteranka, District Rajouri

vide Notification No.95 of 2023/RG/LP dated 10.02.203 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28604-10 /RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Danish Sharma, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) -

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NOTIFICATION

No: 1265 of 2024 /RG/LP(A) Dated: 29 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Dimple Sarmal
D/O Parkash Chand
R/O Thathi, Tehsil Marheen District Kathua

vide Notification No.100 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28611-17 — RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Dimple Sarmal, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

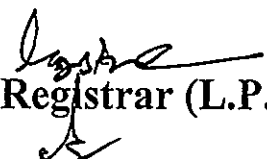
No: 1266 of 2024 (A)/RG/LP Dated: 29, 07.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Janvi Gupta
D/O Suresh Kumar Gupta
R/O 88/2, Vasuki Vihar, Tehsil Bhaderwah, District Doda

vide Notification No.149 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

By Order


Assistant Registrar (L.P.)

No: 28618-25 - RG/LP Dated: 29.07.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhaderwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Janvi Gupta, Advocate**
.....for information and necessary action.


Assistant Registrar (L.P.)